12 14 brs.

DEMANDS FOR GRANTS-contd.

MINISTRY OF COMMUNITY DEVELOP-MENT AND CO-OPERATION-contd.

Mr. Speaker: The House will now resume discussion on the Demands for Grants relating to the Ministry of Community Development and Cooperation

Out of eight hours allotted for these Demands, 7 hours and 27 minutes now remain

The list of selected cut motions relating to these Demands has already been circulated to hon Members on the 11th April Those cut motions may be moved, subject to their being otherwise admissible

Shri Vasudevan Nair was in possession of the House He may continue his speech

Need to do away with regional disparity in allocation of funds to areas under Community Development programmes

Shri P. G Deb: I beg to move

"That the demand under the head 'Community Development Projects, National Extension Service and Co-operation' be reduced by Rs 100"

Need to consult Panchayats in regard to development works in Community Development Projects and National Extension Service Blocks

Shri P. G Deb: I beg to move

"That the demand under the head 'Community Development Projects, National Extension Service and Co-operation' be reduced by Rs 100"

Misuse of jeeps by National Extension Service and Community Development Blocks authorities

Shri Panigrahi: I beg to move

"That the demand under the head Community Development Projects, National Extension Service and Co-operation' be reduced by Rs 100"

Failure of social education programme because of no follow-up activities Shri Panigrahi: I beg to move,

"That the demand under the head Community Development Projects, National Extension Service and Co-operation' be reduced by Rs 100"

Role of the Block Development Officers and the Village-level workers

Shri Panigrahi: I beg to move

"That the demand under the head 'Community Development Projects, National Extension Service and Co-operation' be reduced by Rs 100"

Absence of any provision in the Block budgets for maintaining and repairing the existing and old village roads

Shri Panigrahi: I beg to move

"That the demand under the head 'Community Development Projects, National Extension Service and Co-operation' be reduced by Rs 100"

Bureaucratic and official outlook still dominating the various activities of the Block administration

Shri Panigrahi: I beg to move

"That the demand under the head 'Community Development Projects, National Extension Service and Co-operation' be reduced by Rs 100."

Slow progress of minor irrigation programmes in National Extension Service and Community Development Blocks

Shri Panigrahi: I beg to move

"That the demand under the head 'Community Development Projects, National Extension Service and Co-operation' be reduced by Rs 100"

to encourage village and small-scale industries and industrial co-operative societies in National Extension Service and Community Development areas

Demands

Shri Panigrahi: I beg to move

"That the demand under the head 'Community Development Projects, National Extension Service and Co-operation' be reduced by Rs 100"

Present composition and functions of the Block Advisory Committees

Shri Panigrahi: I beg to move

"That the demand under the head 'Community Development Projects, National Extension Service and Co-operation' be reduced by Rs 100"

Defective working of the credit cooperative and other co-operative organisations

Shri Panigrahi: I beg to move

"That the demand under the head Community Development Projects, National Extension Service and Co-operation' be reduced by Rs 100"

Need for proper evaluation of the work done in NES and CD Blocks for increasing agricultural production

Shri Panigrahi: I beg to move

"That the demand under the head Community Development Projects, National Extension Service and Co-operation' be reduced by Rs 100"

Need for making full utilisation of all available local resources of improved seeds, manures and irrigation water

Shri Panigrahi: I beg to move

"That the demand under the head 'Community Development Projects, National Extension Ser-

vice and Co-operation' be reduced by Rs 100"

Slow progress in implementing recommendations of the Study Team

Shri Panigrahi. I beg to move

"That the demand under the head 'Community Development Projects, National Extension Service and Co-operation' be reduced by Rs 100"

Pattern of expenditure agreed to in the revised schematic budgets for stage I and stage II blocks

Shri Panigrahi: I beg to move

"That the demand under the head 'Community Development Projects, National Extension Service and Co-operation' be reduced by Rs 100"

Programme of village leader training adopted and put to practice by the Block Development Authorities

Shri Panigrahi: I beg to move.

"That the demand under the head 'Community Development Projects, National Extension Service and Co-operation' be reduced by Rs 100"

Slow progress in implementing programmes relating to animal husbandry and fisheries in Block areas due to shortage of qualified technical personnel

Shri Panigrahi. I beg to move

"That the demand under the head 'Community Development Projects, National Extension Service and Co-operation' be reduced by Rs 100"

Need to simplify law relating to co-operatives

Shri Panigrahi: I beg to move

"That the demand under the head 'Community Development Projects, National Extension Service and Co-operation' be reduced by Rs 100"

Failure in encouraging the labour contract co-operative societies in N.E.S. & C.D. Block areas

Shri Panigrahi: I beg to move:

"That the demand under the head Community Development Projects, National Extension Service and Co-operation be reduced by Rs. 100."

Need for opening National Extension Service Blocks in Deogath and Rairakhole sub-divisions in Orissa

Shri P. G. Deb: I beg to move:

"That the demand under the head 'Ministry of Community Development Projects and Co-operation' be reduced by Rs. 100."

Need for opening an Oriental Training Centre at Angul, Orissa for training of Block Development Officers from this year

Shri P. G. Deb: I beg to move:

"That the demand under the head 'Ministry of Community Development Projects and Co-operation' be reduced by Rs. 100"

Failure to provide sufficient number of service co-operatives India

Shri M. B Thakore: I beg to move:

."That the demand under the head 'Ministry of Community Development and Co-operation' be reduced by Rs. 100."

Failure to provide enough irrigation and minor irrigation schemes under the National Extension Service and Community Development Blocks

Shri M. B. Thakere: I beg to move

"That the demand under the head 'Ministry of Community Development and Co-operation' be reduced by Rs. 100."

Failure to understand the real difficulties of the farmers in regard to co-operatives

Shri M. B. Thakere: I beg to move:

"That the demand under the head 'Ministry of Community Development and Co-operation' be reduced by Rs. 100."

Problem of agricultural finance

Shri M. B Thakere: I beg to move:

"That the demand under the head 'Community Development Projects, National Extension Service and Co-operation' be reduced by Rs. 100."

Failure to implement the recommendations made by All India Rural Credit Survey

Shri M. B. Thakore: I beg to move:

"That the demand under the head 'Community Development Projects, National Extension Service and Co-operation' be reduced by Rs. 100"

Misuse of government vehicles National Extension Service and Community Development Blocks authorities

Shri M. B Thakore: I beg to move:

"That the demand under the head 'Community Development Projects, National Extention Service and Co-operation' be reduced by Rs. 100."

Failure to stop corruption in the Department

Shri M. B. Thakore: I beg to move:

"That the demand under the head 'Community Development Projects, National Extention Service and Co-operation' be reduced by Rs. 100."

Mr. Speaker: All these cut motions are before the House.

Shri Vasadovan Nair (Thiruvella): Last time I was referring to a report by the study group of the Agriculture Ministry on co-operative policy, and then I was trying to make out that the Government should give serious thought before finally adopting that report and implementing it.

I would like to say a few words on the hotly discussed topic of coeperative farming. The hon Prime
Minister in his introductory remarks
stated that he believes that this policy
of co-operative farming is, on the
whole, accepted by the entire country. I feel that that statement is
quite correct, but that does not mean
that there is not opposition to this
policy, that there is not very strong
criticism of even the fundamental
approach of this policy of co-operative
farming.

Even yesterday I read a very long speech by Shri C. Rajagopalachari, when he was addressing a conference of agriculturists. He was criticising this policy and asking the Government to drop this policy. So, a lot of discussion is necessary on this issue even now and we have to thrash out many points.

Even in this very House we have got our friend Shri Masani who very strongly disagrees with this policy. He has moved a cut motion on this very Demand to discuss this policy of co-operative farming.

have to create We feel that we certâin prerequisites before we launch upon this scheme of co-operative farming. I understand that all the resolutions passed by the Congress on this issue have made it very clear that we are going to have this cooperative farming only after three years, and during this period of three years we are going to have only service co-operatives. But apart from the service co-operatives, to me the most important pre-requisite necessary for successful co-operative farming is basic land reforms.

I know that the discussion of land reforms is not very relevant here. I cannot imagine successful co-operative farming without implementing the policy of ceiling on holdings of land because, retaining powerful land-holders in the countryside you cannot have successful co-operative farming. The result will be that these co-operatives will turn out to be the pocket organisations of these powerful landlords in the countryside, if we are not going to implement basic land reforms immediately.

I do not know how much we will succeed in the real implementation of the great proclamations that we have made on this issue. We have passed many resolutions, we have made many declarations. The Prime Minister often refers to that, but with the very many other statements made by very important people in the ruling party, I doubt very much whether we will be able to implement this policy.

I am reminded of the statement made by an hon. Minister of the Madras Government, the Revenue Minister himself, during the last debate in the Madras Assembly, that they will only go slow on this issue, that they will only introduce the Bill before 1st January, 1960, and that they will be very liberal in fixing the ceiling. He indicated that this may go up to 100 acres for one single individual, and that for the extra land they will be given very good compensation. All these statements he made on the floor of the Madras Assembly. And there are several other statements like that. So, we have got our apprehension about the real implementation of this policy.

Swami Ramananda Tirtha (Aurangabad): What is the compensation enumerated in the Kerala Agrarian Bill? Does the hon, Member know?

Shri Vasudevan Nair: I have no time to go into those details, but I would like to tell the hon. Member

[Shri Vasudevan Nair] that it is five to sixteen times the fair rent.

Swami Ramananda Tirtha: I may inform the hon. Member that it is 60 per cent of the market value.

Shri Vasudevan Nair: I do not know the result of the Select Committee Report, as to what is the final decision, because I have not seen it, but in the draft Bill it was five to sixteen times of the fair rent.

Swami Ramananda Tirtha: It has changed.

Shri Vasudevan Nair: I do not know the latest position. In the draft Bill it was five to sixteen times of the fair rent.

Hon Member Shri Masani has on several occasions raised very important points objecting to this idea of co-operative farming. On several other occasions. I believe many hon. Members in this House have replied to him very effectively. So I do not want to go into the details of the problem But I was astonished to find that in order to emphasise his case. he was quoting several people including the former Polish Prime Minister Mr. Gomulka, and I should say that the hon. Member has almost succeeded in creating an impression that the policies adopted by the Government led by Mr. Gomulka are policies almost against co-operative farmingat least he was able to create that impression. But I should say that ne was depending on at least half quotations. I would place before him the latest report presented by Mr. Gomulka, who is First Secretary of the Polish United Workers Party. before their Party Congress on March 10. 1959. It is reported like this:

"Gomulka emphasised the importance of all-round strengthening of the socialist sector in agriculture through ensuring to the co-operative farms the condi-

tions in which they could quickly develop. While anxious to maintain the full voluntariness and to respect the will of the peasants. ne said we shall indicate to the working peasants that the road to the constant growth of the well heing and culture of the nation is connected with the prospect of the socialist transformation of the countryside".

He has left no doubt for others to feel that the Polish Government has gone back on this issue of co-operative farming. On the other hand, many governments and many parties in the world have come to the conclusion through experience and after mature thought that the only way of rapid development in the countryside. the only way of removing the mequalities between different sections in the countryside, the only effective way of liberating the large millions peasants from the drudgery that they were being subjected to for the last so many generations is the way of co-operative farming, is the way or building up socialism in the country side

I can understand Shri M. R. Masani's opposition because he is against socialism. He is, I should say, the champion of non-co-operation in the countryside, because he knows that if there is going to be effective co-operative farming in the countryside, then the unhindered development of capitalism in the countryside cannot take place. That is the obvious result of co-operative farming in the countryside. The Prime Minister himself in his introductory remarks made it very clear that the policy of co-operative farming is closely linked up with the building of socialism in this country, and we need not be astonished to find Shri Masani, who is an open champion of the private sector in all the fields, coming forward and opposing cooperative farming.

Apart from the experience of Poland, we have got our own expefience m our own country I do not say that we have got a very large experience, but we have got our little experier re Before going into that, I would have Shra Masana to go through a very valuable article on the experience of co-operative farming in Bulgaria It is a very small country But their experiences are very rich. would the to tell Shri Masani that they have succeeded in building up co-operatives, at the same time retaining private ownership on the individual plots of land The article is by Stanko Todorov, a very important leader of the Bulgarian Government. He says

Demands

"Proceeding from the agrarian relations that had taken shape in Bulgaria, the Party came to the conclusion that co-operation with the peasants retaining private property in land was the most painless way of solving the agrarian problem'

Now they have succeeded in organising more than 90 per cent of the peasants in co-operative farming, the peasants retaining at the same time ownership rights on their land When the mcome is divided among the members of the co-operatives, those peasants who have got ownership rights get part of the income as rent of the land That is the system they have adopted. We need not go into details, but the point is that there is absolutely voluntary co-operation The personal ownership right of the peasants on their land is retained, and co-operative farming is possible with the personal ownership of land and voluntary cooperation

Now, what has happened to production? Shri Masani was trying to prove that perhaps in no country under the sun could they succeed in substantially increasing production through cooperative farming. I contest that statement. That statement is not correct. He has not taken pains to go

through the several examples which perhaps go against his point. That is a closed-door policy He has to look to other experiences, not to experiences where there were failures, but to experiences where there were signal successes This is what Mr. Stanko Todorov has to say about production:

"Volume of output has grown as a result of the development and strengthening of the co-operatives In 1952, 2,041,000 tons of wheat were grown, the figure rose to 2,375,000 tons in 1957, of which 1 998 000 tons or 84 per cent were supplied by the producer cooperatives During this period, production rose ma17e 487,000 tons to 1,461,000 tons of which the producer co-operativesupplied 1,076,000 tons or 74 per cent"

Again, as a result of co-operative farming, they were able to reduce the production cost. Also, the purchasing nower of the peasants was increased three-fold as a result of co-operative farming All these experiences are there before us

Now I come to the experience in our own State I agree we have not developed co-operative farming on a large scale, but we have got certain co-operative societies engaged in farming

Mr Speaker: The hon. Member's time is up If the hon Member wants that one more Member from his Party should be given a chance to speak, he must wind up now Otherwise, I will allot him all that time Let him decide with Shri Panigrahi.

Shri Vasudevan Nair: I will be as brief as possible

In one place, there are nearly 800 members in the society who own wet lands ranging from 30 cents to 30 acres in extent. The society's functions are limited to bunding, de-watering, distribution of seeds, manure and agricultural operations required for improved farming; all other agricultural [Shri Vasudevan Nair]

eperations are done by the cultivators themselves on their own responsibility. As a result, it was possible to bring down the cultivation expenses by 50 per cent to what they had been before, and to increase production.

Then there is another case where the entire cultivation was carried on by the members of the society as a whole. There again the experience is that they were able to cut down the production costs by 25 per cent. and increase production also. These are all very small examples. I do not say that we have large co-operative farms. But we have got some experience of co-operative farming.

Then there is the experience of U.P. There is an article in the Economic Review of the A.I.C.C. giving some figures about the profits the co-operative societies have made. I do not want to go into details for want of time. But the point is that we have to boldly accept this policy and go forward. There is no meaning in spreading scare on this issue. I am really sorry that Members like Shri Masani are spreading scare on this We know that our peasants issue have age-old traditions, and naturally there will be resistance to this kind of thing. I appeal to the Government to come forward with all kinds of help to these co-operative societies, because without such help, the co-operative societies cannot persuade the unwilling and vacillating peasants to come into these co-operative societies and take to this kind of farming. I feel this is the only way for our country to develop, increase production and liberate our millions of peasantry from age-old drudgery.

Now, there are all kinds of references to other kinds of co-operative societies. I would like particularly to mention a special kind of society, that is the Lebour Contract society. A lot of experimental in this field is now going on in our State and I would like

the Ministry of Community Development and Co-operation even to send a team and find out how the workers of the State and the people at large are benefiting from this kind of experiment.

What the Kerala Government has done is this. In all the N.E.S. blocks-I think in nearly 40 blocks-they have allowed labour contract societies to be formed. They are giving the contracts for works up to a limit of Rs. 25,000 to these societies. Not only that. Government knows that these societies cannot compete with the individual contractors who are, in many cases, very powerful. These societies have just started; and, so, they should be given all kinds of help by the Government within the limits, of course of the rules of Government. Government have given them 25 per cent as advance. When a contract is given, the co-operative bank is requested to give in advance 25 per cent of the amount because they do not have enough capital with them just now.

You will be very glad to learn that nearly 10,000 workers are organised in these co-operative societies and, during the last year, they have tackled contract works of nearly Rs. 25 lakhs. They are given contracts only up to Rs. 25,000 per single contract. As a result of this, in several cases, these workers could get more wage increase, say up to 50 per cent. In certain cases—not in all cases—the workers could even get bonus which they never used to get under the contractors. This is one kind of experiment that is going on.

I am so sorry that even against this good scheme, recommended by the Planning Commission, and the Prime Minister is always talking about this scheme in his speeches, even to this scheme, there is a lot of opposition. I do not understand why even some of the ex-Ministers come forward to plead with our Chief Minister that this scheme should be dropped and the contractors should be retabilitated, that these contracts should be given

to them and all that. We will have to meet a lot of opposition in this field because the fundamental aim of the co-operative movement is to remove middlemen from the field. So, there will be opposition for this . .

Demande

The Deputy Minister of Food and (Shri A. M. Thomas): Agriculture Some other kind of middleman will come up.

Shri Vasudevan Nair: But, in spite of that we have to proceed with the bold experiment. There are pitfalls; there will be mistakes. But, in spite of all that, the co-operative movement is the only solution to many of our ills. I hope the Ministry of Community Development and Co-operation will bestow serious thought on the development of various other co-operative societies like this labour contract society.

There are several other societies functioning in our State and in many other States of India. Government have given generous help always to all these societies. Otherwise, they will meet with failure in competition with middlemen who are very powerful in society. I would request Government to educate their own people, own camps, their because there are many non-believers and vacillators. So, they have to take effective steps to have a very definite understanding on these problems. We have to go forward with this cooperation with full vigour and speed.

Shri M. B. Masani (Ranchi-East): Sir, speaking in the House on the 28th March, the Prime Minister welcomed the very useful discussion that was proceeding in this country on the subject of joint co-operative farming. And, although I was not here, I understand that he was good enough to say that the person most to be congratulated on fostering this controversy was my humble self. Encouraged by these kind words, I would like to take a few minutes of the time of the House to ask it to consider the picture as it has now evolved in the two menths since this controversy started in the course of the Debate on the Motion of Thanks to the President.

for Grants

During these two months, many things have happened and many things have been said. While I would not like to bore the House with any repetition of the arguments that have now been fairly clearly stated on both sides of this vital controversy, I think, we have new material before us on one or two aspects to which I would like to draw the attention of the House. And, I would promise that A shall not repeat the arguments that have been clearly stated on both sides.

Now, the first question is as to the kind of public response there has been to the Nagpur Resolution in so far as joint farming is concerned. Let us make it clear that we are not discussing any ambiguous term like "cooperative farming" which covers many things. The point on which I am speaking is joint farming involving the pooling of land. In regard to any other form of co-operation, I think we are all at one, that we believe in the pooling of resources of peasants owning own farms. The controversy is in regard to the proposition that the peasants' farms should be obliterated and merged in large units collectively cultivated.

The Prime Minister in opening this discussion last week said that, apart from a few incorrigible persons who could not see the light when it existed, the whole country was behind joins farming. I do not know what observation to make on this statement. It takes one's breath away because it is so contrary to, and at variance with, the facts as are known to everyone of us in our own hearts and as they are stated in discussions in the Press and elsewhere. I wonder how many Members of this House could really put their hands to their hearts and say that, except for a few incorrigible persons, their constituents in the rural areas believe in pooling their land? However, since the statement is made, may I suggest that we cast our eves (Shri M. R. Masani)

around and see what the evidence is on this subject?

First of all, the Times of India News Service carried out a poll in the rural areas in Madras. It reported in the Times of India of April 1 that 200 rural families were interviewed m Madras State by the Times of India News Service and the answers given were-of course in regard to joint farming-104 out of the 200 were definitely opposed to their lands being pooled; 36 had no particular objection; 40 were in favour and 20 refused to comment. It would appear from this that the "incorrigible" few are the majority and those who follow the Prime Minister are in a hopeless minoritv.

Mr. B. G. Verghese is of the Times of India is on of the finest and most able and honest interpreters of public opinion m our country. He is a sound commentator. He went round the whole country recently, from one end to the other, and from time to time he reported on his experiences. Let us see what he found the public opinion to be in the countryside on this point. Mr. Verghese says:

"I have not detected any enthusiasm for joint co-operative farming in any part of the country. On the country, everywhere I went, I was told of experiments in joint cultivation that had failed and sometimes ended in litigation. The U.P. Terai has many such examples. Other examples are to be found in the gramdan villages of Koraput where the climate for co-operative farming is far more favourable than elsewhere.

Any attempt to rush the country into joint cultivation, howseever voluntarily, may only arouse fear and antagonism towards the whole co-operative movement."

Sir, I myself have attended two essant conferences among the many

that are taking place in the country where the peasants' apprehensions about this proposition are being voci-ferously expressed. One was at Belgaum and the other was at Sonepat. And, all I can say is that with my own eyes and ears. I was able to see and hear the fierce resistance that exists in the hearts of our peasantry against any proposition whatsoever to to take their farms away from them, and to obliterate the boundaries and to merge their farms in bigger cooperative farms, however well their right to property may be protected by being given a paper to show that this was the title-deed of what they once owned. I would like to suggest that the Prime Minister, who believes in scientific methods and claims that joint farming is scientific, may be a little more scientific on this pomt. Why not adopt the well-known international practice of having a poll on this subject? Why not invite Mr. Gallup to come to this country and take a cross sample of our peasantry or invite the Indian Institute of Public Opinion to carry out a survey in several States? So long as there is an independent and competent agency to test the opinion of our peasantry, let us ask our landed peasantry how many of them are prepared voluntarily to pool their farms and merge them in larger co-operative farms. I think that if this was done, our Prime Minister would have a very rude awakening indeed . . . (Interruptions).

An. Hon. Member: Without compulsion

Shri M. E. Masani: I am pointing out that if voluntary methods are to be tried out, then a voluntary poll should be taken, organised without any compulsion as my hon, friend quite rightly points out. People may be asked as to what is their view. The answer will give a very rude shock to the Prime Minister.

We have also another aspect. An indication of the climate in which this

so-called voluntary change will be carried out is also available in the two months that have passed. Prime Minister in opening the discussion has said that so long as the Constitution is here, a democratic Constitution, these fears and apprehensions are unfounded. I am sorry; he said it on the 28th of March. On the 19th of February while replying to my original speech on this subject, the Prime Minister gave the House an assurance that no legislation would be introduced in so far as joint farming was concerned. That sentence appears twice in his speech and I must say many hon. Members, including myself, were a little reassured. But the following day I went to Bombay and I found from the Times of India of 21st February, 1959, two days later, that my own Chief Minister, Mr. Chavan, made a statement to the executive committee of the Bombay Pradesh Congress Committee that the State Government would bring forward legislation on cooperative farming during the monsoon session of the State legislature. This contradictory kind of statements makes one wonder what to believe.

A climate of intimidation has been introduced on this subject. The Prime Minister himself has said at Alwar:

"A firm decision had been taken to introduce service co-operatives and co-operative farming and it had to be implemented in a firm way."

This kind of language is very far from saying that if the peasants themselves want to pool their lands, we will give them facilities to do so. 'A firm decision firmly carried out', if I may say so, is not quite the language of voluntary co-operation. The Prime Minister went on and was good enough to say that those who came in the way would be swept aside with the broomstick. I agree that the broomstick is not a very dangerous weapon and some of us are quite prepared to face it. But a broomstick is as violent as a sword, even if it does not do quite se

much damage; it is certainly less dignified to wield than a sword or some other more manly weapon. This kind of a language is not the language of voluntarism and non-violence. No doubt, quite justifiably, Shri C. Rajagopalachari, our elder statesman, has said only two day ago in Madras addressing one of these Agriculturists Conventions that the "threats"-I am using his language—that come from the Prime Minister to make the politicians and the people to submit to his plans, with remarks like 'if you do not agree with us, you get out of the party', smack of Hitlerism. He went on to say that if the politicians whose main profession was courage and boldness were affected by such threatening language, what would be the fate of agriculturists who depended so much on the Government? I think it is a very legitimate question that the elder statesman has asked.

The Prime Minister in his speech has said that he will not brook the opposition of a small minority in a village blocking the way of the majority who want to co-operativise the village. But if that is not coercion. I do not know what is-a minority dispossessed by the will of a majority. It is like saying to the depositors of a bank whose deposits are to be pooled that if a majority in the bank want to invest the funds in a particular way, and so the funds of the minority also must be invested in that particular way! That is very queer logic, and no bank would survive if the depositors are to be coerced in that manner.

My hon. friend over there has questioned my quoting of Gomulka. I notice that he was good enough not to question the quotations which I have more than once read before the House. I will not take the time of the House in repeating them. But let me say that even today the policy of the Gomulka Government is not to give any tax advantages to co-operative farms because by doing that a kind of discrimination would take place between peasant proprietors and co-operative farms.

As. Hon. Member: That is not correet.

Shri M. R. Masani: It is perfectly correct. I ask him to go to his masters and mentors and find out what the facts are. It is perfectly true in Poland today there are no tax advantages for co-operatives vis-a-vis family farms. Only about a week or ten days ago, Professor Oscar Langer, the authorised academic representative of the Gomulka Government, was in Delhi and he addressed a meeting at Delhi University and he made the statement that in Poland agriculture belongs to the private sector and in this period there was no question of any change. Of course, Mr. Gomulka is a good communist and hopes that some day the people of Poland will go back on their present mood, but I can say that in Mr. Gomulka's life time, for the next five or ten years, Poland has turned its back on collective and co-operative farming.

The third thing I want to discuss is the Prime Minister's statement that the lesson from all over the world is that co-operative farming is more productive than peasant farming. Here again one can only wonder on what facts the Prime Minister comes to this amazing conclusion. The Prime Minister in a speech earlier had mentioned Canada as a shining example of what is achieved in the way of cooperative farming. In an earlier speech, I had taken the liberty of pointing out that in the State of Saskatchewan which is the only State where co-operative farming exists, the number of co-operative farms is 27 out of 103,000 farms. Neither the Prime Minister nor any of his advisers has contradicted that statement. But I am now in a position to read some conclusions from the report of the Royal Commission on Agriculture and Rural Life in the State of Saskatchewan in Canada. I shall just read three sentences because time does not permit of any more. The Report points out that the advantages of co-operative farming "cannot make up for lack

of capital, poor drainage, ineffective management or internal dissension."

"Internal problems may stem from the individualistic values of the co-operative members themselves. Where a co-operative farm group has failed to meet the inter--nal problems arising out of interpersonnel friction and divergent personal objectives among members, the effectiveness of group management has usually been seriously impaired."

It goes on to say:

"It does not follow that cooperative organization applied to a series of uneconomic units will transform them into profitable farm enterprises....The level of capital investment per member is a vital factor in determining member income.".

At another point the report says:

"It is clear that a number of cooperative farms in the past have experienced considerable difficulty-and in some cases have dissolved-because they were economically unsound. However, an efficient combination of land. labour and capital will not in itself guarantee success and happiness to the members. Recognition and understanding of the social aspects of co-operative farming, including the complexity of group management, are also essential co-operative fram before any can be considered established on a permanent basis."

Taking the world as a whole the Food and Agriculture Organisation of the United Nations has recently put out a very valuable survey called Cooperatives and Land Use, published under its official auspices. It is written by someone and the survey is made with a very sympathetic approach. trying to point out what little may have been achieved. I shall read a few sentences to show that the world picture is not very different from the Canadian picture. In the very first page of the introduction it save:

"It is a story covering a mixture of failure and success and of protracted and costly experimental changes Thus the experience already gained should be very carefully pondered before any country adopts an agricultural policy calling for, and depending upon, quick or spectacular results from a switch-over to co-operative farms on a collective or individual basis."

The report makes many points Let me give one or two samples of the kind of problems which have to be faced

Mr. Speaker: What do they say of Russia?

Shri M. R. Masani. Since you ask me, Sir, perhaps if I can find out I shall come to Russia first of all It is there, but I do not know if I can lay my hands on it right away

Mr Speaker Or China?

Shri M. R. Masani I think there was a sentence on Russia but I cannot locate it just now I saw it only this morning and, time permitting, I shall refer to it There is a passage where the report says that Russia is not the model for India m this regard because in Russia there was shortage of labour on the land and more of land and therefore, mechanisation was required In India, on the other handbecause India is dealt with in this book—the problem is just the reverse too many people on the land operative farming or collective farming would displace people and create a bigger surplus of unemployed people on the land

That, Sir, is the purport

An Hon. Member: Too many cattle

Shri M. R. Masani. True, too many cattle also Here it is said—I have got it:—

"Mechanization, though it is often the most attracive, perhaps

the only attractive feature of cooperative farming in the eyes of the cultivator himself, and though it could undoubtedly increase food production, will do so only at the cost of making redundant very large numbers of those who now gain a living of some sort from the land. In Russia, this was no doubt desired, but industrial development in India has not reached the stage at which wholesale transfers from agriculture could be accepted.

Now, on the general problem as to whether co-operative farming is more productive than peasant farming, the answer is very decisive—I shall quote only two sentences

"There is much evidence that the rural standard of living in countries extensively collectivized is below that of countries in similar latitudes where farming is individual"

At another point it says.

During the last half century, the rise in yields due to scientific and technological advance has been general, and has been more rapid in many countries in which individual farming is practised than in those which have gone in for massive collectivization."

Sir, for lack of time I shall leave it at that, but I do recommend to any hon Member of this House who has an open mind and who is prepared to think again to read this report and to consider whether this facile generalization that the history of the world tells us that co-operative farming is more productive is at all warranted by the very mixed and very cautions result that will flow from a reading of this book

Now. Sir, I can only refer, from our own country, to a report, which evidently has not been made available to us I do not know much about it. The Statesman of 21st March referred to an unpublished report of Project

[Shri M R Masani]

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Evaluation Officers of the Planning Commission which, for some reason, has not been made available to the Members of this House or to the public It claims that after studying "23 most successful societies in India" "in 1955 they found that members of most of the societies formed by pooling land holdings do not work m the field themselves but employ paid labour" In other words, they were joint-stock owners like shareholders, but they were not actual tillers who nave pooled their land "Some of the societies formed by Government lands have not been successful but they continue to exist, because members have no right in the land allotted to their society" These are among the conclusions of this report of Project Evaluation Officers of the Planning Commission, and I would request

Mr Speaker: How did he get a copy of it?

Shri M. R. Masani A summary of it was published in the Statesman of 21st March It said that it was still a secret or restricted document I suggest, Sir, that in the interest of good discussion on the subject, the Government may be good enough at least to lay a copy of the report on the Table of the House and to make it available to us

The Deputy Minister of Planning (Shri S N. Mishra); I can say. Sir. that this report is already in hands of hon Members because just now one hon Member has passed it on to me

Shri Tyagi (Dehra Dun) That is an old one He is referring to the latest one

Shri S N. Mishra. This is the report of 1956

Shri Tyagi: That is an old one

Shri M. R. Masani: I am quoting the Statesman of 21st March where it was said that it is still in restricted

circulation Well, I do hope that all Members will be given a copy in case it has not been done. I, certainly, have not seen it

An Hon. Member: It is in the library

Shri M. R. Masani: I have not seen it Finally, the Prime Minister said in his speech on the 28th March that "if you listen to Shri Masani, then you must be reconciled to poverty" I question very keenly that statement This would suggest that unless land was co-operativised or collectivised, there was no hope of solution for our rural problems May I say that this sudden awareness is rather disconcerting? For ten years after independence, our Food and Agriculture Ministry and our Community Development Ministry all convinced that good progress could be made under the system of family farming Suddenly since Nagpur, a kind of hysteria has developed that unless we co-operativise our land no solution is possible. This is a connsel of defeatism and the facts do not bear it out

I had the pleasure of listening to a most réasonable speech, by contract, one where I agreed with every word, from the Prime Minister at National Productivity Council days back, where I was present as a member of the Governing Body Shri Nehru himself told us how he had been to Allahabad to his own constituency and how he came back very thrilled Why? Because he found that in his own constituency several ordinary farmers, small farmers with small holdings as he put it and not big holdings, were being given prizes for producing yields which were three to four times what they were only two years ago He said, and we all were very glad to hear, that some enterprising farmers with small holdings were able to multiply their production three to four times

If a few people in his own constituency are able to do it, why does the Prime Minister discount the possibilities of that with peasant pro-prietorship and family cultivation, given the water, given the seed, and given the know-how that a peasant is entitled to ask from our Government and the community? Why is he giving up the fight so easily and saying that nothing can be done? His own evidence shows that small farmers with three or four acres of land are able to multiply the crop three to four times Surely, Sir, even if a fraction of our farmers were able to multiply three to four their production, India's food production problem will be solved

Shri Tyagi: He has never said so

Shri M. R. Masani: I said that I listened to him The Prime Minister made that speech at the National Productivity Council

Shri Tyagi: He says that individuals cannot do that What he says is that it is more economical

Shri M R. Masani: The Prime Minister's statement was If you follow Shri Masani's advice of carrying on peasant proprietorship in this country as the normal form of ownership, then we must be reconciled permanently to poverty What I am pointing out is that that statement is an entirely defeatist one and not true

Sir, Government of India studies have been made outside Allahabad, in Muzaffarpur and Meerut They show that, given certain facilities and incentives, the ordinary small farmers with family holdings are quite capable of doubling and trebling their yields Similarly, if you go by what a very well known Congress leader, Mr Charan Singh, has said, he points out that, after the abolition of zamindari in the United Provinces, production went up The reason he points out is that the farmer felt that the

land had become his and his children's in perpetuity and it lightened and cheered his labours and expanded his horizon The result was that production went up Mr. Charan Singh rightly warns us that "if ramindari abolition is psychologically right, then co-operative farming is psychologically wrong", because it will take away that very incentive that is given to the peasant through owning his own farm

Sir, I will not take more time of the House for reasons that you mentioned to my predecessor, because I would like an hon Member behind me to get a chance

Mr. Speaker: I cannot assure that

Shri M R. Masani: I can make it easy, if possible I shall, therefore, conclude by quoting a very wise remark of Shri Rajagopalachari He, Sir, has put his finger on the spot when he points out that where the Prime Minister has gone wrong on this issue, where he has put himself against public opinion in this country is through too much impatience. The Prime Minister's expressed intention to see certain changes carried out in his own life-time is what Shri Rajagopalachari has challenged za vs

"We should drop the ambition to see things in our own time. It is enough if we see things taking shape and we may leave a great deal to those who come after us Soonest achieved is soonest lost"

Shri Raghubir Shahi (Budaun): Mr Speaker, Sir, speaking on these-Demands relating to Community Development, I would like to emphasise at the very beginning that 1959 is not 1954 I am mentioning the year 1954 purposely because it was in 1954 that I moved a resolution here in this House that a Committee should be appointed to enquire into the working of the community development all over the country Since then, much

(Shri Raghuber Sahar)

water has flowed down the bridge and a great many changes have taken place I shall mention a few salient changes that have taken place

it has now been recognised on all hands that undue haste should not be made in opening blocks all over the country I am glad that a decision has been taken that the entire country would be covered by these blocks by the end of 1963 and not 1961 as was decided previously.

Already 2,405 blocks are working in this country. I am glad to find that the distinction between NES and CD has been done away with Now, the scheme of things is that the entire Community Development work would be divided into two phases of five years each In other words, the Community Development programme would be a continuous programme Another valuable change that has taken place during this time is that training has been insisted upon for every kind of worker in this department, from the village level worker right up to the District Magistrate and also other responsible officers of the Ministry and everybody concerned who has to do anything with the working of the Community Development programme

13 hrs.

In this connection, I am glad to find that recently a training camp was arranged for Members of Parliament also I am also one of the few who attended that camp at Pattencheu I am prepared to say that after that camp we found ourselves a little wiser because we came into contact with the village people, with high officials, with the working of the Panchayat Samiti and so many other things But while all this kind of training has been insisted upon right from the level of the village level worker up to the District Magistrate and the highest officers, I am doubtful if this training has engendered sufficient faith in the programme because I feel that unless and until the requisite faith has been engendered this programme cannot yield satisfactory results

I am also glad to find that even foreigners coming from other tries have been benefited by the training at so many places in our country The principle of democratic decentralisation has also been agreed upon But it is for the States to implement it A few minutes later I will revert to this subject again

I am glad to find that the scope of the Ministry has been considerably enlarged As you would find now. the panchayats and the co-operatives have been included in its fold this extension of work has created a lot of enthusiasm m the people and the people have begun to build hopes. but, at the same time, a critical faculty has also been created in the people who sometimes criticise about the working of this department, especially about the larger amounts of money that are being spent over it and which are not properly being utilised

So far as the principle of democratic decentralisation is concerned, hon-Members would know that a number of chapters have been written on this subject m the Balwantray Mehta Committee's report That principle has now been approved by the National Development Council and the States have been given full liberty to implement it But I am sorry to find that every State in our country is not showing an equal amount of enthusiasm in the implementation so far as the democratic decentralisation principle goes I am glad that in Andhra Pradesh we saw a lot of enthusiasm in going ahead with those recommendations, but there are so many other States in our country who are simply showing lukewarm interest

Regarding the three primary instrtutions, namely, the co-operatives, the village panchayats and the primary

sencels, they are the very foundation and the basis of this programme, and I would like to say a few words about them. With regard to village panchayets, it is now recognised in all hands that until and unless those village panchayats are enthused and activised we cannot show very satisfactory results in the Community Development work

If you look at the fifth evaluation report we find that the village panchayats are in a deplorable state They are torn with dissensions. They are not taking any interest in the development movement. Their policy of taxation is not being successfully implemented Wherever they are imposing taxes they are doing it on extraneous considerations and they are not taking into consideration the pay-The ing capacity of those people way in which those taxes are being realised is again a very defective one I feel that if we are anxious that the Community Development programme should be a success, very serious and sincere efforts should be made to activise the village panchavats would find that although village panchayats exist almost in every State they differ from one State to the other in regard to jurisdiction in regard to resources, in regard to powers and in so many other aspects It was at the time of the Delhi Panchayat Raj Bill, when it was before the House, that a proposal was made by me that that Bill may be referred to a Select Committee so that we might be able to produce a model Bill for the guidance of the entire country It is very necessary that legislation on panchayats should be a model one so that every State can take some cue from it and can be benefited I hope the present Ministry will look to it, because the demand has been made both from the members of the informal consultative committee in this Ministry as well as the standing committee of our party

So far as co-operatives go, great interest has been created in the country after the Nagpur resolution and we wish that the co-operatives 45 LSD-5

should be a success throughout. But we shall have to recognise that cooperatives at the present moment have got a bad odour and that bad odour exists because of the intimate association of the officials in regard to this movement and the official bungling However, we should be determined to make co-operatives a success and see that the official bungling in the past does not come in the way. There is a demand in the country that the present laws relating to co-operatives which are hampering the success of the co-operatives should be changed to a very great extent I understand that the Food and Agriculture Ministry constituted a committee and that committee has made certain recommendations But those recommendations have also been criticised by a very responsible body time has come when this Ministry of Community Development should set up a responsible committee of their own to go into the laws, the rules and regulations regarding the working of the co-operatives and they should be so reformed, changed and amended as to make the functioning of the operatives a great success

In regard to the entire movement of Community Development we find that our greatest drawback is that there is no proper evaluation and assessment at each and every stage which The work has prois necessary ceeded right from 1952 up 1959 Seven or eight years have elapsed But I am sorry to say that a proper assessment and evaluation of each and every block existing in the country has not been made the year 1954, when I moved a resolution, I pleaded that these blocks existing all over the country-and their number is being enlarged every year-should be classified according to their achievement. The hon Prime Minister who is always anxious to make this movement a very great success in the country and who is carrying on a campaign from one end of the country to the other himself recognises that there are good blocks, that there are bad blocks and that there are ordinary blocks Why not

[Shri Raghubir Sahai] classify them into good, bad and ordinary? We want to see that those which are classified as ordinary and bad should be specially looked into and there should be concentration on those blocks. They should be converted into good blocks within one or two years. So, the categorisation of these blocks should be made as early as possible.

I find from this report that a U.N. Mission team has been appointed for this evaluation work, which was recommended by the Balwantrai Committee. I am glad this team has been appointed and perhaps they will be able to produce a very valuable report. But I am surprised that for this work, a U.N. team should have been called and the work entrusted to them; our own people could have done that work as well. I do not want to cast any aspersions on them, but I wish that the work had been entrusted either to the Programme Evaluation Organisation or to another committee like the Balwantrai team. because Balwantrai himself did a very fine job, of which we all feel proud.

Coming to the subject of proper assessment and evaluation, I find that in blocks that were created in 1953, many things have been left undone. I am personally connected with a block in my own district Badaun in Usawan. It was inaugurated in 1953 and it finished its term in 1956, but I find that a good many important things have been left undone. Communications and irrigation projects had not been taken up. Tubewells that were constructed have not been energised for the purpose of irrigation. The Sot Nadi Bund project, which was taken up in 1953 and for which Rs. 25,000 were spent on survey alone, has gone to dogs. If I can quote these instances from my personal observations of a block of which I have intimate knowledge, I think many other hon. Members can also quote such illustrations. So, it is very necessary that all these blocks that were taken up from 1953 execute all the targets fixed for them and complete all the work entrusted to them.

Food production is a very important and vital point. I am glad that the Nagpur resolution has stressed joint co-operative farming. I have heard hon. Members speaking here against co-operative farming. I have quarrel with them; they are free to entertain their own opinions. But co-operative farming is not a new thing in India. It has been satistactorily worked. Mr. Masani just mentioned about one evaluation report copies of which had not been distributed. I have got with me another report of the Programme Evaluation Organisation issued in December. 1956. They studied the working of 22 farms all over the country-2 farms in every State. I have gone through the report from cover to cover and I can say that out of these 22 farms, more than half have produced satisfactory results, which are capable of further improvement also Wherever defects have been found. they can be rectified. But there is one thing which has touched me greatly. Most of these farms about which mention has been made in this study are situated in community development blocks.

One complaint that was found to be uniform was that the authorities of the community development blocks did not evince any particular interest in the working of these farms. I think the hon, Minister will take special note of this. If we want that co-operative farming should be successful all over the country, if we that the country should be covered with blocks by 1963, we should also see that the technical personnel placed at the disposal of these blocks take very sincere and great interest in the functioning of these co-operative farms.

Dr. M. S. Aney (Nagpur): What 18 likely to be the cost of the inspectorate itself in a scheme of this kind?

Shri Raghubir Sahai: I cannot off hand say what will be the cost of the inspectorate. But I can very well understand that the agricultural officer and the co-operative officer that have been given to these blocks and

regularly engaged by the deparament can be very well expected to function properly. Only supervision is needed; careful guidance is needed and we should see that they work properly and do their business in a very satisfactory manner. I do not think any additional cost will be necessary for

In this connection, I would also bring to the notice of the hon. Minister that while we are anxious that the lot of the villager should be improved and his standard of life should be reised, we are sorry to note that all these years, when the community development programme has been working, very little interest was taken in the improvement of the village industries. The Balwantrai report says that this is the weakest spot in the community development programme. We shall have to take particular care about it and see that this weakspot does not remain as it is.

Regarding the role assigned to the social education officer, this subject was discussed in this House from time to time and many hon. Members could not possibly understand whether the social education officer has been performing a useful role in the community development set-up.

13·18 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

I myself feel that there is some confusion of thought even in the mind of Government with regard to the role and control of this officer. In States like Assam, Bihar, Bombay, Kerala, Rajasthan and West Bengal, this officer has been placed under the education department. In Punjab and U.P., he has been placed under the development and panchayat department, while in M.P. he has been placed under the directorate of social welfare and panchayat raj. In Andhra, Kashmir, Madras and Mysore and in NEFA, he has been placed under the development department. From all these I find that the Government itself is labouring under a difficulty to find out what role to assign to this particular officer. The whole matter should be looked into very carefully and if after investigation, we come to the conclusion that he is not performing a useful role, then the S.E.O. can be dispensed with.

Another point to which I would like to draw the attention of the hon. Minister is the position of the B.D.O. Now, everybody recognizes that as the work of the Community Development is progressing, the role of the B.D.O. is getting more and more important. Because, it is on the B.D.O. and his farsightedness, his wisdom, his knowledge and his experience that the success or failure of the block depends. I myself feel that at the present moment many of the B.D.Os. do not come up to the necessary calibre. They do not possess all shose qualifications that a smart, competent and qualified B.D.O. should possess. They should also be young men. It is recognized that they have received a certain amount of training. But that training alone is not sufficient for the very responsible work that is being entrusted to them. Personally, I would like to make the suggestion for the consideration of the Ministry that should be the B.D.Os, henceforth gazetted officers. They should be recruited in the same manner as all other P.C.S. officers, either in the executive or judiciary, are appointed. I would even suggest that for every P.C.S. officer, whether he is chosen for the executive or judicial especially for the executive line, condition precedent should be made that he should work as B.D.O. for five years, because if we do that, they have first-hand knowledge of the villagers, of the work of the panchayat samities of the work of the block etc. and they will later on become very successful executive officers.

Lastly, I would like to bring my remarks to a close with a compliment to the hon. Minister of this Depart-

[Shri M. S. Aney]

ment, Shri S. K. Dey, for whom a well-deserved tribute was paid by the hon Prime Minister the other day. We are sorry that he is not here at present during the discussion of this Ministry We all know that he was confined to the hospital but, thank God, he has now been discharged and he is well on his way to recovery We wish that he should be restored to health as early as possible.

भी मोहन स्वरूप (पीलीभीत) उपाध्यक्ष महोदय कम्युनिटी डिवेनेपमेंट बर जो बहस चल रही है, उसको मैंने बहत ध्यान से मूना है। कम्य्निटी डिवलेपमेंट का मतलब है हिन्दस्तान के ५,४८,००० गावी का उत्यान भीर वहा रहने वाले लोगो की तरकी। हमारे देश की कुल धाबादी में से ३१ करोड़ लोग गावो में रहते हैं भीर कुल श्राबादी का ८२ परसेंट गावी में रहता है। कम्यनिटी डिबलेपमेंट का महकमा सन १६४६ में बना था और उस वक्त वह सिर्फ कम्यनिटी डिवलेपमेंट का काम करता था लेकिन अब उसमें पचायतें भीर कोम्राप्रटिब्स भी शामिल कर दिये गये है। सब से पड़ले कम्यनिटी डिवलेपमेंट में एन० ई० एस० ब्लाक्स भीर मी० हो। ब्लाक्स वं ग्रीर पोस्ट इंटेंसिव ब्लाक्स की जक्ल में काम चलता था। लेकिन ग्रब इटेंसिव भीर पोस्ट इटसिव, फिसम बना दिये गये हैं। पहला फेब पाच माल के लिय धीर बारह लाख रूपया उस पर खर्च झाता है भीर दूसरे फेस पर पाच लाख ग्पया। यह जो नई शक्ल बनी है, वह बलवन्न गय मेहता कमेटी की सिफारिकों के आधार पर बनी है। लेकिन मुझें दूख है कि उस कमेटी की भीर जो मिफारिशें थी . उन पर ग्रमल नही किया गया। मिमाल के तीर पर मैं बतलाना चाहता ह कि उसकी एक मिफारिश यह बी कि काम को क्सिट्रालाइज कर दिया जाय । लेकिन माज हम स्क से धालिए तक देवते हैं कि वैद्रुल कमेटी से हे कर के जिला परिषद तक सारे का सारा काम सैटालाइव्ड है। जो सुरत हान हम देखते हैं वह सारे का सारा प्राफिशस्स वर बाधारित देसते हैं भीर ऐसा नगता है कि सब की सब ग्राफिशल्य की जमायतें हैं। प्राप सैंटल कमेटी को देखें या भाप प्राविशन क्रिक्लेपमेंट का उंसिल को देखें या प्राप जिला परिषद् को देखें, सभी अगृहों पर माफ़िशल्ड ही प्राफिशल्स नजर प्राते हैं। जो जिला परिपद है उसमें कलैक्टर उसका प्रेसिडेंट है। यह कलैक्टर एखिक्टव के काम को भी चलाता है भौर साथ ही साथ इन सभी जिस्मेवारियों को भी निभाता है। एक कलैक्टर जिसको कि इतना ज्यादा काम करना पडता है, वह इन सारी जिम्मेवारियो की कैसे निभा सकता है। मैं समझता ह कि गवनमें को पालिसी डिसैट्लाइजेशन की नहीं है और सैंट्रलाइजरान की है, डिसैटलार्जशन पर वह विश्वास नही रखती है भीर भगर रखती है तो उसकी ध्रमल में लाना नहीं चाहती है। मैने य । पी । में डिस्ट्रिक्ट बोर्ड म् को देखा है, उनका पहले जो चेयरमैन होता था वह नान-ग्राफशियल होता था लेकिन ग्रब उसका जो प्रेसिडेंट होता है, वह भी कलैक्टर ही होता है। इस तरह से, उपाध्यक्ष महोदय, जो बलबन्त गय मेहता कमेटी की सिफा-रिशें थी. उस पर धमल नही हमा है। उस कमेटी ने यह भी सिफारिश की थी कि पचायतो को ज्यादा से ज्यादा ग्रखस्यारात दिये जायें लेकिन उनको भी कतई तौर पर कोई श्रवत्यारात नहीं दिये जा रहे हैं। तीसरी सिफारिश कमेटी की यह थी कि जो पचायत बनी हैं उन्हों के ग्राघार पर ब्लाक रीडबाइबरी कमेटीख वर्ने । लेकिन इन सभी चीडों के बारे में कुछ भी नहीं किया जा रहा है भीर न उन सिफारिकों की तरक कोई तवज्यह दी जा रही है

यह बलाबा गया है कि ब्लाक्स की कुल ताबाद २४०६ है और उनमें ३,०२,६४७ मंस कबर होते हैं। कहा जाता है कि सन् १६६३ सक सब के सब गाव कबर हो बायेंग। लेकिन मैं नहीं समझता कि जिस बीगी रपतार से बला जा रहा है, उससे मूरे के पूरे गांव जिन की ताबाद ५.५८,००० के करीब है कैने कबर हो जायेंगे।

कम्युनिटी डिबलेपमेंट के पाय धः बाड्यास्टब बतलाये गये हैं। पहले तो कहा गया है कि स्माल स्केल इडस्ट्रीज को क्ररेश दिया जाय, दूसरा फंकशन यह बताया क्या है कि कोमाप्रिटिंक्स की तरक्की की बाये, वीसरा पंचायतो की तरक्की की बाये, वीथा गायों में मोस झाफ कम्युनिकेशन को डिबेलेप किया जाये, पांचवा, एज्केशन, हैल्य और रिक्रियेशन के सावन गायों में उपलब्ध किये जायें, हाउसिंग की व्यवस्था हो, एश्चिकलबर की तरक्की हो, इत्यादि। मैं एक-एक बीज को लेकर उसके बारे में कुछ कहना चाहुंगा।

पहले यह कहा गया है कि स्माल स्केल इडस्ट्रीज शे बढावा दिया जाए। मैं देखता हूं कि इस समय इस सम्बन्ध में देहातो में को कुछ हो रहा है वह बहुत ही छोटे पैमाने पर ही रहा है। ग'व के जो लोग सेती करते हैं उनके तीन च'र महीने कम से कम ऐसे होते हैं, जिन महीनों में उनके पास करने को कुछ नहीं होता है, वे बेकार रहते हैं। इन स्माल स्केल इंडस्ट्रीज के बारे में गवनंमेंट की तरफ से कहा गया है कि खंड्स की कमी है। गवनंमेंट ने रिपोर्ट के पैज १३ पर इस बाल को स्वीकार किया है

"Therefore, the resources available for this sector are thoroughly inadequate to meet the requirements".

ने समझता हूं कि यह एक फंडामेटल चौज है कि काटेज इंडस्ट्रीज मीर स्मान स्केल इंडस्ट्रीफ को गावों ने फरोग दिया जाये। इसके लिये यह भावच्यक है कि ज्यादा से ज्यादा हमको इनके लिय रिसोसिस ढुडने होंगे। इस वास्ते में चाहता हू कि इस काम के लिये भीर श्रीवक दपया दिया जाये।

इसके बाद कहा गया है कि कीमाप्रेटिव सोसाइटीच को बढ़ावा दिया जाय । इसके बारे में में बहुत से ब्यूज मुन रहा हू। रिपोर्ट में बताया गया है कि १,२७,१२५ कोमोप्रटिव सोसाइटी ब फकशन कर रही है भीर जो उनक मैम्बर है उनकी नादाद ८७,८८,२४३ है। में भापको मिसाल ५: तौर पर बतलाना चाहता हुंकि मेरे निर्वाचन क्षेत्र में कुछ **बुनकर लोगों की कोम्रोप्रेटिव** मोसाइटिया है, बान बूनने वालों की है, लकड़ी का काम करने वालों की कुछ है, चमडे का काम करने वालों **की कु**छ है, लेकिन उन सब की भच्छे तरीकंसे मदद नहीं की जारही है। भ्राफिशल्ब का दबाब हर जगह पर होता है भौर इसका नतीजा यह होता है कि कोरप्शन होता है भीर अञ्खी तरह मे काम नही चल पाता है। इस वास्ते जरूरत इस बात की है कि उनकी तरक्की की जाय, कुछ ऐसी शक्ल पैदा की जाय कि वे ग्रम्छे तरांके से चल सके।

स्तेती की कोमोपमेटिन्स की बात भी चलती है। जहां तक इसके सम्बन्ध में मेरी पार्टी का ताल्लुक है वह कोमोमेटिव मोसाइटीस बनाने के हक्ष में है। मलाहाबाद में हमारी पार्टी की जो काल्केस हुई थी, उस में हमन उनको मान निया था। यह काल्क्रेस कांग्रेस क नागपुर प्रसिवंशन से बहुत पहले हुई थी। भीर हमने इस चीज को बहुत पहले में माना हुमा है। लेकिन में देखता हूं कि जहां तक इम्प्लेमेंट्यन का ताल्लुक है गवनंमेट जल्दबाजी से काम न रही है। यह ठीक नहीं है। में चाहता ह कि पहले कुछ माडल कोमोमेटिन्स बनाई जाये भीर यह उन्ही

[बी मोहन स्वस्प]

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बोनों की बनाई बावें वो लोग एको करते हैं।
नवानी साहब वे बताया है कि महान में
दो सी प्राथमियों में से १०४ इस चीख के
धनेंस्ट हैं। नेकिन वो लोग पवन्द करते हैं,
उनकी को भोशेटिव सोसाइटीज बनें ताकि
वे प्रकक्षा तरह के चन सकें, प्रक्षा उसका
इम्पलेनेटशन हो चीर प्रगर ऐसा किया गया
तो वो दूसरे नोग हैं उन हे दिलों में उत्साह
पैदा होगा धोर वे भी इस चीज को करना
वसन्द करेंगे।

वहां तक सर्विस कोमोम्नेटिन्स का ताल्युक है वे फौरन ही बन जानी चाहियें क्योंकि उससे बोतों को फ़रोग्न मिलेगा, जब रिसोसिंस किमी के पास मच्छे होंगे, मशीन भच्छी होंगी, सच्छे बेती के भीजार होंगे, तो स्वामाविक है कि बेती की तरक्की मच्छी तरह से हो मोर पैदाबार बड़े । सर्विस कोमापरेटिक्य का जहां तक ताल्युक है, उसे जल्दी से बल्दी इञ्जॉमेंट किया जाय । नेकिन जहां तक ज्वायेंट कोमापरेटिव काम्सं का ताल्युक है, में साप के हारा गवर्नमेंट से कहूंगा कि कुछ माडल सोसायटीज बनाने के बाद तब उन्हें बताया जाय । जस्दी में कोई हेस्टी कदम म उठाया जाय ।

इसके बाद में पंचायतों के मुतालिक कहना चाहता हूं। पंचायतों की कुल संख्या बताई जाती है १, लाल, २३ हजार, ६७० जो कि सन् १९५६ की रिपोर्ट में वी हुई है। सन् १९६०-६१ में उन की तादाद २ लाल, ४४ हजार, १६४ तक हो जायगी कुल हिन्दू-स्तान में। पंचायतों की हालत यह है कि कहने के लिये तो सन कुछ है, पेपर पर सब कुछ है, लेकिन उन की जितनी बुरी दशा है उसे अल्फाच में नहीं कहा वा सकता। वांचों में हर तरीके से संदूलाइबेचन है। जैसे में ने प्रजं किया आफ्रिशस्स का उन पर बवाव है। जो जी० पी० मो० या ए० जी० थी० थो० होते हैं वह एक किस्म से बेचा दबाव पंचायतों पर डासते हैं। सम्बों बाय वासी पंचायतों की ताबाद बहुत कम है। वैसे अगर आप उन के कामों के वेखें तो एक बहुत लम्बी बोड़ी लिस्ट है। स्कून बनायं वायं, शफाबाने बनाये जाये, सडकें बनाई जायें।

ची॰ रचचीर सिंह (रोहतक) : सडकों पैसे से बनाई जा सकती हैं।

श्री मोहन स्वचन . लेकिन अब में उन के पंच्य की तरफ देखता हूं तो बहुत कम पंचायतें एसी हैं यू० पी० का मुझे तज्जी हैजो कि १००० रु० माय रखन वाली होती है। ज्यादातर पंचायतें २०० या ३०० ६० के फड वाली होती है। अवसर श्रमुदान की बात हुआ करती है। श्रम-दान से कही सड़के बना करती है ? कैसे मजे की बात है कि श्रमदान से सड़के बनाने की बात करते हैं। जब तक रूपया पंचायत के हाथ में न हो इस तरह के काम कैसे हो सकते है ? पंचायतों को मामदनी बढ़नी चाहिये तभी वह प्रश्रम्भी तरह से काम करेंगी। मैंने दिल्ली पंचायत राज्य बिल पर मोलते हये कहा बा कि हमें गावीं की भागदनी का एक चौथाई हिस्सा पचायतों को देना चाहिये। ग्रसली पंचायतराज की स्थापना होनी चाहियं। जिला स्वतंत्र हो सूबा स्वतंत्र हो. सेंटर स्वतन्त्र हो । वधीकि जब तक पंचायतों के पास पैसा नही होगा वह स्वतन्त्र ना होंगी, उस वक्त तक काम बैसे हो सकता है। गाव की लगान वगैरह से जो जामदनी हो उस का एक बौबाई पंचायलों को दिया जाय ।

दूसरी बीच इस सिमसिछे में जो मैं बाहता चा वह बी तहसील पंचाबत, बैसा कि बंगाल या हिमाचल प्रदेश में है। तहसील पंचायत हो जो कि म्मान्य का मी मिसंनम करे। वह एक ऐडवाइकरी माडी हां, पंचायतों को भी देखे और म्लाक्स को भी देखे। जब तक इस तरीके से तहसील पंचायत नहीं बनेगी सब तक हैफेवर्ड वे मे काम चलता रहेगा।

Demarkie

इसके बाद सवाल प्राता है कम्यून्कि-बास्त का । गांबीं के कम्यूनिकेशस्य को डेबेलप किया जाय । मैंने फर्ज किया था कि गांव के कम्यूनिकेशन्स हमारे श्रमदान पर आवारित हैं। लेकिन गांवों का जो सूरते हास है, उनके कम्युनिकेशन्स इतने सराव हैं कि वर्षा काल में गांबों से शहर की बात तो दूर, एक गांव से दूसरे गांव में भी भाना जाना नामुमिकन है। कम्युनिकेशन्स के नाम पर एक जिलवाड़ सा किया जा रहा है, उन के साथ मजाक सा हो रहा है। गवनंगेंट इस सिलसिले में तजिकरा तो करती है लेकिन श्रसल तौर से जो रूपया इस के लिये मिलना चाहिये वह गावों को नहीं मिलता है। इसलिये मैं गवर्नमेंट से दर्खास्त करूंगा कि गांवों के मीन्स बाफ कम्युनिकेशन्स को ज्यादा सच्छा बनाया जाय । गांवों के क्यर ही सारे मुल्क का इन्हेसार है। सारे मुल्क की तरक्की गांवों की तरक्की होने से ही हो सकती है।

इस के बाद हेल्ब, सैनिटेशन और रेकिएशन की बाब भाती है। कहते हैं कि एजुकेशन हम बढ़ा रहे हैं और सन् १६६३ तक हम मुक्क में एजुकेशन बिल्कुन फ़ी कर देंगे। केकिन में देखता हूं कि उस की रफ्तार बहुत बीमी है। भ्रमी तक, सिफं पू० पी० का मुझे तजर्बा है और जगहों पर युसे मालूम नहीं क्या हो रहा है, वहां पर सिफं बंबें क्लास तक हम फ़ी एजुकेशन कर पाये हैं। केकिन कम्पल्सरी वह मी नहीं है। इसक्यो एजुकेशन के सिलसिके में गेरी इस्तबुधा यह है कि हाई स्कूल तक की और कम्पल्सरी एजुकेशन होनी चाहिये। इस के सक्य ही साथ गांधों की तरफ करल यूनिवर्सिटीच बनाई बावें । को भी यूनि-वर्सिटीच धव बनाई जायें वे ज्यादातर रूरेन एरियाज की तरफ बनाई जायें धीर सेती की तरफ तवज्जह देने की बात हो।

भी सत्येह नारायंच सिंह(धीरंगाबाद— विहार) : पंचायत के प्रन्यर ?

भी मोहन स्वक्य: मैं पंचायत के अन्दर नहीं कह रहा हं, देहाती इलाके में हों। इसमें बताया गया है कि एजुकेशन के लिये भाफिसर्स रक्से गये है। भाज एजुकेशन का जो तरीका है, मैं उसके सिलसिले में धर्ज कर रहा या कि रूरल युनिवर्सिटीच बनाई जायें देहाती इलाकों मैं । घाज मैं देसता हूं कि स्कृत्स में, वाहे हायर सेकेन्डरी स्कृत्स हों या जुनियर हाई स्कृत्स हो , उन में स्रेती का काम सिस्ताने के लिये भेजे गये हैं एक्स्टेंशन टीबर्स । वे एक्स्टेंशन टीबर्स ऐसे हैं जो कि यह भी नहीं जानते हैं कि मेहं का पौदा होता है या पेड होता है, या बेती किस तरह से होती है। ऐसे तो एक्स्टें-शन टीचर्स हमारे लिये मेजे गये हैं। खेती की बात को सिखाने के लिये मैं चाहतीं हूं लोगों में रूरल सेन्स हो। खेती हिन्दस्तान का सब से मुख्य पेशा है। इसलिये खेती के काम को जानने वाले धादमी उन जगहो पर भेजे जाये। हम सब भ्रधिकतर किसान हैं। किसान इस को धच्छी तरह से जानते हैं कि खेती कैसे होती है। किसान इसके विशेषक हैं। वे जानते हैं कि फसल कैसे बोई जाय, कौन जनीन किस किस्म की फरल के लिये कैसी है। लेकिन हम नोगों को इस बात को सिखाने के लिये वह बोग भेजे जाते हैं को कि शहर के होते हैं, बो यह तक नहीं जानते कि नया काम किल तरह से होता है। मैं बाहंगा कि सेती का फरोग देने के लिये एक्सपर्ट्स नेजे जायें भीर चेती के लिये हम को सही तौर से सनाइ दी बाय, सही सौर से हमारी एजुकेशन हो धीर श्रेती की तरककी हो।

[भी मोहन स्वस्प]

Demande

इस के बाद गेली की बात बाती है। रेकिएशन के सिये गावी में रेडियो सेट विये बाते हैं। लेकिन किसानों के पास बक्त कहां है रेकिएशन के लिये। यह शबह से बाम तक जमीन सोदें. इस बसायें मेहदत करें और शाम को जा कर रेडियो सनें ? छन को बहुत बोड़ा बन्त मिनता है। नयों-कि पंचायतों के पास फंड कम है इसलिये बहु रेडियो एक भाग महीने चलता है भीर उसके बाद खत्म हो जाता है। उन की बरम्मत के लिये भी उन के पास पैसा नहीं होता है। इस तरह के मजाक से कोई कायदा नही है। उससे देश का भ्यया भीर बेस्ट होता है। रेकिएशन के लिये सही तौर से लोगो को मौका दिया जाय। अगर यह प्राप चाहते हैं तो उनके लिये पार्क्स बन-बाइये जहां पर वह जा कर दो-बार मिनट बैठ सकें। इस तरह के मजाक से उन का रिकेश्शन नहीं हो सकता।

इसके बाद हाउसिंग की बात भाती है। जिस बन्त वन्से हाउसिंग भीर सप्लाई मंत्रालय पर वहस हो रही थी, उस वक्त मैंने भर्ज किया या कि इस बात से कोई फायदा नहीं है कि ५०० गाबी को डेवेलप कर दिया जाय। ५०० गाबो का ही डेवेलप कर देने से गावों की सबस्या हल नहीं होगी। इसके लिये मैंने तीन सुझाब पेश किये थे। पहला समाव यह दिया था कि गावी में हर पाच. हः मील पर भट्टे बनाये जाये भौर जिस तरह से इडस्टियल हाउसिंग के लिये तकावी टी बाती है, उसी तरह से भट्टो के लिये तकाबी दी जाय। उन के ईटो से ही मजान बनाये जायें। खानी मजाक से कान नही चलेगा। दूस के लिये मैंने सुझाव पेश किया था कि हर जिले में एक माडेल विलेश बनाया जाब ताकि उस माडेल विलेज से भास-पास के गाव सबक है सकें और उन में काम करने के लिये प्रोत्साहन पैदा हो।

दूसरी चीज मैंने कही थी कि गांव वालों को कर्ज देने का खास इन्तजाम किया जाव । बाज हम देखते हैं कि गांव के लोग साहकारों के फदे में फंसे हुये हैं। वह दूना, तिग्ना भीर चौगमा सब खेते हैं भीर उसके बाद उन्हें बरवाद कर देते हैं। जो तकादी दी जाती है उसके लिये माकल इन्तजाम होना चाहिये। भगर फसल किसी तरह से बरबाद हो गई तो गवर्न-मेंट का जुता सवार हो जाता है कि "हम कुछ नही जानते, हमको रुपया दो ।" जब तक किसान के साथ हमदर्दी का बर्ताव न हो, सहलियतें न दी जायें. तब तक साली कागजी बातें करने से कोई फायदा नही होता । इसके लिये कर्ज देने के लिये. तकाबी देने के लिये सही तौर से कदम उठायें जायें भीर किसानो को, सहिलयत दी जाय । उनके लिये मार्केटिंग की व्यवस्था हो. स्टोरेज की व्यवस्था हो, सस्ते बीज मिलें। ग्राज बीज सही तौर में नहीं मिलते । मैं देखता ह कि भाज कोभाप-रेटिव की भोर से स्टोर कायम हुये है लेकिन उन में बहुत खराब बीज मिलता है । मैंने पजाब के बीज के सिलसिले में जो कि रबी में बाटा गया था मिनिस्टर साहब से पुछा था । य० पी० में बहुत खराब बीज दिया गया था. दूसरे सुबो की बात तो मैं नही जानता।

चौ० रणबीर सिंह पंजाब का बीज तो बहुत घण्छा होता है।

भी मोहन स्थक्य प्रच्या तो होता है लेकिन वहा से बहुत खराब बीज गया था। पजाब से जो गेह का बीज भेजा गया था वही हमको दिया गया था । मैं प्रजंकर रहा था कि कि हमारे लिये सस्ते बीज की व्यवस्था नही है उसकी सही व्यवस्था होती चाहिये, मकानो की सही व्यवस्था होनी चाहिये. स्टोरेज की सही व्यवस्था होनी चाहिये । किसानी के पास बाज तो सिर्फ है. उन्ही में बीच बाता है। कभी उनमें भाग सग

जाती है, कभी बारिख से बराब हो बाता है। इसिनये स्टोरेज का एक सेन्टर कम से कम हर ब्लाफ में हो तभी किसानी की हासत दुक्त हो सकती है।

इसके बाद एक बात मैं और धर्म करना फाहता हूं जो कि तीड और फॉटसाइयर्स के बारे में है पेख ६० पर फिगर्स दिये गये हैं। फॉटलाइयर्स के बारे में हमारे यहां सम्बी-बच्ची बातें की जाती हैं लेकिन धाज तक रिपोर्ट में नहीं बताया गया है कि फॉटलाइयर्स का रेजस्ट क्या निकला, उससे कितना फायदा हुमा, कितनी परसेंट उपज बढ़ी। गवर्नमेंट की किसी भी रिपोर्ट में यह चीच नहीं बतलाई वर्ष।

दूसरी बीख जो मैं घर्ष करना चाहता वा वह मिनिस्ट्री घाफ कम्युनिटी डेवलपर्नेंट एंड कोघापरेशन की रिपोर्ट के पेज १० पर दर्ज है। उसमें बडी लम्बी चौड़ी बातें बताई वर्ष है।

19,100 Mahila Samities are functioning in 2,278 reporting blocks upto September. 1958. This works out to an average of about 8.4 Samities per block. Their membership in 2,040 blocks was about 2.99 lakhs giving an average of 15,16 members per Samits.

प्रव बास्तव में इन महिला समितियों हारा कुछ काम तो होता ही नहीं है। मैं देखता हूं कि इन महिला समितियों में स्लौक डेवलपमेंट स्कीम्स में घडरटीन्स घौरतो को, १६, २० माल से ज्यादा जिनकी उन्न्य नहीं होती घौर जिनकों कि किसी भी काम का तजुर्वा नहीं होता उनको वहा रक्खा जाता है। मैंने कई जगहों पर उनसे काम के बारे में पूछ-बाख की घौर मैंने पूछा कि वे लोग क्या काम करती हैं तो मुझे कोई काम की फीयर्स नहीं दी जा सकी घौर वे मुझे संतोधजनक उत्तर नहीं दे सकी उपाध्यक्ष महोदय वे मदौं को नहीं बतनाती होंगी !

बी बोहन स्वब्य उनकी तनक्वाह इतनी कम है कि वे अपने अखराजात पूरे नहीं कर सकती और कोई गारिडयन नहीं रख सकती। मैं चाहता हूं कि इसको एक तमाशा न बना कर ऐसी एजेड औरत बहा पर इस काम के लिये रक्खी वायें जो कि समझदार हो और जिनको कि काम का तजुर्जी हो और मेरा मुझाव है कि इस फील्ड में जो सोशल वर्कम हों उनको इस काम ग लगाया जाय और माज वो यह एक तमाशा और मजक सा बनाया जा रहा है इसको बन्द किया जाय। ऐसी व्यवस्था करने से ही औरतो का प्रोग्न मं चल सकता है बरना नहीं।

उपाध्यक्ष बहोबय माननीय सदस्य श्रव प्रपना भाषण ममान्त करने की कोशिश करे।

वी मोहन स्थक्य ४,७ मिनट में भीर नुगा।

उपाध्यक्ष महोस्य निरम्नाप जल्दी अत्सक्ते।

भी मोहम स्वरूप . विलेज लेविल वर्कर की टेनिंग के लिये केवल तीन दिन मकर्रर किये है मानो तीन दिन के मन्दर सब कुछ उसको घोल कर पिला दिया जाता है बाब तीन दिन का प्रोग्राम यह रहता है। फर्स्ट डे एग्रीकल्बर, डिसीजेब, रिमर्च, रिक्रियेशन ४ घोवसं । सेकेंड हे पाउल्टी, फिशरी, कोद्यापरेकान, पश्चायत्स, रिक्रियेकान, ४ वटे का हथा । तीसरे दिन वैटेनरी, इर्रीगेशन यह तमाम होता है। तीन दिन में विलेज लेविल सीडर का घोल क**र पिला देते है और एक** एवट बना देते है और यह तीन दिन की ट्रेनिंग लेने के बाद उसमे यह उम्मीद की जाती है कि वह नाव वालों को डाइरेक्शस दे। मैं समझता हं कि यह टेनिंग कम से कम ६ महीने की तो हो ताकि वह इन सन्जेक्ट्स के गरे में थोडा बहुत जान तो सकें। मैं समझता हं कि एपी-

[Shri S. A. Mehdi]

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करपर, फ़िशरी भीर पाउल्टरी भादि विषय ऐसे हैं जिनको कि धगर धादमी जिन्हती गर भी स्टबी करे तो बोड़ा है भीर वह तब भी इन बीजों का सही मावने में मास्टर नहीं कहा जा सकता । धर्ष यह मजाक नहीं तो भीर क्या है कि हम विलेज लेविल लीडर को तीन दिन में ही इन सब बीडों का एक्सपर्ट अना देते हैं

ज्याध्यक्ष महोदय : प्रगर जिन्दगी भर पढ़ताही एहेगातो फिर उन पर काम कब करेगा ?

भी नोहन स्वच्य : मेरे कहने का मतलब यह है कि इस चीज को सीरियसली लिया आय और इसका मजाक न बनाया जाय ।

धव जहा तक सबसिडीज देने की बात है उसके लिये मेरा कहना यह है कि जो लोग इंडिजर्ब करते है जो गरीब बादमी है उनको सबसिडी भौर तकाबी नहीं मिलती है लेकिन को भावनी मालदार भीर रिसोर्सफुल होते है उनको सबसिडी भी मिलती है भौर -तकावी भी मिलती है। मामूली भौर नरीव प्रादमी जो कि वाकई डिजर्व करते हैं उनका कोई पूर्सा हाल नहीं । मैं चाहता हं कि इसकी उचित व्यवस्था की आय ताकि डिजर्बिग हैंडस इससे महरूम न रह जायें।

धव इसके बाद एक और चीज मखं की है। हर ब्लाक में दस विलेज लेबिल वर्कसं होते है ६ या ७ ए॰ बी॰ पीम्रोब होते है भीर हर ए० डी० पीघोज धपनी-घपनी श्रलग डिदायतें देते हैं भौर विलेज लीडर को कहते हैं कि यह करो और यह करो । उनमें कोई मापस में कोधार्डिनेशन नहीं है कि विलेज लेविस वर्कर कौन-कौन से काम करे। मै चाहंगा कि विकेष लेविल वर्फर को सही तौर से काम करने का मौका दिया बान घोर ए० डी० पीछोज को उन्हें हिदायतें दें ने सही और माजल हों।

उपाच्यक महोरद : इस तो भागनीय मदस्य को सहम कर ही देना चाहिये।

for Grands

भी मोहन स्वस्थ : जी हां केवल दिल्ली के बारे में थोड़ा निवेदन करके में बैठ बाऊंगा । दिल्ली में मारत सेवक समाब घौर धन्य समाज सेवी सहकार समितिया सामाजिक सेवा के क्षेत्र में इस सगय काम कर रही है भीर वे भलग-भलग बतलाती है कि हमने यह काम कर लिया भीर हमने फलां काम कर लिया। मैं चाहुंगा कि जहां तक दिल्ली का ताल्लुक है इन सामाजिक सस्यामी में मापस में कौमार्डिनेशन भीर कोमापरेशन हो भीर उनका धलग-धलग कार्य क्षेत्र निश्चित कर दिया जाय ताकि इप्ली-केशन न हो भौर काम ज्यादा से ज्यादा हो सके ।

मन्त में मैं केवल यही कह कर समाप्त करूगा कि भ्रगर गावो की तरक्क करनी है, तो कम्यनिटा डेवलपमेट के काम को ठीक से चलाना है तो यह मजाक भीर खिलवाड से काम नहीं चलेगा बल्कि सही तौर से घमल करने से ही फ़ायदा हो सकेगा।

Shri S. A. Mehdi (Rampur): Mr. Deputy-Speaker, I thank you very much for allowing me to speak on this subject. I gather that during the previous few hours, all the speakers that have spoken, have spoken on cooperation, and with the inclusion of co-operative farming, the focuss of discussion has mainly centred round this. This is not a new thing as the Prime Minister pointed out the other day. It is a step forward towards the development of the village and the village people. It is a step in a process that has started soon after the achievement of Independence. It is a continuous chain and co-operative farming is one of the steps to be taken

I am not going to speak in detail about the merits of the thing. But, I would like to say only a few things about the introduction of co-operative 'farming and things like that. The introduction of co-operative farming would ultimately necessitate some use of machinery. Because, after the integration of these small holdings and after the formation of big holdings. definitely some small or big machinery and implements will be required. We have had a very sad experience of foreign machines and implements during the last few years ever since Independence. In the reclamation work, of course, we had a very sad experience of foreign machinery and I hope the Government along with the introduction of co-operative farming, will arrange for the production of agricultural machinery, and implements and parts and especially arrange for the repairing facilities of these machineries and other things fully or before introducing co-operative farming on a large scale.

Secondly, Sir, this approach will solve the problem of the unemployed in the countryside because by this approach large numbers of people could be utilised in mechanised units all over the country. Unless we provide such avenues of employment we will find that large number of people will be migrating to cities and urban areas. So, we should provide them alternate employment in our villages or very near the villages to avoid the problem of urbanisation.

I would like to deal with another point, namely, the need to give training facilities to our people engaged in co-operative farming. It is admitted on all hands that a lot of technical skill will be required to handle all these things. Therefore, the need to provide them necessary training facilities should always be kept in view.

In spite of all the speeches we have heard in this House against co-operative farming, I for one feel strongly that the villager today is far more ready to accept any progressive step which would be taken in this direc-

tion. Proper education at the vunagelevel should be given and I am sure our villager will willingly accept cooperative farming without any difficulty whatsoever.

Thirdly, I wish to deal with the actual progress that has been made in respect of the programmes of the Community Development Ministry. It is my personal knowledge that whatever work this Ministry has done, it has done it very well. It is doing wonderful work. Whatever it has done, it has done it remarkably well. One great benefit of this Ministry, as the House is aware, is that this is the only co-ordinating agency at the village level of all the developmental activities. This is not a scheme which finds a place only on paper. This is a scheme in which the officers go to the individual villages and we find that they are doing really very good work. Obviously, the success of this experiment to a great extent depends upon the block officer or the block workers. Different blocks may have to do different kinds of work. Different blocks may have different programmes. All the same, it is quite true that an officer who is enthusiastic in his work, who infuses certain life into the work that he does, will be able to infuse the same spirit among the men who work under him and also among the villagers. The difficulty in our villages is that for six months in the year, the villages are inaccessible almost and nobody can go to some of our villages because of bad weather and things like that. After the harvest is over, the tax collectors and the revenue collectors go there. There are also other fair weather friends of the villagers. But, on the other hand, the Block Development Officers get into contact with the villagers all the year round. It is they who teach the villagers about the modern techniques of production and give them advice how to produce more and to have better yields.

I would like to refer to what I said last year, namely, that these blocks are concentrated near the cities or taball headquarters. The

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block that was judged to be the best in my State was only a few miles away from the district headquarters of Faizabad. Yet, it was adjudged as the best block in U.P. It is on the pucca road between Faizabad and Sultanpur. That block is doing very good work. But that is not the only block in that district. I know of five or six blocks also, two or three of them are shadow-blocks. Now, the villages which are in the remote areas in the countryside do not get the full benefit of this scheme. I think this situation will continue till 1963, till such time as all the villages are covered by this programme. We should develop communications so that all the villages will be able to benefit by this scheme. Unless this is done, the surplus population will shift from the tahsil to the district or to other town areas.

Demands

The work that has been done by Community Development Blocks is very comprehensive. As my hon. friend, Shri Raghubir Sahai pointed out, with the inclusion of cooperatives, the three basic institutions of democratic decentralisation have come under this Ministry. The destiny of the villagers depends on the work that is done by this Ministry The future of so many villagers lies in the hands of this ministry. All the important institutions of democratic decentralisation have come under its wings.

The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy): It is the other way about. The destiny of this Ministry lies in the people's hands.

Shri S. A. Mehdi: The only thing is that all the three important institutions intended to develop the villages are coming under the purview of this Ministry. That is what I was saying. What my hon. friend, the Deputy Minister referred to was the co-operation of the people. The co-operation of the people with these organisations will ultimately be responsible for the success of this work. But I am strongly of the view that the people

will definitely co-operate if the programmes that are being laid down by the Ministry are carried out efficiently and with proper organisation. I am saying this because the co-ordination of all the development work of all the Government departments is done by this Ministry.

14 hrs.

Take, for instance, minor irrigation. The Ministry is not directly concerned with minor irrigation, but it is responsible for helping the people and educating the people to utilise those facilities.

For instance, there was a tube-well tog in one of the villages. The villagers had requested the authorities to have the tube-well at a certain spot, but the authorities had said that since it was a technical matter and the villagers would not understand what things were involved, they preferred to have it near a pucca road and near an advantageous point. After the tube-well was dug, the channel was constructed, and the villagers were expecting water when the crop was ready and when the water was needed. But when water supply was started from the tube-well, it W83 found that the channel at the field end was higher and that at the tubewell end it was lower; so, the water could not reach the field, and there was such a complication.

The Ministry is definitely responsible for educating these people to utilise the resources that are given by the different departments of Government At the same time, I am saying something in favour of the Ministry, the consciousness and the awakening of the village people, which is generated through this Ministry is the only deterrent to check the mal-administration or mal-practices in the other departments.

As far as the Ministry's work is concerned, it is very difficult to save that it is not doing much work. I am very glad to see that the development blocks are paying a lot of attention to

statistics. As far as my experience in statist c. goes, it is a very vital thing to consect all the basic statistics of the village I consider the panchayat to be the competent institution to handle the village statistics. But the blocks have taken up the job of training certain people in collecting statistics and things like that and all the States have opened a statistical bureau I hope that in the future these units will do all the necessary job, and will collect at least the basic statistics, because in the absence of these statistics no development work can be assessed, and no programme for the future can be chalked out, so, it is very important that these statistics may be collected by direct observation in the field and in the villages My experience of the statistics of the villages is that they are absolutely made up at the tehsil level at the moment This is the only organisation that can give a directly observed and correct statistical data, in order to enable us to have a proper plan ning for the future and also have a better assessment of the village But it will take some time, and it needs a lot of training. I hope this training programme will be taken up not in the sketchy way in which it is being done at the moment but in a fuller way

Shri Satyendra Narayan Sinha propose to confine my remarks to panchayats and co-operatives, because they are the symbols of the new political order and the new economic order. I believe that it is through these institutions that energy, initiative, enthusiasm and interest of the people can not only be created and stimulated but can also be channelipurposes for devesed mto useful lopment activities.

The House knows that panchayats have acquired lately an added importance, because, as the Prime Minister has stated, after the imposition of ceilings, whatever surplus land will be available will be left to the management of the panchayats So, I think it is of interest to us if we really go into the work of the panchayats, in order to make them really effective and successful

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My hon friend Shri Raghubur Sahai has already referred to the report of the B G Mehta Committee and to the various recommendations made by them I am not going to refer to those recommendations The committee has said that the panchayats unfortunately have not been working successfully My own experience is almost the same, and I want to place certain viewpoints for the consideration of Government, in order to remove those handicaps or difficulties which are at the moment hampering the successful working of the pancha-

For instance, I shall take the question of elections Although in a democratic institution, we cannot altother do away with the system of since we are at the elections yet moment concerned with creating a cooperative spirit in the villages and to see that the village is not divided into factions it should be the anxiety of Government officials, the social workers and public workers, to see that some sort of convention or method is devised by which m the initial stages we could avoid elections and try to choose the best person on whom there 15 general agreement For, is that what I have noticed whenever thesc elections place there is naturally a division mio two camps or sometimes into three camps, and largely based on caste considerations, the result is that after the elections they do not take it in the true democratic spirit, and those who belong to the vanquished camp do not forget their defeat and they continue to non-co-operate with those who have been charged with the responsibility of carrying on the panchayat work So, the panchayat spirit has not really been inculcated among the villagers, and they have not understood the significance of these panchayats

As regards the labour tax, to which my hon friend has made a reference, Demande

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firstly, the Mukhiyas are very reluctant to impose labour tax. Even if the labour tax is assessed or imposed, the villagers are not coming forward to do voluntary work, because the system is a system of annual budgeting, and many of those persons feel that they are not going to be benefited by a particular work, and, therefore, they do not take any interest. So, my suggestion to Government is that a system should be evolved whereby, just as we are having Five Year Plans here likewise, they should also have a five-year plan or a three-year plan for the development of the entire villages, in regard to prigation works, or road building, or paving of the streets and so on, so that every villager may feel that he is also going to be benefited. Priorities may be determined, and he must have the confidence that today this work is being done in this particular village, tomorrow it will be done in his village and that he will be also a beneficiary. That will create enthusiasm and interest.

Then I find that the mentality or the outlook of the officers has not changed, and this is hampering progress. They continue to look at it in the same old bureaucratic manner. For instance, they are not giving the mukhiyas proper respect and consideration. One of the S.D.Os. I know. while addressing a Panchayat Sammelan, made a declaration publicly that he was not going to give them any respect, and that most of them were goondas. That was the statement he made, and despite protests. he refused to withdraw his remarks

Many of the mukhiyas say that whenever they go they are treated like chowkidars or tax collectors, and are not given even chairs to sit.

Shri B. S. Murthy: May I sak the hon. Member what has happened to that officer after that remark, whether the matter has been brought to the notice of the State Government?

Shri Satyendra Narayan Sinha: Yes, I am coming to that. This matter was, of course, brought to the notice of the Panchayat Minister of my State. Secondly, I may inform the hon. Deputy Minister, that in another case....

An Hon. Member: But what happened to that officer?

Shri Satyendra Narayan Sinha: I myself spoke to the Minister, but nothing has been done so far

Shri Jhunjhunwala (Bhagalpur): When did this happen?

Shri Satyendra Narayan Sinha: About four or five months ago

These panchayats are asked to look after the construction of wells or other local works. The contract has to be given to a mukhing in the name of the panchayat, but most of the mukhiyas are not coming forward to take up the contract because they know they have got to pay salami to the officer concerned, and they literally refuse to take up the contracts. In some places contractors are appointed by the officers concerned. In one case, the construction of the well entrusted to a contractor was constructed and the payment was made out All this was done on paper. When a particular mukhiya brought it to the notice of the SD.O. concerned, he flared up. made an inspection of the spot, and in the order sheet he recorded that no obstruction should be placed in the way of completing the well. But that order is passed three months after the full payment has been made, when on paper it was shown that the well had been constructed. And the multhiya was called and told not to raise any voice against this kind of thing; otherwise, he would be fined. This matter was also taken up, and a report was made against the circle inspector who had given a chit. I also spoke to the

Commissioner concerned, but nothing has been done so far. Most of the mulchiyas come and express such grievances.

Then, we are going to saddle these penchayats with all sorts of responsibilities. We are asking them to manage village lands and all that. On the other hand, there is no attempt made by us to give them proper status, proper prestige, proper respectability, and to inculcate in them the real spirit in which they have to function.

I refer to this point particularly because just now Shri Vasudevan Nair said that one of h s main anxieties was to remove middlemen so that unnecessary profit may not be grabbed by them, and that panchayats or cooperatives should take up the contracts. That is well and good. But sometimes ad hoc co-operative societies are formed only to take up contract work, and it is not enquired into whether they are genuine or not, or have been formed for ad hoc purposes, That way they cast a bad reflection upon the entire movement. So, it is of interest to us to see that this is set right.

Then, I would say that we must have a cadre of trained personnel, even for the purpose of successful working of the panchayats. Most of the mukhiyas are not educated, they do not know how to prepare the budget. For the preparation of the budget for which all the villagers have to collect, there is no quorum. People do not know what is the importance of this budget.

At one place I found that the budget had to be approved by the villagers and had been sent to the B.D.O. who has ultimately to approve it. In that particular police station, i.e. in Sahebganj, I went there, I found that the budget had been sent to the B.D.O. and was resting in his shelves for nine or twelve months, and had not been returned to the panchayat. How on earth is the panchayat to function then? That is the main question.

So my suggestion to the Government is that if they are going to make the panchayat a success, they must re-orientate the outlook of the officers. I entirely and whole-heartedly support the view of my hon. friend Shri Raghubir Sahai, that even the higher officers, for instance the I.A.S. probationers, should be in the first instance appointed B.D.Os. I understand the Community Development Ministry once wrote to all the State Governments to try this experiment, but this has not been done. Formerly, when the I.C.S. officers were appointed probationers, they were appointed as cane inspectors, Deputy Collectors, Joint Magistrates and all that, and ultimately they used to become S.D.Os. and District Magistrates. Today, after a training of one year they are appointed S.D.Os. and they become District . Magistrates within a span of four years, with the result that they lack proper experience and the proper spirit, not having had the advantage of coming into contact with the people. These are the points that my friends ought to take note of.

Now I come to co-operatives. There can be no two opinions about the need for having service co-operatives, because service-co-operatives joint farming are the two main planks of our policy at the moment. Much controversy has arisen over this, and the reason why quite a large number of persons are not feeling very much enthused, according to Shri Masani, by this may be the failures in our co-operative movement, and it will be of interest to us to examine the working of the co-operative societies and the co-operative movement and find out why it has failed.

According to me, there are three or four points which should be taken into consideration in this connection. Firstly, the co-operative movement has been largely officialised. The Prime Minister is also cognizant of the fact, and he has said that henceforward it should not flourish under official patronage; at the most, officials have to provide help and guidance,

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On the other hand, apart from the officials, public men who are associated with Government, holding posts of Ministers and all that, are also presidents of co-operative federations or chairmen of co-operative banks, and they do not have enough time to go into it, with the result that they consider it as a subsidiary activity.

Shri P. R. Patel (Mehsana): Has it become a grazing ground for some?

Shri Satyendra Narayan Sinha: I do not know. They are not considering it a grazing ground; they are considering it a pastime, you can call it.

Shri P. R. Patel: It is also a grazing ground.

Shri Satyendra Narayan Sinha: That is not their main function, they are giving it just cursory attention, with the result that the movement has not caught the imagination of the people. and the failures which have resulted in this way have really created a scare among the people. So, in order to attract the people again to this fold, it is necessary that we create a cadre of trained personnel who have got the necessary philosophical outlook and who are trained in the co-operative ideology, so that they may go and make it a whole-time job. It should not be a subsidiary or a pastime activity.

Most of our top men never paid any attention to this subject. It is only recently after the Nagpur resolution that our top leaders are talking of this subject and exhorting the people to realise the importance of the co-operative movement. It is necessary that all of us go round and create the necessary climate.

Then, the failure of the co-operative societies has also been due to infrequent audit. Most of our co-operative

societies did not have any audit. The result is misappropriation and embeszlement of funds. You will be surprised to know that even of the State Co-operative Bank in my State, the balance sheet has been presented after four or five years to the shareholders. This is a very big drawback in the co-operative movement. So, it is necessary that we emphasize this point and see to it that proper audit is carried out, that unscrupulous people who creep into the movement and try to manipulate co-operative societies are not allowed to take advantage of this.

During the war years, there was a crop of co-operative societies. Because of the controls, most of the controlled commodities had to be distributed through co-operative societies. They were formed only for that purpose. When the controls ceased, the cooperative societies also came to an A few imaginative persons wanted to take advantage of the situation and took hold of the cooperative societies. They were the leaders of the co-operative societies. Then they quitely slipped away and the co-operative societies failed. The result is that we are blaming the cooperative movement. The people also are being blamed and it is said that this movement is not going to succeed Now you find all sorts of controversies being raised over this issue.

Then I come to party politics Those who are concerned with co-operative societies should have nothing to do with party politics. We should at least be honest to ourselves when we are dealing with such an important movement which has to do with the real shaping of the peoples destiny. We should not bring party politics into it I am really sorry to say that even in educational institutions we are finding party politics today. So it is up to us to make a resolution in our minds not to import party politics or party considerations into the field of the co-operative movement. Then alone we can succeed.

I can cite one glaring instance in our State. A cane growers' co-operative society took over the administration and management of a sugar factory. That co-operative society made a profit of Rs 4 lakhs. But the following year at the time of the elections, three persons were killed on the spot and the co-operative society failed to function. The mill has again been taken over by a millowner Thus is the result of importing party politics into co-operative enterprises This shows to what extreme we are going. So we have to be very careful about it. I think the Government cannot do anything about it; it is for all of us concerned to make a resolution in our minds not to indulge in party politics nor be guided by party considerations in this matter

Demande

I will say a word about joint cooperative farming This morning I heard Shri M R. Masanı referring to a Gallup poll He said that out of 200 persons who were interviewed by the Times of India 104 said 'no' to the co-operative farming idea. Then he said. Look here, the property sense is so strong that our individual peasants will not agree to pool their resources and lands' My own feeling is that it is all a theoretical approach When Acharya Vinoba Bhave started the land gift movement, nobody ever thought or believed that anybody was gome to donate land Today Vmobaji has collected 40 lakh acres of land

Shri P. R. Patel- How much of it is fertile?

Shri Satyendra Narayan Sinha: I was coming to that I concede that point. I am prepared to concede that say, 80 per cent of it is not fertile Even then, the balance is there What is the value of it? I have worked in the bhoodan movement In Bihar Sharif, lands are valued at the rate of Rs. 20,000 per acre. There also people were coming forward to donate lands They are potato growing areas

Shri Jhunjhanwala: Rs 20,000 per acre?

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Shri Satyendra Narayan Sinha: My hon friend knows it. Acharya Vinoba Bhave got lands there also. Only in the hilly tracts and in the Chota Nagpur plateau in the State of Bihar could the lands donated be called not fit for cultivation at the moment. But what about the North Bihar lands? What about the lands given in Patna or Shahabad Districts? They are all fertile lands culturable lands

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Then, what about the gramdan villages? 1100 villages have been donated So what has happened to the property sense? My point is that if we create a proper climate and atmosphere, if we explain to the villagers what is in their interest, how they are going to be benefited by this kind of scheme, I have no doubt that the property sense, about which so much is made, will not stand in the way of joint co-operative farming The Congress is proceeding very cautiously It is a phased programme. For three years we are going to have service co-operatives. Thereafter, if the people realise the benefits of service co-operatives, then alone they will pool their resources and lands and undertake joint co-operative farming

I have only one more point to make before I conclude I have no time to explain the real difficulties which will beset co-operative farming It has been asked how are we going to distribute the profit? What will be the basis of distribution? For that purpose, the Government must devise a formula They must say that those who pool their lands will, of course, get rent, but those who work on the land will get their wages The norm of performance has to be fixed by Government Division of the income or profit has to be related to participation in the work Some sort of scheme has to be devised. It is for Government to do so It is not a very difficult task I am sure we will achieve it With these words, I support the Demands of the Ministry and I feel we are going to have success in this respect.

Skri D. A. Esti (Chikodi): As has been put by the Ministry of Community Development and Co-operation, to promote the socio-economic development of the people living in the villages by changing their outlook, by making themselves reliant, by arousing their energies and making them employ is the main task of community development programmes. This is not the task of any particular Ministry. To bring about revolutionary changes in the economic and social life of the people is the main function of a democratic government too.

To achieve this objective, community development programmes were started in 1952. Today 2409 CD Blocks are in operation, covering \$,02,947 villages with a population of more than 165 millions. The Ministry of Community Development might be taking it to be a big achievement; it might be taking great pride in this. But to me, this is not the matter of pride; what is important is whether through this struggle any tangible results have been brought about, whether there is any change in the life of the people, whether the people in these villages feel any relief, whether they have seen any light, any ray of hope. I am sure one who is conversant with the state of affairs in these villages will definitely say that no change-absolutely no change-is brought about. Take a village within a Block and one outside it and just compare. You will find no change at all. This is a challenge to the Minstry. Let them say what change they have brought about. The people are facing even now the same poverty, the same disease, same ignorance and same filth. There is absolutely no change. Therefore, the time has come to consider why this Ministry could not make any progress at all and there has been such a waste of money here.

The community development programme encompasses agriculture, animal husbandry, communications,

health, education, social education, co-operation and what not. Everything is there. But that is all a paper programme. What is it that is really being done? Visit any village within a block; you will find a school building here, some approach road there, and some wells which have been constructed with the help of the people, some community centres opened and some health centres have also been started.

Shri Ajit Singa (Bhatinda—Reserved—Sch. Castes): Is that not a change?

Shri D. A. Katti: Some co-operative societies are formed which are not functioning. Shri S. K. Dey is not here. He toured my constituency and I was with him. He could only see there one new school building, one basic school, one approach road half constructed and one maternity home where there were no patients at all. This is what he could see (Intervaption) He could see this there.

An Hon. Member: Something wrong with your constituency.

Shri D. A. Katti: I feel that this is the only tangible work that has been done. We shall consider afterwards the problem whether we can improve the life of the people in this way. But, I would like to ask here one important question. Why should these villagers alone be asked to contribute their share to the construction the school buildings and the hospitals and wells etc.? The persons living in the cities are not asked to contribute their share for these things. It is surely injustice done to these people. Surely, it is the responsibility of the Government to do these things. The local boards were doing these in the the best possible way. Why should a community development centre required for this? The Community Development Ministry should do something else. It should improve the lot of the people and the lot of those who are suffering through centuries, the lot of the landless agricultural labourers and those who are merely landless agricultural labourers. They form 50 per cent of the rural population. They are not having any land; whenever they get any work, they get 8 annas or 10 annas or 12 annas at the utmost per day. Their children are crying for a loaf of bread. They are living their lives in such a horrible situation

Secondly, do they get any benefit from whatever is being done in the name of their development? For example, credit co-operative societies are there. Because they are not having any land they are not considered as solvent and loans are not given to them. Because they are illiterate they do not go to libraries and reading rooms; they do not get any benefit Whatever is done to improve agriculture goes to those who are having lands. The benefits are denied to the landless people, who are 50 per cent. of the people in the villages Whenever any development work is undertaken in the villages these poor people are forced to contribute labour. This is not what I am telling. This is what the Mehta Committee's report says These landless agricultural labourers. especially these Scheduled Caste people are forced to render service This is the only benefit they get Therefore, I appeal that something should be done to improve the lot of these people

According to me three things can be done to improve their lot. Cooperative farming preceded by land reform. The reclamation of waste lands; and thirdly, small-scale and village industries

As regards cooperative farming, I have expressed the views of my party while speaking on the Grants of the Ministry of Food and Agriculture. We believe in co-operative farming. We support it. But it must be preceded by land reform first. Without that co-operative farming will fail. That is what we feel. The object of land re-

form should be to discourage cultivation through hired labour; that is, to make tillers the owners. In that way it will be possible to make available 67 per cent of the area held by 17 per cent of the people.

Still the land is overcrowded Another thing that can be done to minimise overcrowding on land is reclamation of waste land. There is waste land everywhere. According to my information, in West Khandesh district of Bombay State, the Scheduled Caste and the Scheduled Tribes people, who are 6 lakhs out of 11 lakhs, are trying to get the waste lands there Thirty five lakhs of acres waste land are lying fallow there Out of this, 10 to 12 lakho of land is culturable There these people have formed co-operative societies Gram Sevak or Gram Sevika went there and told them to form co-operative societies. They have formed themselves voluntarily, of their own accord with the hope of getting land to feed their children But they are denied these lands on the excuse that the lands are forest lands in some places and in some places they are required for grazing purposes On lands which they say are forest lands, there are no trees at all. Somehow or other they want to deny these lands and facilities to these people.

Our Prime Minister unnecessarily jumps in the House and says vehemently that he will go from field to field Let him go to West Khandesh and see what is being done Let him see why 10 to 12 lakhs of acres of culturable land is lying vacant there and why that is not being given to the people who are voluntarily coming forward to cultivate those lands and to add to food production. What is the use of talking all humbug things here?

I am conversant with facts in the Bombay and Mysore States They have prescribed certain limits—50 acres for 100 cattle—for grazing purposes. In a certain place called Jaina[Shri D. A. Katti]

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pur in Belgaum district, where I have personally seen the things, there are only 425 cattle and the waste land is about 300 acres. According to this proportion, they can reserve only 200 acres of land for grazing purpose And 100 acres ought to be given to the people there; but that is not being done. The Collector of the district says that that land is vested in the panchayat and cannot be given to the members of the Scheduled Castes who are landless agricultural labourers. If you want to encourage co-operative farming start here. That will minimise overcrowding on the land, will add to the food production and will help these poor people to live happily.

As regards small scale industries and village industries the Mehta Committee's Report says that it is the weakest spot. Only 2 5 per cent families have been benefited by the small scale and village industries even with generous assumption that parttime work is full time work and one man means the whole family. To improve the lot of these people, starting of small scale industries and village industries will be of great use But the Ministry has expressed its difficul; -s They say that funds are not made available and that under the Second Plan the provision that was made for these industries has been cut down. Banks are not coming forward to finance these industries because some risk is involved there.

Secondly, the Ministry feels that there is the difficulty of marketing too. There is no market for the products. My suggestion is that the starting of small scale industries and village industries should be encouraged: if funds are not available, they should be made available If funds are not made available for this purpose, the Ministry for Community Development can do nothing. In this behalf my suggestion is that Government should purchase the products and encourage these people. That can also be done If it is not possible for the Ministry of Commsnity Development to do all these things, then, it is better that the great illusion of Community Development should be laid to rest; it is of no use; it is a colossal waste, therefore.

Now, about social education the social education is the most important aspect of the community development programme. Social education today is confined to the starting of reading rooms and libraries, to adult education and education through recreation and film shows. But, what is social education at all? Social education should aim at creating a homogenous society. It should remove the social cleavages, it should create a sense of fraternity in the people and should create civic sense. It should create a community where the pripciple of one man-one value is respected and followed It is not done here. Is there any community at all in this country? Take the picture of any village and you will find that different groups of castes are living together rather peacefully. There is no community How can you develop that which is not there? First of all you should create a community and then you can develop My suggestion is that the name 'community development' should be changed to 'village development' It is not fit to be called a Community Development Ministry There is no community at all Social education should help the growth of the community

In the name of education the people are asked to read some newspapers in the reading rooms, papers where there is some news about Shri Jawaharlal Nehru and cinema stars and they listen to Late Mangeshkar on radio. Is this social education? Social education should help to create a community which has a common interest, a common cause There must be some cementing force in the community. But today there are all kinds of disruptive forces; there is no community Social education should aim at creating such an ideal society which we are not having. That is the most important task but unfortunately, that is not taken into consideration.

Sometime back, while speaking on the Ministry of Home Affairs, Gaikwad compared the lot of the Scheduled Castes to with the Negroes in South Africa, But that was treated as outrageous by the Home Minister. Unfortunately he has not perhaps properly understood the spirit behind Gaikwads statement. He was referring to the political inequality; he was referring to the social inequality. He was referring to the principle of one man, one value. There is no doubt the principle-one vote, one value is observed. That is there: but that is political equality. We do not deny that. But is the one man, one value observed here? Are all men equal here? Is not worth decided by birth here? He was referring to that. But that was misunderstood and it was treated as an outrageous speech embittering the feelings of other people. It is not correct. The Home Minister could have understood it in a better way.

Coming to the democratic decentralisation, there is a proposal made by Balwantray Mehta Committee that the district boards and the local boards should be abolished and the blocks should be entrusted with the responsibility of these boards. Why? It is not the local boards, but the blocks, that have failed. The local boards are doing their jobs as best as they can. Secondly, this would involve more expenditure on administration. In one district, there are about 10-12 community development blocks and naturally that will increase the cost of administration. I am not expecting any satisfactory service or results from these blocks. As a matter of fact, I am against decentralisation. People should be ripe for that. People in this country are not ripe. If we entrust things to the panchayats, what will happen? I come from a viilage; I know what the panchayats are

doing. There again the helpless and the landless people, the agriculturists will be subjected to the domination of some few persons. They will be forced to do all labour and work without any benefit. I am against decentralisation; as a matter of fact I say that there should be more centralisation. Today responsibility is divided. Now the Central Government simply finances the Plans and programmes; it is the responsibility of the State Government to execute these programmes.

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Shri Raghubir Sahai: But this policy has been accepted by every State.

Shri D. A. Katti: The responsibility of execution is that of the State Government and when they fail, Ministry here says that it is not its responsibility but that of the State Governments. The responsibility is divided. It should not be so. That is my feeling.

One more minute, Sir, and I shall finish. I shall refer to an instance regarding these co-operatives. I am not going into details. There is one co-operative society in Delhi which was started mostly by the Scheduled Castes people. It known as Thakkar Bapa **50**ciety. The Chairman of that society misappropriating funds, Many complaints were made by the shareholders to the authorities concerned but no enquiry has been so far started. The matter has not at all been enquired into in spite of repeated allegations. I am told that some Congress person who is very influential there is behind that man and that is why enquiries are not starting. I request the Minister to look into this matter also and see that justice is done and money is not misappropriated.

नीनती उना मेहक (सीतापुर) उपाध्यक्ष महोषय, मैं मिनिस्टरी प्राफ कम्यु-निटी डेक्सपर्मेंट एंड कोद्यापरेशन को जो उन्होंने काम किया है उसके लिये मुबारकवाद देती हैं। मंत्रालय की रिपोर्ट को मैंने देला है भौर मैं समझती हूं कि जितना काम इस [बीमती उपा चेह्क]

बोवें से समें में इस निनिस्ट्री ने किया है उतना सिक कान कोई दूसरी विनिस्ट्री करके नहीं दिका करी है । मैं वे साइव को इसके निये खास तौर से मुवारकवाथ देना चाइती बी पर मुखे हुन्स है कि वे इस मवसर पर भाज मौजूद नहीं हैं लेकिन में भाषा करती हूं कि वे बहुत बस्दी भष्के हो कर महां पर भा जायेंगे । दे साहब इस मिनिस्ट्री की जान है

भी क्षणराज सिंह : उनके किय्टी साहब भी तो बहुत मण्डे हैं।

व्यक्ति उदा नहेक : जी हा, में दिप्टी साहब को भी इसके लिये मुवारकवाद देती हैं भीर वह मुबारकवाद में इसलिये देती ह कि जब मैं देहातों में चूमती हुं तो मुझे देहातियों के बेहरों पर भीरतों भीर नदीं के बेहरों पर एक रौनक सी दिखाई पड़ती है। यह रौनक हमारे कम्युनिटी डेबलपर्मेंट की रौनक है। मुझे उनके बेहरों पर वह रौनक देश कर बड़ी लुकी होती है। मैं यहां पर यह भी बतलाद् कि हालांकि मैं यहां पालियामेंट में या गई ह लेकिन रचनात्मक कार्यों में मेरी बड़ी दिलचस्पी है और मेरी काफ़ी जिन्दगी देहातों में काम करते बीती है। जितनी मुझे ग्रामीणो को देश कर भीर उनके बीथ रह कर खुषी होती है उतनी खुणो मुखे शहरियों को देश कर नहीं होती है। सासी गाव वालों के बेहरी **पर नहीं बाई है बल्कि जब मैं पिछली दफ्रा** पालियामेंट का रोधन सत्म होने पर भपने निर्वाचन क्षेत्र के देहातों में गई तो मैने उस रौनक के साथ उनको प्रपनी जगह पर अमदान करते हुवे पाया । अमदान केवल दिसावटी अभवान ही नहीं या बॉल्फ मेने देखा कि शामीचों ने अमदान करके मीनो जम्बी सक्क बना जानी 🖁 भीर दोनों तरफ धुनेव की व्यवस्था रखी है । यब बूझे केन्द्रीय संरकार के और स्टेट वयर्गेंट से कहना है कि हमारे पास सक्तों को पक्का बनाने के साथन नहीं

हैं, कंकक वादि नहीं हैं जिनते कि सक्का तक्छी बनायें । इसलिये येरा नियेदन है कि सरकार, यहां यहां धमदान से इस उरह की कच्ची सक्कें बनी हैं, यहां कंकड़ चादि शक्त कर उन सक्कों को पक्की करे ताकि वर्षा में उनकी मेहनत वह न जाय और यह काम वर्षा के पहले पहले हो जाना चाहिये।

थव मैं भपनी कास्टीट्रएसी में बहा कि में काम करती हूं वहां पर एक गांजर गांव जो कि बहुत बैकवर्ड एरिया ें है वहा पर मैंने देला कि बहुत से सैल्फ्लेस वर्षमें ने कितनी मेहनत से काम किया और बहां पर हममें किसी के एक पैसा भी नहीं मांगा भीर सद भ्रपने बूते पर काम किया । हमने श्रमदान किया और हम घर घर गये और हमने पैसा जमा किया क्योंकि हमको लडको के लिये एक सेकिंडरी स्कूल कोलना या गांजर में । बहुं अमीन्दार भी ये जिनकी अमीदारी तो प्रव जा चुकी थी लेकिन उनके कूछ। बाग बे जिनको वह उठाते ये और उनके पास कुछ जमीन थी जहां बाजार लगते थे । उन बाजारो से भी उनको घामदनी थी । घापको यह जान कर खुशी होगी कि हमने गावों में से ४०,००० रुपया जमा किया, हम बाहर से एक पैसा मी नहीं लाये भीर उस रुपये से हमने वहा पर इमारत बनाई है और भगर कोई चाहे तो चल कर देख सकता है कि उसमें बच्चे पढ़ रहे हैं।

इसके धनावा हमने वहा पर २८ पुन बनाये हैं और हमने खुद इंजीनियरों की दिसाये जिन्होंने उनको पास किया । वहा पर कम्युनिटी प्रोजेक्ट के म्लाक बराबर हमारी यदद कर रहे हैं और वह चाहते हैं कि हमने जो म्लाक बनाया है उसका एक फिल्म बनाया बाये और शायद वह जस्दी वन भी जायेगा। तों यह हासत है देहात की जिसकी वच्छ से देहात में काम करने बानों को चकीन होता है कि वहां पर कामनावी होगी।

इस सिलसिके में भूत्रो एक बात यह क्रानी है कि भाप देहातों के लिये जो भी स्कीम बनावें उसवें हमारा पहला फर्वे वह होना चाडिये कि हम उसे बनाने में देहातियों को भी भपने साथ में भीर हम उस स्कीम को नीचे से बनावें । धाव हालत यह है कि इम यहा बैठ कर दफ्तरों में बैठ कर देहाती के लिये प्रोदाम बनाते हैं बीर उनको ऊपर से नीचे मेजते हैं, इसलिये हमारे देहाती माई उनको अपनाते नही हैं। अगर आप चाहते है कि भाषकी स्कीम्स घपनाई जायें, घगर घाप चाहते हैं कि देहात में फिर के जिन्दगी धावे, तो ब्रायका धर्म है कि बाप स्कीमो को नीचे से ऊपर ले जायें । देहाती को यह महसूस होना चाहिये कि उस स्कीम को बनाने में यह भी हिस्सेदार है। जब तक वह यह महसूस नहीं करेंगे तब तक वह दिलचस्पी से उसमें काम भी नहीं कर सकते। इस चीज थर द्यापको गौर करना चाहिये।

मुझे सुशी है कि कम्युनिटी डेक्सपमेट के साथ साथ बड़ा पर और काम भी किया जा रहा है। हमारे कुछ भाइयों ने यहा पर सेविकाची भीर सेवको का जिक्र किया। किसी ने शिकायत की कि सेविकामी की उम्म छोटी है । मैं नहीं समझती कि हिन्द्स्तान के ग्रन्दर भौरतों के लिये बीस या पश्वीस वर्ष की उम्र खोटी कही जा सकती है। यहां पर बीस पञ्जीस वर्ष की घौरतो में काफी जिम्मेदारी होती है। यह कहना कि उनकी जिम्मेदारी नहीं है, वे घपनी ब्यूटी नहीं आनती, यह बेकार की बात है। उनकी सो बह सवास हम बढी उम्म की भौरतो से पूछमा चाहिये कि वे बेकार है या नहीं । पुरुष बढ़ नहीं बता सकते कि कोई बहुन बेकार है ना नहीं।

मैंने वहां पर देशा है कि हमारे मिनिस्ट्री के लोग भीर ये सेविकावें सब मिल कर फार्म बैबार कर रहे हैं । उन्होंने शपने प्रपने फार्न बनावे हैं । किसने खुबसुरस है उनके वे फार्म ।

ये मदं भीर धीरतें बराबर गांव बालों को समझाते हैं कि हमने इनमें कीन कीन सी खाद बाली हैं भीर क्या क्या किया है। तो वे इन फार्नों को विवेलप कर रहे हैं भीर वह भीर लेगों को भी यह सब बातें बतलाते हैं। लेकिन यह सब देखने के बाद मुझे यह स्वयास भाता है कि सवाल प्रोडक्शन बढ़ाने का है । किस तरह से प्रोडकान बढे । मेरे सयाल में प्रोडक्शन बढ़ाने के लिये अरूरी है कि टिवेलप-मेंट की स्कीम्स में काम करने वालो के साथ एप्रीकल्बर वालों का भी कोम्रापरेशन होना चाहिये । हमारे कम्युनिटी प्रोजेक्ट वालो के साथ सेंटर भीर स्टेट सब को मिल कर कीमापरेट करना चाहिये तो शायद हमारे प्रोडक्शन में फूछ फर्क थ्रा जाय।

वब मै नेशनल एक्सटेंशन मुरविस की तरफ देखती हु तो मुझे यह महसूस होता है कि यह नीव है, जड है, जिस पर हमें कम्यु-निटी प्रोजेक्ट को तैयार करना है। मै घफ्सरो से मिली । प्रिसिपल डिबेलपर्नेट प्राफिसर से भी मिली, भीर लोगों से भी मिली। मैन देखा कि जितनी उनकी समझ है वह काम करते हैं। लेकिन इस समय हमारा फर्ज क्या है । बाज वही परेशामी हो रही है कि किस तरह से प्रोडक्शन बढ़े भीर कैसे हम काम करे, कैसे कोमापरेशन होबे। तो मैं समझती ह कि केवल कहने से या लेक्बर देने से, या बैठ कर स्कीम लिखने से यह काम होने वाला नही है। घगर इस काम को आप करना चाहते हैं तो अरूरी है कि जाकर गावो में खेतों को फावड़े से सोदा जाय। जब तक हम वहा जा कर यह काम नहीं करेंगे तब तक ज्यादा कामयानी भी डोने बासी नही है।

हम प्राज वहा सुबह से कोप्रापरेटिव कार्मिंग ने बारे में सून रहे हैं। हमने मसानी बाहब की स्वीच सुनी । में हैरत में बी कि वह इतने वाचे के साथ कोबापरेटिव फार्मिय बर बौंस रहे थे। उनकी सारी नालिय

[बीनती उमा हैंक]

कितावों की है या उन कोगों से उन्होने सबक शिया है जिन्होंने शायद कभी देहात की सक्त भी नहीं देखी होगी। में काहती हूं कि हमारे मसानी साहब शहर के पास वाले देहातों में नहीं पर कोई तीस मीस ग्रन्दर के वेहातों में जायें भीर वहां की हालत देखें तो शायद वह ऐसी बात नहीं करेंगे जैसी कि वे भाग कर रहे हैं। उन्होंने प्राइम मिनिस्टर क बारे में बहुत सी बाते कही कि उन्होंने यह कहा भीर वह नहीं कहा। मगर में उन बातों में नहीं जाना बाहती। सेकिन इन्हें मालूम हो जाना चाहिए कि तबतक देश का कल्याण होने वाला नही है जब तक कि कोचापरेटिव फार्मिंग नहीं होगा। को-प्रापरेटिव फार्मिग तो माज ग्रा गया है, चाहे वह किसी को प्रच्छा लगे या न लगे। बह तो ऐसा बादू है कि जो प्रापके सिर पर चढ़ कर बोलेगा, प्राप माने या न माने। हम लोग तो इसका घरसे से इन्तिजार कर रहे बे। इस सुनते हैं कि लोहा बन रहा है, फीलाद बन रहा है, इंडस्ट्रियनाईजेशन हो रहा **है।** नेकिन हम कहते थे कि लेंड रिप्डार्म कब प्रायेगा। यब जब वह दिन प्राया तो हम उसने मुह मोड कर सड हो जाये तो यह बहुत गलत होगा। में द्यापको बता द कि त्रगर भाष कोमापरेशन को कामयाब बनाना चाहते हैं तो ग्राप उन लोगो को लीजिये इस नये शिवाले को बनाने के लिए जो इस को समझते हो, जिनको इस पर विववास हो, जो हिम्मत से प्रागे प्राने वाले हो । प्रगर प्राप ऐसे लोगों को इस काम में लेंगे तो प्रापका विवासा बन भी जावगा, लेकिन जो डरपोक हैं, जो तरह तरह क बहुम करते हैं, जो धार्वे कदम रखने से चबराते है, व तो इस काम को कर ही नहीं सकते। उनको प्रापको नही लेना चाहिए।

इस वक्त कोबापरेटिव फार्मिंग पर बहस हो रही है, मैं कोबापरेटिव फार्मिंग को गांव सेंब समझती हूं। मैं समझती हु कि यह बहुत अच्छी चीन है को हमसी बहुत बार्व से जावेशी चौर हमारा प्रोडक्सम भी इस्तर जून बढ़ेगा। जिस वक्त कोई परि-क्तंत्र होता है, जिस वक्त संमाज की नई सूर्व पैदा करने की बात भाती है तो ये सब दिवकरों सामने माती है। लेकिन नमाज वहीं काबिल भीर देश वही सक्लमन्द होता है जो समय के साथ परिवर्तन करता है। जो नेशन या जो कौम समय क प्रमुखार परिवर्षन नहीं करती है वह कौम या वह नेशन बतम हो जाती है। इस वास्ते प्राचिक न कह कर में फिर मिनिस्टर साहब को बन्यवाद देना बाहती हू भीर जो डिमाइस पेश की नई है उनका समयेन करती हू और में बाहती हूं कि यह कम्यूनिटी डिवेलपमेंट का जो काम है, यह जो प्राजैक्ट है, यह दिन दूनी रात चौगुनीतरक्की करे। में चाहती हु कि में सारे देश को एक कम्युनिटी में बाध वृ भीर धगर मेरे पास कोई मंत्र होता तो में मुद्दत हुए इन सब चीजों को करके ग्रापने सामने रसादेती।

15 hm.

चौ० बहा प्रकाश (दिल्ली सदर) जनाब डिप्टी स्पीकर साहब, इस वक्त जो कम्यूनिटी डिबेलेपमेंट की डिमाडस हाउस के सामने पेश हैं, इनका में समर्थन करता है। में समझता हू कि यह महकमा बहुत महत्व रखता है भौर हिन्दुस्तान ने गावो की तरक्की का दारोमदार इसी महकमे पर है। पिञ्चले माड़े छः साल में इस मिनिस्ट्री ने या इस डिपार्टमेंट ने शानदार काम कर दिसाया है। में समझता हू कि जिन गांवो में इस काम को शुरू किया गया है, वहा पर तरक्की का लाइट हाउस स्थापित कर दिया है भीर गाबो में एक आमृति पैदा हो गई है और एक नई चीज बनाने की एक नई ताकत पैदा हो गई है। यह ताकत पहले वहा रहने बाबो में नहीं घाई थी।

यह कहा जा सकता है कि बहुत बड़ा न्काम प्रभी तक नहीं हो पाया है, बहुत ज्यादा तरक्की अभी तक नहीं हो पाई है, सभी देहातो की शक्त मही बंदली है। इसका जनाव भी दिया जा सकता है, लेकिन में इसमें पड़ना नहीं चाहता है। मैं इतना ही कहना चाहता हं कि एक ऐसी हवा इस देंश में इस चीज ने पैदा कर दी हैं, एक ऐसी मशीनरी देहातों मं कैला दी है जिस पर कि भाइदा के देहात का समाजवाद स्थापित किया जा सकता है. मखबती के साथ इस ध्येय की घोर बढा जा बक्ता है भीर एक नया गाव बनाया जा सकता है। यह भन्छा होता कि इस काम को इसरे प्लान में ही सारे के सारे पाच लास बाव में फैला दिया जाता। लेकिन इसः साथ ही साथ हमें इस पर भी ध्यान देना होगा कि परसनेल की कमी है, ट्रेन्ड हैंड्स की कमी है भीर इस कमी को देखते हुए शायद इतनी जल्दी इसे तमाम गांवो मे फैलाना **धासान काम नहीं था। धव मुझे** उम्मीद है कि सन् १६६३ तक इस स्कीम को जो पाच नास गांबों में फैलाने की योजना बनाई गई है, वह कामयाब होगी भीर इस ध्येय को हम प्राप्त कर सकेंगे।

मुझे सूची है कि कम्युनिटी डिवेलपमेट विपार्टमेंट में, कोभोपरेशन विपार्टमेंट भीर पंचायत का ।डपार्टमेंट भी शामिल कर दिया गया है। 🕻 ससे एक तरह की एडमिनिस्ट्रेटिब युनिटी घाएगी घौर परपद की युनिटी, मकसद की युनिटी घाएगी। मेरी बहुत दिनों के ही नहीं बल्कि कई सालों से यह राय चली भाती है कि यह बीच होनी चाहिये भौर घब भी मेरी यह राय है कि साली इसी से हमारा काम नहीं चल सकता है, भभी कुल और महकमे इसमें शामिल करने होंगे। हो सकता है कि मेरी राय पर कुछ माननीय सबस्यों को एतराज हो लेकिन में समझता ह कि बाकी एक भाष विपार्टमेंट इस विपार्टमेंट के अंबर कर देने से काम चलने वाला नहीं है, कुछ घीर जरूरी महक्षमें खास तीय से माइनर

इरिगेशन का, सीड के तास्तुक रक्षने वाला भीर फर्टिलाइचर से ताल्लुक रसने वाला महक्षमा इत्यादि हमें इस महकमे के सुपूर्व करने होंगे। यह ठीक है कि इस कम्युनिटी डिबेलपर्नेंट के खरिये हम गांबों का सामृहिक विकास करने जा रहे है। लेकिन भाज सब से बड़ी किस चीज की जरूरत है? भाज जरूरत इस बात की है कि वहां पर भनाज की पैदाबार बढ़ाने की तरफ हमारी तवज्बह जाये, खेती की पैदाबार बढ़ाने की तरफ हमारी तवज्जह जाए। दूसरी जरूरत इस बात की है कि हम देखें कि किस तरह से यहा जो सरप्लस लेबर हैं, कैसे उसे मोबि-लाइज किया जा सकता है। तीसरी जरूरत इस बात की है कि जो एक जबदंस्त तबका है, जिसके पास खेती के साधन नहीं हैं, जिस में हरिजन घौर वैकवर्ड क्लासिस के मादमी **प्राते हैं या लैंडलेस लेबर प्राती हैं या छो**टे खोटे किसान माते हैं भौर जिन की तादाद बहुत ज्यादा है भौर उनको कुछ काम देने की जरूरत है, उनका किस तरह से उत्थान किया जा सकता है, उनको किस तरह से काम दिया जा सकता है।

for Grants

इससे इन्कार नहीं किया जा सकता है, कि बावजूद साढ़ें छः साल तक काम करने के घमी तक जो फायदा पहुंचा है वह बहुत कम परसेंटेज को पहुंचा है, गांवो में ज्यादातर लोगों को फायदा नहीं पहुंचा है। इस बास्ते जरूरत इस बात की है कि देखा जाए कि किस तरह से वह फायदा ज्यादा से ज्यादा लोगों को पहुंच सकता है, खास तौर पर गरीब लोगों को।

मैं इस बात से इत्तिफाक करता हूं कि
स्माल स्केल इडस्ट्रीज को तथा दूसरी काटेज
इंडस्ट्रीज को तेजी के साथ बढ़ावा दिया जाए।
इस सम्बन्ध में कोम्रपरेटिय फार्मिंग की बात
की जाती है जिस पर कि मैं मागे चल कर
कहूंगा। लेकिन यह जकरी है कि कोमपरेटिय फार्मिंग में सब गांवों में स्कीमें मन्छी

[बी॰ बद्ध प्रकास]

तरह से चल सकें, इसको वेका बाए। मैं तमकता हूं कि इस को अपरेटिय कार्यित के नाय ताथ एको इंक्स्ट्रीय भी तो आयें, वोनों एक पूसरे की कम्पकी मेंटरी हों, एक दूसरे को सिम्मिंट करें और अगर ब्रेसा किया नया तो जिस को अपरेटिय मैंगे जमेंट का हवाना प्लामिंग कमिवान की रिपोर्ट में दिया नया है, उसमें हम का मया ही सकते हैं।

मै समझता हूं कि सब से पहले एप्रिकसचरत शोडक्शन की तरफ ध्यान देने की शाब-श्यकता है, जो सरपलस लेबर है, उसको मीबिसाइब करने की जरूरत है। घगर धाप बाहते हैं कि यह हो तो ज्यादा भापको श्डमिनिस्ट्रेटिव इंटेग्नेशन करना होगा, ज्यादा कोओडिनेशन करना होगा। इसके लिए यह भी बरूरी है कि गांवों की जो एक्टिविटी है, प्लानिय के एक्सीक्यूशन की, वह गांव इस सब का सेंटर बने। यह भी जरूरी बात है कि विकेश और ब्लाक लेबेल पर जो त्रोजैक्ट स्पेशिक्स्ट है, वे पूरी तादाद में हो, भौर उनके भन्दर पूरा कोभोडिनेशन हो। भाज बोडा बहुत कोघोडिनेशन स्थापित है न्ताक डिवेलपर्मेंट ग्राफिसर भीर विलेज केवेल वर्कर और एप्रिकलचर के एक्सटेंशन के बीच लेकिन वो दूसरे महकमे हैं, एनिमल इसबैंडरी का, पंचायत का, सोशल एजकेशन का हैल्य का. उनके बीच में धीर ब्लाक डिबेलपर्वेट धाफिसर के बीच में या भापके विलेज लेबेस वर्फर के बीच में पूरा कोघी-किनेशन डिबेलप नहीं हुआ है। इसका नतीजा यह है कि सेती की तरक्की का काम उस तेजी से नहीं चल पा रहा है, जिस तेजी के साथ हम पाइते हैं कि वह पर्छ। मैं बमझता हं कि वद तक लोगों को मोदिलाइच नहीं करेंने, जब तक उनकी एविकसचरस क्ष्मकम बढावे की तरफ प्राप प्यान नहीं देंगे बरतकारी से उनकी जनकस बडे. इस धोर व्यान महीं बेंने, बब तक उसकी पूरी साकत इस राज पराज में गड़ी जानेगी, शब शब बड़ बाने

का जो प्रोपाम है कम्मुनिटी विवेशपर्वेट का, यह चीमा पढ़ काएवा । आवकी रिपोर्ट में कहा गया है कि सब्कें बनाने का काम. कूएं बनाने का काम, चौपास बनाने का काम ज्यों ज्यों कम्युनिटी विवेशपर्वेट की युद्ध बढ़ती जाती है, त्यों त्यों वह बीबा पड़ता जाता है, त्यों त्यों रुवर का, मनी का बोच कम होता जा रहा है। लिहाचा जरूरत इस बात की है कि एक तो काटेज इंडस्ट्रीय पर धौर दूसरे एकि-कलबरस डिवेलपनेट पर ज्यादा तबज्बह दी जाए और उसके लिए यह जरूरी है कि पूरा कोधोर्डिनेशन हो । यह कोधोर्डिनेशन साली विलेज लेवेस पर ही नहीं बल्कि डिस्ट्रिक्ट भीर प्राविशियस छेबेस पर भी पूरा होना चाहिये। धनी तक पूरी अंडरस्टैंडिंग पैदा नहीं हुई है। अँ जानता हं कि घाए मोनों को फायदा पहुंचाना चाहते हैं, भौर लोगों को फायदा हुआ भी जरूर है। लेकिन यह भी माबस्यक है कि पंचायतें भीर को-बोब्रेशन प्राविसिस के घन्दर एक डायरेक्शन के धन्दर घा जाएं। इसी तरह से बीज, पानी भीर खाद ये तीनों डिपार्टमेंट भी. हालाकि इसमें एडमिनिस्ट्रेटिव इम्पिलिकेशंश हैं, लेकिन फिर भी एक ही एडमिनिस्ट्रेशन उसके धन्दर होना चाहिये। धगर ऐसा नहीं किया गया तो तरक्की नहीं हो सकेंगी।

मै यह भी कहना चाहता हू कि जो ब्साक हिवेलपर्नेट प्राफिसर है या विलेख लेबेस वर्कर है, उसकी जो क्वानिफिकेशन होनी चाहिये, जो हैसियत होनी चाहिये, वह हैसियत नहीं है, वह क्वानिफिकेशन उसमें नहीं है, रूरन बायस नहीं है, एप्रिकसचरन बायस नहीं है। बोगों ही इस बायस से ज्याबासर बेबहरा है। इस बास्ते बब तक उनमें यह बायस न हो, तब तक में प्रची तरह से काम नहीं कर सकते हैं। नेरी हमेबा से यह राज रही है धीर प्रथ बी है धीर में इस बात को भी बामता हूं कि इस बायसे में मुझे हमेबा मास बाकी पड़ी है केविसन में प्रवने इस विचार में कु हुं कि क्तिने भी क्याफ डिनेसपमेंट प्राफिसर है या जितने भी विकेष सेवेश बर्फर है वे वरूर एक्किसपरन क्षेत्र्ट होने पाहिसें या इनके पास एविकलपर के सॉटिकिक्ट्स हीने चाहिनें। भैं बहुत सी जगहों पर गया इं, बाहर के मुल्कों में भी जा कर मैंने देखा है। मैंने कहीं भी नहीं पाया कि जो हैड को बहु एकीकलचर ग्रेजुएट न हो। वह सारे धपने सम्जैन्ट मैटर के स्पेशलिस्ट्स होते 📲। मैंने धमरीका में तो नही देखा है श्रेकिन इटली में देखा, स्वेडन में देखा, डेनमार्क में देखा, दूसरी भी कई अगहों पर देखा चौर पाया कि जो एशिकल्बर यैजुएट्स है, । अपने सन्बन्ध भैटर के स्पेशनिस्ट्स है मही इसके हैंड जाम तीर से है। इसीसबे मैं समझता हूं कि इस की तरफ व्यान देने की जरूरत है।

दूबरी बात यह है कि जो प्राप के विलेख लेबेल बकर हैं उन के पास काम बहुत ज्यादा है और पंचायत और कोप्रापरेशन उन के बाल और धा रहा है। इसलिये वहां पर एक विलेख लेबेस बकर से काम नहीं चलेगा, बहुा पर दो विलेख लेबेस वर्फर के कम नहीं होले चाहियें और उन में से एक कम से कम प्रपने सम्बीवट मैंटर का स्पेशलिस्ट हो। बायल कंखवेंसन के लिये और एप्रिकस्चर के लिये एक प्रसहदा इस सम्बीवट मैंटर का स्वेशलिस्ट एक्सटेशन प्राफ्शिट की तरह पर क्लाक लेबेस पर मुकरेंद किया जाना चाहिये।

प्रव में कोपायरेजन की तरफ प्राता हूं।
बाज सीय वहे चुछ हैं कि इस यक्त कोपायरेटिय किपार्टमेंट मि॰ से के सुपुदं किया गया
है। मि॰ से पर मुखे बहुत भरोता है। उन
में एक व्यवस्त प्राइक्तिमिक्स प्रीर श्रायनिक्ष है। घौर हमें उम्मीय है कि यो
महक्तमा प्रव तक बहुत मुस्ती से प्रवता रहा
है उस में बक्त तेवी प्रायेगी। नायपुर
रेकोस्मूसन ने तारे देश में एक सहर पैदा
कर की है। सम् १९९० में नक्क कानून ने जी हिन्दुस्तान में एक हलचल पैदा की बी, सन १६४२ ने भी, जो कि एक तरह का इस्कृताव बा, लोगों में हत्तवल पैदा की जिस से हुकूमत की जड़ें हिस गई थीं। आब इस नागपुर रेजोल्यूशन ने गांवों में एक सहसका सा मचा दिया है। धाज धाप हिन्दुस्तान के किसी गांव में चले जाइये, किसान धाप सं अवाल करते हैं। मेरा प्रपना तजुर्वा है, भैने गांबों का दौरा किया है। मसानी साहंब इस वक्त नहीं हैं, उन्होंने कहा था कि दो तीन जल्सों में उन्होंने देखा, मुझे यह देख कर खुणी हुई है कि एक हजार किसानों से बांच चंटों तक मुझ से जबदंस्त बहुए की इस प्रस्ताव पर, उस की हर चीज पर। जनके प्रेसराब क्या थे? उस के प्रेसराब यह ये कि साहब, कारपोरेशन के घफसर बार्त्रेगे धौर हमारी जमीन पर कब्जा कर लेंगे। भनी हम कर्जे लेते हैं तो हमारे सांश्र काफी गड़बड़ वह करते हैं। जो पटवारी है भगर उसे कोई कागज लिखना है तो पुरे ५० र० लेता है। यह लोग भायेंगे भीर हमारी जमीनों पर कब्जा कर लेंगे, हमें कुछ नहीं देंगे। शहर से कुछ लोग प्रायेंने, लीडर प्रायेंगे, खुद फायदा उठायेंगे, हमें कुछ नहीं दिलायेंगे। उन के दिमाग में यह डर है और इसीलिये वह इसके जिलाफ बोलते है। लेकिन जब मैंने उन के साथ बातचीत की, बहुस की तो उन्होंने कबूल किया कि ह्रां ठीक है, यह होना चाहिये। जो ३०० नांत्र के रिप्रेजेन्टेटिव पंचायत में घाये वे उन्होंने इस रेजोल्य्वान को जो नागपुर का रेबोल्युशन है कोबापरेटिव कार्मिग के बारे में उस को कबूल किया। लेकिन ऐसे नहीं कबूल किया कि धापने रेजोल्यूशन वेश कर दिया और यह पास हो गया। **क्षेत्र भाव तक भपनी पिछली** २५ सानों की जिम्दगी में किसानों को इस तरीके से वहंस करते कभी नहीं देशा जिस तरह से _{जर्म} को करते देखा और मैं समझता हू नि क्राधापरेटिक फार्मिय सोग कब्ल करेंगे। क्रेरी बनक में नहीं घाता कि भीन पर्ने एव ची० बद्ध प्रकास]

Demande

बार की केरी हैं कि उन बहुत सी कड़ीज में बड़ां पर कि इतना प्रोडक्शन है कीमापरेटिय चामिंग नहीं है, फला जगह नही है, भीर है हो कर्मा कर्मा कंट्रीय में है। मैने इस बीख को कुछ स्टडी करने की कोशिश की, केकिन चूंकि वक्त कम है इसलिये तकसील वें नहीं जाना चान्सा। १०० सालो में इक कम्पिटीशन कैपिटलिस्ट कट्टीज में हुआ बीर कोबापरेखन भीर ऐग्रीकल्बर का एक **कप बहां भाया। भाज वहा १५ या २०** श्रीसदी ऐश्विकल्यरिस्ट है। दूसरे मुल्को में भी ऐसा ही हुआ। वहा इडस्ट्रीज पाई। श्रव हमारे यहां हिन्दुस्तान में जहा पर कि ब्रेबरेज हील्डिंग बहुत छोटी है, मेरी समझ में नहीं बाता कि इस के बलावा चारा ही क्या है कि हम कोबापरेटिय फार्मिंग करे। ज्यायट को शापरेटिव फामिंग के घलावा इस देश के लिये दूसरा तरीका नहीं है जिस के वरिये ग्राप कामयान हो सकते हैं। भाप क्यों कहते हैं कि यह नई बीज है ? प्राप नई **बीज को क्यो नही लेना बाहते हैं ?** आप ने प्रहिंसा से पाजादी हासिल की पौर समाजवाद का एक नया तरीका निकाल रहे हैं। जब एक ही तरीका है तो ग्राप उसे क्यो कबूल नहीं करते? अगर कोई की-भापरेटिय फार्मिंग में नहीं जाना चाहते हैं ती वह रिच पैजेन्ट हैं, को मिडल पैजेन्ट से अपर है। उन को छोड दीजिये क्योंकि बह इसके रास्ते में बड़े हैं, तो स्माल पैजेन्ट बीर मिडल पैजेन्ट उस के खिलाफ नही खड़े 🖁 वह मिडल क्लास पेजेन्ट भाज कोग्रापरेटिव .के लिये क्यों नही भाना बाहेंगे [?] नही भार्येगे तो क्या करेगे। वह कौन सा मुल्क है बहां स्मास पैजेन्ट को आगे आने दिया गया इसलिये एक प्राप्टिमम युनिट कल्टिबेशन का इस मुल्क ने अपने यहा रखने का कानुन पास करके एक हुट सुकरेर की है कि इस से कम होस्टिंग नहीं होगी। बहु प्राप्टिमम युकरंर होना चाहिये पीर अब के नीचे की सारी की सारी जनीन

क्रोधापरेटिय फार्मिन में दी जाय । धनर कोई नहीं बेसा सो यह अपनी समीन का कम्बेन्तेशन ले ले । इस तरह से साथ एक बड़ी तादाद में जमीन को शामिल कर लेंचे कोघापरेटिव में। छेकिन एक बास मैं कहना बाहुगा कि हम ने एक नया काम अपने हाब में लिया है। इस की जिम्मेदारी वन लोगो पर है जिनको इस पर पूरा विद्यास हो, बास तीर पर हमारी सरकारी मैशीनरी के उत्परः हमारे मसानी साहब भीर इसरे साबियों ने इस के खिलाफ जो प्रापे-गेन्डा किया है, शायद उस में राजनीतिक उद्देश्य ज्यादा हो बजाय मुल्क के फायदे के। इसलिये यह एक अबर्दस्त बैलेन्ज है भौर उस बैलेन्ब को सारी मिनिस्ट्री को भौर दूसरे लोगो को जो इस पर विश्वाम करते है पूरे तरीके से कबल करना चाहिये। कोग्रापरेटिव ला एक होना चाहिये। सन १९५६ में कोभापरेटिय ला के लिये एक कमेटी बनाई गई। सन १९५७ में उस की रिपोर्ट भाई। मझे उसे देखने का मौका मिला। भाफ कीजिये. उस को देखने से ऐसा मालूम होता है कि हम तमाम मुक्मेंट को प्राफिशलाइज करना चाहते हैं। इस-लिये मैं कहना चाहता ह कि कोग्रापरेटिक ना के लिये एक दूसरी कमेटी मुकरेंर की जाब जो जितने कोग्रापरेटिव ला है उन को मिला कर एक कोभापरेटिव ला भीर रेगुलेशन्स का तैयार करे, ट्रेनिंग का एक प्रोद्याम बनाय भौर वह एक जबदंस्त प्रोग्राम होना चाहिय क्योंकि जो प्रोग्राम चल रहा है उस से काम चलने वाला नही है। नैशनल डेबेलपर्नेट कॉसिल ने नवम्बर में भपना रेबोल्य्शन पास किया। मेरी ममझ में नही घाता कि छ महीने होने को प्राये लेकिन सभी तक इस सिमसिले में कोई रिपोर्ट नहीं बाई। कोई तजबीज इस सिलसिले में सामने नहीं बाई। बनी में रिपोर्ट पढ़ रहा था इंडस्ट्रीज के मुताल्सिक। उसके निये इंक्स्ट्रीय कोधापरेटिय की एक स्कीम क्मी है, यह

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प्रसमार में TEP I इस रारह की स्कीम बनी है, जैसी कि में ने प्रसार में पड़ा है हो, माछ कीजिये. इस तरीके से कोई कोधायरेटिव बन नहीं बक्ती । इस में एक नई विकिंग की जरूरत है. नये डाइनमिज्य की जरूरत है। प्राज बहुत के सोगों ने, मेरे समेत, जिन्होने २४ साल के कोधापरेटिव फील्ड में काम किया है, उन के दिमान ढीले पड़ नये हैं। प्रनर हम को एक नया तजुर्का करना है, भगर हमें एक नया कामनवेल्य बनाना है तो उस के लिये एक नवे डायनमिज्य भीर नये विकिंग की जरूरत है। मझे उम्मीब है कि जो कोधापरेशन मिनिस्ट्री है वह इस पर अरूर ध्यान देगी। इर जिले में भीर हर सूबे में, हर रीजन भीर सेल्टर में एक कमेटी आफ डाइरेक्शन बननी चाहिय जो मैं समझता ह कि हर तीन महीने पर लेजिस्लेचर्स भीर पालियामेंट के सामने अपनी रिपोट पेश कर वि पिछले तीन महीनो में क्या हुआ है, इस कोआपरेशन के सिलसिले में मिनिस्ट्री के लेबेल पर धौर डिपार्टमेंट के लेबेल पर। इस के बगैर काम नहीं चलेगा। ब्राज तो ऐसा लगता है कि जैसे हमारे प्राइम मिनिस्टर बकेले हैं जो जोर से इस तरफ बढ़त चले जा रह है भौर इम क लिये लड़त जा उह है। जिस तेजी से इस के लिये कदम उठान चाहिये वह धव तक इस के धन्दर नही उठाये गये हैं । मिनिस्टी ने भ्रभी कई बातो की तरफ तकज्जह नहीं दी है अब इस ना के बारे में कोई चीज सामने धानी चाहिये । एक-एक कमेटी ग्राफ डाइरेक्शन सेंटर में भीर स्टेट में इस तरह की बननी चाहिये जो इस के बारे में जोकि एक स्टोग कोम्रापरेटिव सेक्टर बनाये। ग्राज जो प्राइवेट संक्टर धौर पब्लिक मक्टर है उन से ज्यादा ताकतवर भौर मजबत कोभ्रापरेटिव सेक्टर तैयार होना चाहिये ताकि वह कम्पीट कर सके प्राइवेट सेक्टर से भीर पब्लिक संबदर स भीर मजबती से भागे जा सके।

Mahagaonkar (Kolhapur) This year we had the privilege to go

to Andhra State with the Group of M.Ps. and there we discussed many things like Community Development Projects, our Plan, our resources and so on. It was really a very nice step taken by the Andhra Government and I am not sorry that a very few members of this House have taken advantage of the Study Group at Pathancheru in Hyderabad. A question was also put about this Study camp and the Minister told us at that time that he wished that such camps would be held henceforth in every State in order to acquaint Members of this House with the progress made by Community Development Projects and so on

While discussing these various definitions were given to "Community Projects". While studying the programme of work at Pathancheru, in one of the pamphlets they have stated

"One of the definitions of Comunity Development is a process of social action in which the communities organise, plan and execute and, where necessary, supplement from outside sources' In a democratic set-up, responsibilities and powers are assumed by the elected representatives of the community, be it at the National, the State, the District. the Block or the Village level The representatives have to be chosen from among those considered best to fulfil the responsibilities devolving upon them And when they are chosen, whether as members of Panchayats, Block Development Committees, District Development Committees. State Legislature or the Parliament, they have all one common object, namely, to assist and help, to the best of their ability, in the rapid development of the community of which they are the representatives Functions and activities may vary, but the responsibility and the aim remain the same"

[Shri Mahagaonkar]

When I read these things I feel that I am the only elected representative of the people. My experience is that we do not get the same treatment at the State level. Unfortunately, all the suggestions are carried out on party basis. That is how things are looked upon.

In my State, in my constituency particularly, we have got district development boards. I do not understand why only members of the ruling party and only elected members are appointed as non-official members there. Now if you look at the set-up in the Bombay State for these development schemes, they have got a development board at the district level. I have referred to this last time also. Then they have got local boards, Bharat Sevak Samaj and other institutions. But there is no co-ordination between these institutions and each is having a different programme. Each organisation wants to work for its own ends. That is why we find there is little development in this respect.

So far as my constituency is concerned. I have seen from the papers that it has been selected by the Government of Bombay for the new slogan of the ruling party; I mean, co-operative farming. Kolhapur and West Khandesh are the two districts selected by the Bombay Government for the co-operative farming experiment. It is a good thing that the Bombay Government have selected my constituency. I congratulate the Bombay Government for their selection of my constituency where people have shown a remarkable sense of cooperation. We have got four sugar factories there out of which three are co-operative sugar factories. They were started this season and they have already shown remarkable progross.

At the same time, recently we have heard in this House the hon. Prime Minister and the rest of the leaders talking about service co-operatives. But about that I have got very bad experience in my constituency. And

on many occasions when I had opportunity to speak with the Minister of Community Development I have spoken to him about this. Not only have I spoken to him but I have given to him complaints in writing, but the only answer I have received is "The matter is under investigation" or "We will look into the matter at an early date".

Shri B. K. Galkwad (Nasik): "In-Vestigation not over."

Shri Mahagaenkar: Yes, "Investifition not over". Some excuses are given.

Then, in the co-operative sugar mills Government representatives are appointed as directors. When I visited one of the sugar mills I was surprised to find that they treat the shareholders, the common shareholders, the village people, in a way Which is most absurd. One of the officers while having a round in the factory addressed one of the shareholders like this: 'Look here, gentleman, though this is a co-perative sugar mill, remember this is a Government sugar mill and Govern-Went can return your share capital ary moment they like". According to him, you cannot, you are not entitled to even move within the premises of the sugar factory. This sort of attitude on the part of the officials dies create some sort of ill-feeling ^{ar}nong the people who otherwise wish to co-operate.

We are told in another pamphlet that was given at Pathencheru:

"We have learnt why peoples' participation in the Development Programme is so very necessary. The Community Development Programme is a big programme of development that is being taken up in the blocks. It is trying to meet our needs, to improve our farming and our cattle wealth, to improve our village industries, to provide for better and more education to our children, to improve the sanitation of the

village, to provide better medical facilities to us, to look after the welfars of women and children, to improve the village communications and to provide to us better cultural life. It is we turselves who have to bring about all these improvements. The Government can only help us and give us technical advice and provide us the materials which we do not have in the village"

Though we talk of principles and ideals, generally the experience is guite the opposite. I have on many occasions expressed my views on cooperation to the Minister of Community Development when I opportunity to meet him and I was told by the Minister that he is very sorry that in spite of the decisions carried out by the consultative committees they remain just in the books or on paper only and they are never executed. One of the State officials told me one day that as it is only a consultative committee its decisions are not binding. On the contrary, the literature that has ben passed on to the Members tells us that the decisions of these consultative committees are binding. In actual practice they are ignored in many respects

Recently when we visited the Pathancheru block in Andhra I was very glad to find that Andhra has made a little more progress than my nwn State. In Andhra they have got the block samitis. They have got the elected representatives who look after the blocks and execute their own plans. Normally, they prepare and execute their own plans the revenue authorities or the block development officer just thrusts the plan on the villagers; the villagers never prepare their own plan. Then, there is always the bureaucratic method of functioning, because it is dealt with by a Government department. So, there is always delay, and people less their initiative when there is delay on the part of the Government.

Here I would like as a member of my constituency, to invite the Minister to come to my constituency. There is one village there in the midst of a forest called Murkutt. There is not even a road to that village now. Very recently, some two years ago, in this area of Bhudhar-Gud Taluka of Kolhapur we have started a Community Project block. In this village without the help of the Government people have done work. They have constructed roads. done work worth They have about Rs. 1,20,000 without a single farthing from the Government Not only that, they have built their own roads. They have built up their own school. They have built their own godown They have distributed the land into three parts. There are about 60 families and these 60 families have distributed the entire agricultural land into two or three groups. At the end of the year these groups have their prize distribution and so on and so forth. I told the District Collector about the village, about the villagers and about their programme. I told the Collector that such people should not be neglected and that encouragement should be given to them I think about four months back, our District Collector came to me and congratulated me for suggesting to him a visit to this place. He said, "It is really worthy that people have done very remarkable work. I have sanctioned for them Rs. 500 that was within my power." To such people who have distributed even their land and done the real work and who have shown as to how the community development should work, Government should pay more attention. I particularly invite the attention of this Ministry and ask the hon. Minister to visit this place if any time he comes to Bombay State on his regular visits.

As regards the co-operative societies, a very bad experience is there. In my constituency about 2,000 to 3,000 co-operatives are working today. There is another co-operative society

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known as the Setkari Sahkari Sangh. which is one of the best societies, doing purchase and sale business on behalf of the farmers, the shareholders. It has done a remarkable work. But we generally find that the advantage of these small co-operatives that are in the villages is taken only by a few, who are big landholders or who are big cultivators. The Bombay Government's Tenancy Act is so defective that many of the tenants now are coming out as big landlords. In these days when we talk of cooperation, land reforms and co-operative farming, as my hon. friend, Shri Katti has said, unless there is land reform, unless the question of landless labour is solved and unless the land is given is to the tiller, I do not think this co-operative scheme will be a success. Before going into cooperatives, I urge and request this Ministry to create a feeling among the villagers so that they will believe in co-operative societies and in co-operation because of whatever has been put before them in the name of democracy and co-operation today. they have lost their faith in many of the societies. Big landholders have taken loans and now those socieities are not functioning at all. People do not know where to go. When they come to the representatives of the people and when we try to make enquiries of the Government, we get the answer from the Government that the matter is still under investigation. They just try to support these people who have misused the funds of these societies. In one of these societies in my constituency, known as the Rashivada Village Cooperative Society, Radhaugri Taluk, Kolhapur where for the last two years the Society's books are with the Secretary while the President has gone out somewhere else, we making enquiries of the Government, the Government says that they are trying to investigate into the matter. Even the matter has gone to court. I do not know what has happened. For two years the villagers are saving.

"We are unable to get losts. We are unable to get money." Under these circumstances, the Society is not functioning at all.

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It is not only there. Even in the Capital I have received a complaint just as my hon, friend, Shri Katti, has received one. There is one Rickshaw Pullers' Industrial Cooperative Society, Delhi. There petple from Maharashtra also are shareholders. Their complaint is:-

"The Managing Committee of the Society has enrolled many non-licenced rikshaw pullers as its members and has allotted rikshaws to them:

Some of the allottees do not ply the rikshaws themselves but sublet it to others at exorbitant

Many members of the Society owe large sums of money to the Society but no action is taken against them, as they are exploited for personal and political ends by the Secretary of the Society:

balance-sheet has ever been distributed to us; no accounts have ever been given to 115.**

Such sort of defects have been shown The matter is under consideration of the Registrar of Co-operative Societies. I appeal to the Ministry that they should look into this matter Right in the Capital these things are happening, particularly when these people who have come from far off Maharashtra have started this business here. They thought that at least in the Capital they may get the support of Government. They have been deprived of their rights and their earnings. If this is the sort of societies and co-operative movement that is started, naturally people are bound to lose their faith in these societies I therefore suggest that before going into co-operative farming first a survey should be made, there should be the implementation of ceilings and those ceilings should be on the besis

of income, income should be considered as income in the rural as well as in the urban sector and there should be some sort of equality between these two incomes. Unless you give a peasant sufficient income, he will not be able to maintain not only his family but it will be difficult for him even to educate his son, to educate his family and even to take part in the different activities which you call social and other activities.

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I would like that other facilities should be made available kisans also who actually cultivate the land. In my constituency, before Independence, I know that they were using free water. Formerly, it was a State. They have got a dam there known as the Radhanagari Dam. After the dam was completed, Independence was achieved and the State was merged with the Union territory. Now it has come under the Bombay Government, All of a sudden the Government raised the irrigation charges to Rs. 200 per acre. Then there was an agitation of the farmers and the Government has now put the charge at Rs. 20 per acre. I say that in giving these irrigation facilities the lowest charge should be made and the facilities should be given to the kisans. Unless a charge our agricultural movement is made. I do not think that our industries will flourish. That is the basic thing and I must say, particularly myself and the Party I belong to, that though I support this co-operative farming, first create the climate of co-operation, give loans to the landless and to the tillers, see that there is a ceiling, see that the water facilities and the loan facilities are given sufficiently to the kisan or to the person who is tilling the land and see that the Tenancy Act that has created ineffectiveness among the people does not create other landholders. I would like that there should be a proportionate ceiling and there should be some bar that tenant must cultivate a certain acreage of land. So, when we take 45 LSD .-- 7.

all these things into consideration then only it is possible that people will come forward and help in the programme. It is very good to talk about socialistic pattern of society. It is very good to talk about co-operation. But in practice things are quite different. If you want that people should believe, if at all.....

Shri B. K. Gaikwad: Empty slogans.

Shri Mahagaonkar: Yes, that is true. They are empty slogans. But these will be the slogans of the ruling Party. During the last elections there was a slogan in my constituency that the Government has started giving loans to the tillers, that is, the Tenancy Act has been brought in force by the Government. Then, the Five Year Plan has been brought by the ruling Party. These will be the slogans and there will be next election stunts.

I will ask the people in authority to consider these things carefully and to create a real atmosphere for the development of the community large and for the nation. I hope that due consideration will be given to all these matters

चौ॰ रखबीर सिंह : उपाध्यक्ष महोदय, मझ से पहले बक्ता ने जो स्थाल जाहिर किये कि यह सारे खाली स्वीगन ही हैं, मैं उन से सहमत नहीं हूं। देश में जितना काम हमा है उसका कोई भन्दाजा नही है। मगर किसी भी भादमी से पूछा जाये कि क्या कुछ हुआ है तो मुक्किस हो जाता है उसकी बताना कि उसके हलके में, उसके गाव में या उसकी कांस्टीटय्एंसी में क्या कुछ वड़ा काम भीर छोटा काम हो रहा है। यह प्रन्याजा है। मै अज-राज सिंह जी से पूछ गा कि भगली बार वह

[नौ॰ रणबीर सिंह]

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जरा बतलाने की कूपा करे कि उनके हल्के में क्या कुछ किया गया है भीर क्या कुछ होने जा रहा है। हमारे जो बडे बडे प्रोजेक्ट्स हैं उनके बारे सब कुछ माननीय सदस्यों को माल्म है भीर मैं कुछ कहना नही बाहता हु। **क्षेकिन मैं इतना धवश्य कहना चाहता हू** कि हमारे देश में ७० प्रतिशत ऐसी प्रावादी है जिसका बास्ता खेती से है भीर उसकी जो ग्रामदनी है वह सन् १६५१-५२ के ग्रन्दर टोटल देश की आमदनी की ५० ४ परसेंटेज थी। सन् १६४४-४४ में वह परसेंटेज देश की श्रामदनी का ४६ २ ही रह गया । इस वास्ते जब ७० परसेंट प्रावादी का देश की ग्रामदनी में परसेंटेज केवल ४६ २ है, तो यह हमारा कर्तस्य हो जाता है कि हम उस परसेंटेज को बढ़ायें। इसलिये भी यह प्रावश्यक है कि हम देश को धागे ले जाना चाहते है भीर चाहते हैं कि सब तबको की प्रामदनी ज्यादा से ज्यादा हो। हमारे एक साची ने कहा कि यह खाली नारा मात्र नहीं है बल्कि ये जो सर्विस कोधाप्रेटिन्ज हम स्थापित करने जा रहे है, या ज्वायट फामिंग को भ्रपनाने जा रहे है या दूसरे काम करने जा रहे है, ये देहात की भामदनी को बढाने का एक तरीका मात्र है।

हमारा जो घ्येय है वह बहुत बडा है। जब दूसरा प्लान बना या भीर जब उसको मजूर किया गया या तो उसके भनुसार, उपाध्यक्ष महोदय, कोम्राप्रटिव केडिट सोसाइ-टीज के मैम्बर जो इस देश में सन् १६६१ तक बनने थे वे केवल १ करोड ५० लाख बनने थे। लेकिन भाज हमने यह माना है कि तीन साल के मन्दर सारे देश में सर्विस कोम्राप्रेटिव सोसाइटीज बननी है, उनके मेम्बर साडे छ करोड बनाने है भीर जो तादाद दूसरे प्लान के सत्म होने तक वह कम से कम बार करोड होनी बाहिये। इसका मतलब यह हुमा कि दूसरे प्लान के धन्दर जो तादाद हमने रखी है उस तादाद से यह दुगनी से ज्यादा है। इसका यह भी मतलब होता है कि हमारे

क्षपर दुगनी से भी ज्यादा जिम्मेवारी मा गई है। प्राया इस जिम्मेवारी को पूरी तरह के महसूस किया जा रहा है या नही इसके बारे में मै कोई भपनी ज्यादा राव नहीं रखता हं भीर न मै कुछ कहना चाहता हू । मैं तो इतना ही धर्च करना चाहता ह कि इस जिम्मेवारी को जल्दी से हम महसूस करें, उतना ही देश 🕏 लिए भच्छा होगा भौर साथ ही कावेस पर जिन भाइयो ने दोष लगाये है, उसके लिए भी भन्छा होगा । जब दूसरा प्लान बना या उस वक्त यह माना गया था कि लाजें साइज कोम्राप्रेटिव सोसाइटीज भी बनेंगी उनके धन्दर सरकार साझीदार बनेगी, उनकी पृजी के अन्दर हिस्सेदार बनेगी । इतना ही नही बल्कि काम चलाने वाले जो परसनेल हैं, उनके वर्किंग चार्चिज को भी सबसिडाइज करेगी। इसके अलावा यह भी कहा गया था कि जो कर्जें की लिमिट है, जो मैक्सिमम केडिट लिमिट है, उनके लिए पूजी का वह भाठ गुना रसी गई थी। हर एक लार्ज साइज कोश्राप्रे-टिव सोसाइटी के लिए यह ग्रदाजा रखा गया या कि २०,००० के करीब उसका शेयर कैपिटल होगा भौर उसके मन्दर सरकार का हिस्सा दस भीर बारह या भाठ भीर बारह हजार के बीच में होना चाहिये। यह सरकार ने प्रदाजा लगाया था । मुझे पता नही घाया यह जो ध्यय हमने अपने सामने रखा था इसको प्राप्त करने का हमारा इरादा रहा है या नही रहा है। लेकिन मैं मानता हू कि यहा पर यह कह देना कि माने वाले तीन सालो के धन्दर हम सारे देश में कोम्राप्रेटिव्स बना देंगे घासान है। जिन साथियों को इसका तजुर्वा हुआ है वे जानते है कि किसी भी सोसाइटी का भैम्बर लोगो को बनाने में कितनी दिक्कत पेश माती है भीर कितनी म्दिकल से उनको राजी किया जा सकता है। यह मुश्किल भौर भी बढ़ जाती है जब उस चीज के पीछे कानून का या डडे का दबाद न हो । हमने धौर हमारी पार्टी ने इस नीति को भपनाया है कि हम सत्य भीर भहिंसा पर चलेंबे

रहना चाहिये।

मेरा भपना भन्दाजा यह है कि हमारे विल मन्त्रालय को कम से कम सौ करोड या डेढ सौ करोड इपया सोसाइटियो का हिस्सेदार बनने के लिए निकालना चाहिये। इसके ग्रलावा उसे कम से कम तीस करोड रुपया या पचास करोड रुपया वर्किंग चार्जिज को सबसिडाइज करने के लिए निकालना चाहिये । इस तरह से दो सौ करोड़ रुपये के करीब उसे धलग से रखना चाहिये। जो मान-नीय सदस्य यह समझते है कि दूसरे प्लान में धगर खर्चा बढेगा तो भौर इनफ्लेशन होगी. उनका ऐसा भ्रन्दाचा करना गलत है।

उपाध्यक्ष महोदय, मैं समझता हूं कि माज हमारे देश की जनशक्ति भीर राजशक्ति का सारा दबाव एक ही तरफ है भीर वह भल्प बचत योजना को कामयाब बनाने की तरफ है। सौ करोड़ रुपया इकट्ठा करने के लिए हमको कम से कम एक साल के घन्दर पाच करोड रुपया सुद का देना होगा भीर इसके भलावा एक करोड रुपया कमीशन के तौर पर देना होगा। मैं समझता हं कि धगर हम सविस कोब्रोप्रेटिव के नारे को कामयाव करने की तरफ अपनी शक्ति लगायें भौर उनको कामयाब करने के लिए दिल स्रोल कर मदद दें तो कही ज्यादा फायदा हो सकता है। देश में मेरा धन्दाका है ढाई लाख या साहे, तीन लाख सर्विस कोघोप्रेटिक्स बर्नेने और उनके लिए कम से कम सौ स्पया लोगों

से पूजी के रूप में प्राप्त होगा और इस पर हमें कोई सद नही देना होगा । दूसरे शब्दों में यह कहा जा सकता है कि जो पांच करोड़ रुपया हमें सुद का देना पड़ता है, उसकी हम बचा सकेंगे और इस के साथ ही साथ एक करोड रुपया जो कमीशन का देना पड़ेगा उसको बचा सकेंगे। मेरी खुशकिस्मती है कि विरो मन्त्री महोदय भी यहा इस समय मौजूद हैं भीर मुझे पूरा विश्वास है कि वह इस पर अवश्य गौर करेंगे। हमें विचार करना होगा कि जो इतना बड़ा ध्येय हमने भ्रपने सामने रखा है उसको प्राप्त करने के लिये क्या कुछ हमको श्रपने पल्ले से देना होगा ।

for Grants

इम के साथ ही साथ में यह भी समझता हूँ कि कम से कम एक हजार करोड़ रुपया रिजाबं बैक को शार्ट टमं भीर मीडियम टमं और लाग टर्म कजों के लिए खर्च करना होगा। अप चाहते हैं कि देश के अन्दर अनाज की पैदाबार तथा खेती की पैदाबार बढ़े भौर मे समञ्जता ह कि इसके लिए यह बहुत जरूरी है कि मीडियम टर्म लोस के लिए हम जो कर्जे देते हैं, उनकी राशि को बढाये। इसमे लोग भविक कुए बना सकेंगे, माइनर इत्पिशन की व्यवस्था कर सकेंगे भीर दसरे काम करके देश की पैदाबार की बढ़ा सकेंगे।

इस साल की कम्यनिटी प्राजेक्ट की रिएंदि को बगर बाप देखें तो बापको ताज्जुब होगा कि पिछले साल के पहले छ: महीनों के मन्दर जो माइनर इरिगेशन के लिए रुपया सर्चे किया गया वह उस साल मुक्किल से एक बीबाई या जो कि सर्च करने का टारगेट रखा गया था। इतना भी खर्च नही हो सका। इसका मतलब यह है कि जो रुपया रक्षा गया या उसकों हम बगर बर्जन के महीने तक माइनर इरिगेशन के लिए सैकशन कर देते भीर दे देते भीर माइनर इरिगेशन से पानी मिजने लग जाता तो दो फमलों को इससे फांधदा पहुंच सकता था । लेकिन अगर हम छः महीने तक या भाठ नी महीने तक हाय

वि॰ रणबीर सिष्ठ]

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पर हाब रस कर बैठे रहे और जो स्पया रखा गया उसको हम बांट नहीं सकं तो इसका मतलब यह है कि दो फतलों की धामदनी है, उसका बाटा देश को भीर किसान को होता है भीर इस रुपये से बड़ी भासानी में कूएं भीर तालाब बन सकते थे। इस देश के मन्दर जो रूरल कै डिट सर्वे कमेटी की रिपोर्ट है उसमें सही तौर पर एक बात लिखी है कि देहात का काम चलाने के लिय देहात के तरीके से सोचने की बहुत जरूरत है। कई नाबी हैं जिनका स्थास है कि मौजूदा डोलबन्दी को मिटा देने से देश के बन्दर लाखों करोड़ों मन धनाज पदा हो सकता है। उन्हें माल्म नहीं कि इस देश के घन्दर कई किसान कुओं से खेती करते हैं भीर नहरों के पानी से खेती करतें हैं। प्राप को मालूम है कि कुछों से पानी देने के लिये, नहरों से पानी देने के लिये चेत में डोलबन्दीं देने की निहायत जरूरत है। जो किसान बहुत पढ़े लिखे नही हैं जब वह सुनते हैं कि हमारे देश के बड़े बड़े नेता समझते है कि डोलबन्दी हट जायेगी भीर उससे देश की पैदावार बढ जायगी तो उनको बहत ताज्ज्व होता है। साथ ही जब वे यह देखते हैं कि देश के अन्दर ८० लाख एकड़ भूमि बाटर लागिंग से खराब हो गई भीर उसके लिये पंजाब से मणर ४ करोड रूपया वाटर लोगिंग को ठीक करने के लिय खर्च कर दिया षाय तो उससे ३४ करोड रुपये की पैदाबार बढ़ सकती है तो भी वह रुपया हमें देने के लिये वैयार नहीं है भौर सरकार समझती है कि डोलबन्दी हटाने से पैदाबार बढ़ सकती है। में मानता हैं, कि देश के अन्दर जहां तक साझेदारी सेती करने की व्यवस्था है, उससे देश द्यागे जायेगा ग्रीर यह बहुत जरूरी है। इसलिये की कि चूंकि इस देश के अन्दर अन्दा-जन साढे तीन करोड़ एकड़ के करीब होस्डिग्स है भीर उनकी खेती करने के लिय करीब ७ करोड बैल, घोड़े, सम्बर घौर गर्थ रसते हैं। जब मसानी साहब बोल रहे वे तो मैंने बीच में कहा था कि यह सही है कि इस देश में जितनी हमारी खेती की भूमि है उसका हिसाब लगाते हुए लोगों की तादाद जो बेती पर मुन्हसर है वह बहुत बड़ी है। इसके साथ साय जो इंगर हम बेती की मृति के अपर बालते हैं उनकी तादाद भी बहुत बड़ी है 🛊 धगर वह ७ करोड़ की तादाद हमारे इस देश के भन्दर चल रही है तो उसे कम करना होगा में मानता हूं कि हमारे यहां भौततन एक एक होल्डिंग की जो मूमि है वह साढ़े सात एकड पड़ती है। तो मगर तीन, चार या पांच होल्डिंग्स को इकट्ठा कर दिया जाय भीर जो डंगर है उनकी तादाद चौषाई कर दी जाय भौर जो हजारों करोड़ों रुपये की पूजी बच सकती हैं खेती के लिये वह उन बीबाई से काम ले लिया जाय तो हम उनकी तादाद बहत कम कर सकते हैं।

इसके साथ साथ में यह भी जानता हूं कि जो गाय के नाम पर बुहाई देते हैं भगर उनके यहा गाय बच्छा देती है तो वह बखड़े को किस तरह से पालते हैं भीर बखिया हो जाय तो किस तरह से पाला जाता है। किस तरीके से बिखया को दुध की मेकदार कम कर दी जाती है। इसी तरह से झगर मैस कटिया को जन्म देती है तो कटिया के दुध की मेकदार कितनी ज्यादा दी जाती है भीर कड़ा को जन्म दे तो कटरेको दुध की तादाद कितनी कम कर दी जाती है और उसे मारा जाता है, यह भी में जानता हं। घाज हिन्दुस्तान के मन्दर जरूरत है कि गाये बढ़ें, भेंसे बढ़ें, उनको बढ़ाना निष्ठायत जरूरी है तो यह भी लाजिमी है कि जो ढाई कैटल हैं उनकी तादाद हिन्दुस्तान के भन्दर कम हो भीर इसको देखते हुए यह भी अकरी है कि सामेदारी की खेती की जाय।

Shri R. S. Arumugam (Srivilliputhur-Reserved-Sch. Castes); Mr. Deputy-Speaker, Sir, I feel happy to participate in this debate because every effort has been made by this department to acquaint the people

with the basic principles as well as mims and objectives of the Community Development movement and also the role to be played by the panchapats and village school teachers in the implementation of the programme.

I come to know that various literatures like Kurukshetra Yogana etc. are published in English by this Department. But I regret many of them are not available in the regional languages. As these booklets are found very useful in educating the masses. I request the Ministry to publish these in regional languages also.

I find, Sir, that Cinema trailers are provided in some blocks only. The educative value by this exhibition in villages is tremendous. Therefore, this is all the more important that each block should have a cinema trailer set of its own and this Ministry should see to it.

As I informed the House earlier. one of the three agencies, namely, village school teachers require short term training courses in the various facts of rural developments. Although a scheme of peripatetic training was introduced as mentioned in the report of 1958-59, this had not achieved its quick and desired result. A change of outlook in the village teachers is imminent for the fulfilment of welfare programme. Sir, without waiting long, at least the teachers under training school, all over the country, may be imparted with this kind of training and thereby saving considerable amount of money, time and energy.

Again, Sir, the Block Development Committees are found to be turning out very good results. As we know, for the success of any scheme, the cooperation of women is an urgent need. In spite of the pious wish of this Ministry to give adequate representation for women in Block Development Committees, this is not implemented in many of the States. Therefore, I request that effective measures should be taken up so that

women members are nominated not only to the Block Development Committees but also to the panchayats, an another important agency for the fulfilment of this scheme.

In particular, Block Development Schemes contemplate increased agricultural production, better standards of living, and social uplift for all Agriculture is given top priority and better way of doing cultivation is imparted to farmers who come to know that more production could be achieved by using improved seeds, fertilisers, green manuring, compost manuring and necessary irrigation facilities. But, Sir, very often it is learnt from the Planning Committee meetings of the State, District and Block levels that they are in shortage of improved seeds and fertilisers. I wish that the seed farms allotted to each block come into operation immediately.

16 hrs.

Before we reach self-sufficiency in fertilisers, let us concentrate on the use of green manuring and compost manuring. With this objective view, recently, a special drive is being made by the Agriculture Minister in the Madras State to grow greeze manure. The condition in other States also may not be very different. So, this Ministry should see that a special campaign is organised through the community development blocks to develop green manure and also compost pits so as to produce more foodgrains and also commercial crops. In this connection, I would like to stress the necessity of fixing a target for every village level worker.

During my tour of the various blocks in the districts of Ramnad and Tirunelveli, I found that there was a consistent complaint that the people who consumed electricity for irrigation were burdened with the levy of a minimum guarantee per horse power and an excessive rate per unit as compared with that in the industrial sector. This being a crucial

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period when a campaign for more food production is being undertaken throughout our country, Government should come forward to subsidise the expenses of the agriculturist in consuming electric current for food production in these development blocks.

There is also shortage of sprayers, dusters and inter-cultivators, and it is very difficult to get them in time. Government should manufacture these implements on a small-scale basis and supply them to the agriculturists at, the subsidised rates through the community development blocks.

Coming to Mudukalathur taluk, a part of my constituency, I would like to say that two new blocks have been started there last year, taking into consideration the backward condition of that place. These blocks are predominantly inhabited by Harijans and other backward communities with little or no means. The poverty and backwardness of these villagers of Mudukalathur taluk do not permit them actually to participate in the full implementation of the programme. It is continuously a faminestricken area, and as such these blocks must be treated with special constderation and concessions in the matter of people's contribution, All the minor irrigation works such as digging of wells, tube-wells, repairing of tanks, channels etc. must be speeded ub in that area with the active cooperation of the block agencies

It is very interesting to note that there are extension officers in community development blocks the promotion of village and smallscale industries and khadi produc-These industries are expected to provide full-time work to unemployed and under-employed. and supplement their income during the lean period. But I am sorry to inform the House that the Harijana have been neglected in this regard. I request the hon. Minister to kindly see mat this downtrodden community also takes to Ambar Charkha training, khadi spinning, small match industries and other cottage and smallscale industries.

I welcome the fact that this Ministry has taken over the subject of co-operation also. Co-operative movements are encouraged in the community development blocks. This is one of the three important agencies functioning in the villages towards the implementation of the block Objectives. The present staff and the rules in regard to functioning are not co-operative enough. Such rules should be simplified so as to conduce the amount functioning of this movement.

As an experimental measure, this Ministry should see that in each block at least one or two joint co-operative farming units come into existence. They will produce more food at less cost. These are important and indispensable measures for thereasing agricultural production.

Some people are objecting to cooperative farming. In my opinion, they are refusing to think of the Tation as a whole. In this country. thousands and thousands of agricul-^tural labourers and cultivating ^tenants are living in the villages with little or no means or are half-fed. It was Gandhiji's aspiration that filler of the land should be its owner. At least, now, should we not think of these poor victims and see that hey get their share for ensuring a minimum standard of living? We can achieve this only by co-operative farming, though we may have to face some difficulties in the initial stages. I am glad to find that our beloved leader, the Prime Minister of our nation, has taken a keen interest in co-operative farming, which will make our country not only prosperous but also a democratic co-operative socialistic society very soon.

Shri Basappa (Tiptur): I have listened with very great interest to

the various speakers who have participated in this debate on the burning questions of co-operative farming and also the various other subjects connected with community development. I also listened to my hon. friend from my own State, Shri D. A. Katti, giving a very gloomy picture of the community development movement that is going on. I also come from that State, and I do not know what purpose it will serve to give such a gloomy picture of this whole thing. Though I agree with him in certain respects, yet I would say that in my State, things are not so bad as he wanted to depict them to be. Perhaps, the area from which he comes is probably not yet integrated properly with Mysore. You know, Sir, that the people are a little agitated in that border, and, therefore, the work may be hampered for want of people's co-operation there; because of this it should not be taken that the whole thing is bad.

I also listened to our great economist Shri M. R. Masani pleading that co-operation should be given up.

Shri M. B. Thakore (Patan): He is against co-operative farming. He is for co-operation.

Shri Basappa: I am coming to that. I know he was for co-operation. I do not know what makes him think that co-operative farming is bad when he admits that co-operation is good. This subject of co-operation has been partly discussed in this House already, and I am afraid my hon. friend Shri M. R. Masani is not perhaps aware of the great changes that are taking place in this country. Probably he looks at the surface and sees that there is a sort of agitation. but what we are doing in this country goes to the very roots. Of course, he said that there are other means of helping the poor peasants, but we have seen that 60 per cent of the small rural population depends upon

one or 1½ acres of land. So, if they join together, I think there is no harm. Merely giving a little help by way of manure, seeds or this ahe that will not help them. This 60 or 70 per cent of the rural population who are small landholders have to be brought together in some way or other, and what we are doing is only that. Therefore he should not think that we are hampering the peasantry.

Again, he must be aware of the great revolution that is going on in this country in order to help the poor people. This community development programme is designed to see that the rural population of this country is helped, and this movement is gaining ground, and even the world at large is looking at the experiment that we are making in this matter.

The rural population has to revitalised, and their inertia, of which our Prime Minister speaks now and then, has to be removed. How can we do that? A democration set-up has to be established. The Plan requires the enthusiasm of all the people of this country, not only of a few people of whom 'Shr. Masani is thinking are going to hell this country. He is criticising us is strong terms on the one hand; or the other, there are our Communist friends who say that we are going fast enough in this matter. Both should realise that there very many difficulties.

After all co-operation is a via media between the capitalists on the one hand and the theory of the Communists on the other, and if this is not going to help us, I do not know what else is going to help us.

Even as far back as 25 or 30 years ago, the Royal Commission on Agriculture, headed by Lord Linlithgow stated that if co-operation failed, it meant the failure of the hope of the

rural population. So, now, in spite of all kinds of criticism, we must help the movement in all ways possible. Instead of that, if we only criticise, I do not know what purpose will be served

We have to go a little slow, I do admit, because the people have to be educated. Training is very necessary, the co-operative law has to be reformed. For all these reasons we have to go a little slow.

The other day Shri Vasudevan Nair took objection that the well-to-do people were not being brought in. but since this movement requires a lot of funds, quite a lot of training of the people, it is but natural that we have to go slow, and therefore in the next three years it has been proposed to have only service co-operatives. Of course, even these three years may not be sufficient, we may have to go a little slow. Anyhow, the whole idea must be a dynamic one, to see that we enthuse the people in all directions.

Then there is the problem of urbanisation. How are we going to develop this country unless urban people go back to the rural areas. Of course, I do understand that pressure on land should not be increased. but there must be a proper balance. Now people are coming to the towns. and unless we have community deve-Iopment we cannot see that this movement is reversed.

Then there is the other side of the picture, namely that effective participation of the people is not forthcoming. It is not the officials alone who are responsible for this. I know that it is official ridden, but when the people keep quiet, when the representatives of the people do not go and take a larger part in it, the responsibility must be laid at the doors of not only officials, but elsewhere also.

Government is doing something to see that this community development gains importance. The administration of the panchayats and the co-operative department have been brought under this Ministry. The Prime Minister is taking a lot of interest in this matter; as we have seen, the other day in the very opening of the discussion on these Demands he spoke showing how much he desires that this movement gains ground. He also paid a compliment to the Minister concerned and stated that most of this illness was due to overwork. Here, I also join my friends in wishing him speedy recovery, so that he may come back to this House.

for Grants

What is necessary is not only revitalisation, but a broad outlook, not only in the formulation of the plans, but also in the implementation of the plans. I find that democratic decentralisation is not complete. We have yet to bestow more attention on this, because so long as there is an official chairman, there will be no enthusiasm among the people. In my State, still the officials are at the head of these blocks. So, this democratic decentralisation as contemplated by the Balvantray Mehta Committee should be given effect to as early as possible.

The movement is gaining ground as can be seen from the fact that nearly 56 per cent of the rural population is covered by it, and the people's contribution is also there to a certain extent though not on a large scale.

In regard to the growth of movement, I find there is lethargy on the part of the local Government. Though it is in the portfolio of the Chief Minister, it is delegated some one else. And the control of the Centre over what is happening in the State is also little,

We have all along been speaking as if it is a Government movement with people's participation. The

whole thing has to be changed. It should be made the people's movement with Government participation as has been pointed out.

I have attended a few meetings of the Block Development Councils, and I find that they bring in a few subjects, they finish very soon and go away. This is not the way to do things. With heart and soul they should sit together with the important people of the village, and thoroughly discuss the problems connected with their blocks. This is not being done. So, greater attention should be paid to this aspect.

I want to say a word or two about the location of block development headquarters. I have been insisting, and also writing that when a block headquarter is already situated in an important rural area, it should not be changed as stated in the Mehta Committee Report. After all, our idea is to help the rural population, But now the tendency is that even the Ministers sometimes want to have it transferred to their own headquarters. This is very wrong. I have a grievance relating to one of the blocks in my constituency, and I have brought it to the notice of the local Government also. A sum of Rs. 75.000 Rs. 1 lakh has already been spent on this particular headquarters, and now a certain Minister does not like it. He inaugurates it himself. He likes it in the beginning. But afterwards, he does not like it and he wants to transfer it. This has been done in Tiruvekarai in Tumkur District in my constituency.

Shri Raghubir Sahai: It has been transferred to a rural area?

Shri Basappa: It has been transferred from a rural area where it was to the taluk headquarters. Shri B. K. Dev. the Minister, had given me an assurance in this respect, but still it has been transferred and the offices of the local headquarters have been given over to the police department or same other department.

This is what has happened. This shows that the local governments are very lethargic and are not doing things properly. So things will not improve unless they are properly controlled from this end.

There is another point to which I wish to draw the attention of the House. After all, we want to see that the Scheduled Caste and backward people are helped. But we see in most of these block development areas that people who are already sufficiently well to do get the advantage. Greater attention is not being paid to the poorer section of the people for whom it is really meant. A thorough investigation should be undertaken into this matter also.

can enumerate a number handicaps and point out the wastage involved. But that will not help to solve our problem. After all, we are all here to see that this Ministry thrives and does some very good work. In the field of agriculture and in the field of education, the whole idea is to change the emphasis. The welfare aspect is not so much emphasised as the developmental and soricultural aspect. There is an acute food problem. Therefore, our main attention should be on agriculture. So far as minor irrigation is concerned. though a sum of Rs. 7 crores is spent by this Ministry, it is very very insufficient. Greater attention should be paid to restoration of tanks, particularly in my State.

Coming to small scale industries what we are aiming at is a sort of society where there are not only small industries but also agriculture. That should suit the people. But we find that the raw materials necessary for the small industries are rare and for that reason, the industries are not thriving well.

As regards the training aspect, of course, farmer leaders are being trained for one or two days. They come, have a little camp and go home. That is not sufficient. They should spend four or five days there and try

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to see how best they_the rural folk_ could have the training in the various subjects.

Shri P. R. Patel: Is it for political purposes?

Shri Basappa: So there is very great scope for community development and co-operation. We are happy that co-operation is also added here. It is a burning question of the day. I hope this will be taken seriously and implemented in the community development areas.

भी कन राज सिंह : महोदय, नागपूर कांग्रेस ने तीन सालों में सेता सहकार समितियों को बनाने ग्रीर उसके बाद सहकारी खेती करने के बारे में जो प्रस्ताव पास किया है, मुझे भय है कि उस भान्दोलन के प्रति एक बहुत बडा खतरा मोल लेने की कोशिश की जा रही है। मै यह इसलिए कहता हूं कि सोशलिज्म या समाजवाद शब्द की जिस तरह से हत्या की है काग्रेस पार्टी भीर कांग्रेस गवर्नमेंट ने, मबे भय है कि सहकारी खेती भीर सहकारी मान्दोलन की भी उसी तरह से हत्या न हो काए। भाज उसने देश में एक भजीब सी परिस्थित पैदा कर दी है। एक तरफ तो नारा लगाया जाता है कि सहकारी खेती हमारा उद्देश्य बन गया है और तीन वर्षों में हम सर्विस कोग्रोप्रेटिवस स्थापित कर देंगे भीर दूसरी तरफ कुछ लोग, कुछ वर्ग, कुछ निहित स्वार्थ है जिन्हें खुली छट दे दी गई है कि वे लगातार प्रचार इस बात का करते जायें कि हिन्द्स्तान में सहकारी खेती सफल नहीं हो सकती है।

हुमारे मित्र मसानी साहब ने भ्रांकड़े के कर यह सिद्ध करने की कोशिश की है कि यह सहकारी खेती सफल नहीं हो सकती है भौर कहा है कि सहकारी खेती से दूसरे मुल्कों में उत्पादन घटा है। मेरा निवेदन है कि डिन्दस्तान का मुकाबला किसी घीर देश से हो नहीं सकता है। वह इसलिए नहीं ही सकता है कि हिन्दुस्तान में जिस कद्र जमीनें है, जिस कड़ घाबादी है, उस कड़ अमीन भौर भावादी किसी दूसरे मुल्क में नहीं है। मसानी साहब ने इन्स के साथ हिन्द्स्तान का मुकाबला किया है। लेकिन धगर हम देखें कि हिन्दुस्तान में कितनी जमीन है और कितनी माबादी है भीर रूस में कितनी जमीन है भीर कितनी भाबादी है तो यह स्पष्ट हो आयेगा वहां पर सहकारी खेती सफल हो या न हो भीर वह सहकारी इती करे या न करे लेकिन हिन्दुस्तान में क्यों इसकी जरूरत है, इस बात की तरफ़ शायद इस तरह की बात कहने वाले मित्र ध्यान नहीं देते हैं। रूस में सन् १६५१ की पापुलेशन के माकड़े मेरे पास है । उन धाकड़ों में पता चलता है कि रूस में ४४६ सॅंट के हिसाब से प्रति व्यक्ति खेती लायक जमीन बैटती है जब कि हिन्द्स्तान में सिफं ६७ सेंट जमीन पड़ती है प्रति व्यक्ति । रूस में ऐसी कुल जमीन ५६० करोड़ एकड है जब कि हिन्दस्तान में केवल ८१ करोड एकड । हिन्दुस्तान की घाबादी करीब ४० करोड़ है अब कि रूस की प्रावादी इससे प्राधी है यानी बीस करोड़ ही। इसका मतलब यह हमा कि हमारे यहा के मुवाबले में रूस में जमीन प्रति व्यक्ति नौ गुना बैठती है। यदि हमारे यहां नौ खत्ते इकट्ठे हो जायें तो रूस के एक खत्ते के बराबर पड़ेंगे। हिन्द्स्तान में जमीन की जो स्थिति है उसको देखते हुए सहकारी खेती के भ्रलावा कोई चारा नहीं है। हिन्दस्तान में जमीन काफ़ी नहीं है। सहकारी खेती को किस तरह से भाया जाता है, कितनी जस्दी लाया जाता है, इसे देखना प्रभी बाकी है। इसको किये बगैर समस्या का समाधान नहीं हो सकता है। जैसा मैने पहले कहा है इसकी हत्या कांग्रेस पार्टी घीर कांग्रेस सरकार द्वारा हो सकती है। इस बास्ते में कहना चाहता इं कि जो समाजवाद की बात करते ै स्म्🕏

for Grants

पास समाजवाद की कोई डेफिनिशन नही है, कोई परिभाषा नहीं है कि किस तरह से वह झाएगा ।

प्रक्तोत्तर काल में भक्तर माननीय मंत्री कह देते हैं कि ऊपर वालों की भामदनी कम कर के समाजवाद नहीं भ्राएगा, वह तो नीचे बालों की भामवनी को बढ़ाने से ही भाएगा। नीचे वालों की भामदी बढन में कितने हजार साल लगेंगे, इसका कोई नक्शा उनके प्राभने नहीं है भीर न ही इसके बारे में कुछ बताया गया है। इस तरह से सहकारी खेती के सम्बन्ध में मैं कहना चाहता हू कि जब तक सहकारी खेती के सम्बन्ध में निश्चित रूप से कुछ कहा नहीं जाता है और यह भी नहीं बतलाया जाता है कि कितनी जमीन भ्रधिक से भ्रधिक कोई रख सकेगा, तब तक भ्राप जितने चाहें नारे लगाते चले जायें, सहकारी खेती या नहीं सकती है, ग्रापको सफलता मिल नहीं सकती है। जो हमारे यहां मनाधिक जोतें है, उनको भ्राधिक बनाने की कोई कोशिश नहीं हो रही है। जिन लोगो के पास जमीन नहीं है, उनके लिए यह कहा जाए कि हम जमीन दे नही सकते हैं घभी...

पंडित द्वा० ना० तिवारी (केमरिया) : नागपुर प्रस्ताव यें सीलिग लगाने की बात भी कही गई है और वह भी जल्दी लगेगी।

की कज राज सिंह समाजवाद के सिलसिल में और सीलिय के विषय में हम बहुत देर से मुनते चले था रहे हैं लेकिन अभी तक कुछ नही हुआ है और हो सकता है कि इमी तरह से मुनते चले जायें। इसी लिए मैं कहता हूं कि कांग्रेस पार्टी और कांग्रेस सरकार सहकारी खेती के भान्वोलन की हत्या करना चाहती है, इसको सफल बनाना नही चाहती है। भगर आप चाहते हैं कि बह सफल हो तो भाषको साफ तौर पर कहना चाहिये कि अमीन पर सीलिंग यहां और अभी लगेगी, आमदनी पर सीलिंग यहां और अभी लगेगी, आमदनी पर सीलिंग यहां

यहां और मभी लगेगी, इसके बागे हम नहीं जा सकते हैं और घगर इसको हमने पोस्टपोन कियातो मुल्क उन्नति नही कर सकेगा। किस तरह से यह मीलिंग लग सकती है भौर क्या सीलिंग हो, चूकि समय नही है, इस वास्ते में भूरी बात वही कह सकता हू। लेकिन मैं चाहता हू कि जो लोग इस तरह की बार्तें करते हैं कि सहकारी खेती भ्रगर चालू हो गई तो ब्लडबीड हो सकता है, खूनी कान्ति हो सक्ती है, उन भाइयो को मैं बतलाना चाहता हं कि कोई खूनी कान्ति होने वाली नही है। खुनी कान्ति सम्भवतः गाधी के देश में किसी सूरत में कभी नहीं होगी। इसका कारण यह है कि हमारा देश महिसा में विश्वास करता है। हमारे बीच मे राजनीतिक तथा दूसरे मतभेद हो सकते हैं, लेकिन किसी का खून बहाने की कोई बात नहीं उठ सकती है, कोई सवाल **्री दानही हो सकता है। इस तरह के लोगों** के कहने से कि जमीन के मसले पर खूनी क्रान्ति हो सकती है भौर ऐसे लोगों द्वारा यह क है जाने से जिनका सम्बन्ध कभी जमीन से नहीं रहा है भौर जो भाज सहकारी खेती का विरोध करते हैं, कभी खूनी कान्ति नहीं हो सकती। वे इस लिये नही विरोध करते है कि किसानों से कोई उन का प्रेम है, इस लिये नही विरोध करते हैं कि उन का खेती से सम्बन्ध रहा है, इस लिये नही विरोध करते है कि वह पैदावार बढ़ाना चाहते हैं या द्मश्र का उत्पादन बढाना चाहते है जिस से विदेशों पर भ्रपने मुल्क को निर्भर न करना पड़ी। वह इस लिये विरोध करना चाहते हु कि इस समय जो पूजीवाद की जड़ें मजबृत हो रही है, जो पूजी का एकाधिकार बढ़त। जा ग्हा है, उस में अगर कही सहकारी खेती श्रुरू हो गई तो कल जाकर पूजी के क्षेत्र में भी यह सहकारिता था सकती है भीर तब उन के लिये कोई चारा नहीं रहेगा । इस लिये उन्होंने अच्छा समझा कि इस वक्त गाव की उस जनता को जो समझती नही है, जो जागृत नहीं है, उसे मड़काया जाय और कहा जाय कि ह्म ने सोनीपत में जा कर देखा लिया, वहां [थी बब राव सिंह]

चत की घांकों ने देखा और कानों ने भी देखा कि बड़ां की जनता सहकारी बोती के बिसाफ़ . है। वे निवेदन करना चाहता हं कि सहकारी बोती जिस क्य में, जिस मशीनरी के वरिये -धाप बलाना बाहते हैं, वह मले ही मसकन ्डी जाय, लेकिन देश की जड़ में सहकारी सेती है। बोगों के पास पैनायिक जमीने ्है, जब तक दो-दो चार-चार एकड़ सेतों के . सिये एक-एक जोड़ी बैस की रक्की जायेगी तब तक काम चलने वाला नहीं है। इस मिये उन के सामने कोई चारा नहीं है सिवा .इस के कि वह बेती सहकारिता से करे और िविस कर करे। बगर धाप देश के किसानों को मिलाना चाहते हैं, जिनकी अनिविक बातें हैं उन को मिला कर सहकारी बेती - करना चाहते हैं तो कभी देश के किसान इस के विरोध में नहीं जा सकते। याज हम देशते हैं कि सीग देहातों में पक्के कुएं बनावें ्हैं, उन पक्के कुर्घों को बनाने के लिये न सिर्फ उस गांव के बल्कि धास पास के गांवों के बादमी इकट्ठा हो कर श्रम करते है और एक दूसरे की मदद करते हैं। एक किसान के सेत में दूसरे सेत के किसान जा कर जोतते बोते हैं भीर उस के बाद दूसरे के यहां जा कर वह किसान जोतते बोते हैं। सहकारिता की भावना हमारे यहां पहले से मौजद हैं। इस का विरोध करने का तो सवाल ही नहीं है। खेकिन बगर कुछ लोग विरोध करते हैं तो केवल इसी लिये कि वे चाहते हैं कि वह लोग जो दबे हुए है, पिसे हुए है, उन को उन्नति का मौका न मिलने पाये।

इस का दूसरा पहलू भी है । यदि आप सहकारी खेती को बाबुओं के द्वारा सफल करवाना चाहने है, उसी तरह से जिस तरह से कि सामुदायिक विकास खंडों में हुआ, जिन में जा कर एक अच्छा आन्दोलन होना चाहिये था, जिस से जनता को ऊपर उठाना चाहिये था और वह काम सामुदायिक विकास खंडों द्वारा नहीं हुआ, १ या २ फीसदी

गांथों बालों को उस का फायदा मले ही हो गया हो, लेकिन भाम जनता में उस के प्रति कोई प्रच्छी मावना नहीं है। और वह केवल इसी लिये नहीं है कि भाप के बी॰ डी॰ भी॰ सिषं जीप में सैर करते किरते हैं, जो भी चाप के बाब है गांवों में जा कर घंघेजी किस्म का बीवन रहना चाहते हैं, अंग्रेजी या ऐसी माचा का प्रयोग करणा चाहते हैं जो कि गांच के भोग समझते नहीं, जिस से उन का क़ोई सम्बन्ध नहीं, तो उस से गांव की बनता के बन्दर कोई इन्स्पिरेशन वह नहीं सा सकते, कोई उत्साह नहीं भर सकते। इसी तरह से धगर धाप की कोधापरेटिव सेती होती है, प्रेरे, क्रोकों के द्वारा किन का गांद के कीका है कोई सम्बन्ध नहीं है, जिन का सेती से कोई सम्बन्ध नहीं है, जिन के सम्बन्ध में जाप के सामने बेकारों को काम दिलाने की समस्या है, तो यह तो हो सकता है जैसे सामुदायिक विकास खंडो में हुआ कि इस के द्वारा बी॰ डी॰ भो॰ भीर दूसरे बाबुओं को कुछ काम दिला दिया गया, वैसे ही सहकारी खेती का नारा दे कर धाप कुछ लोगों को काम दिला दें, लेकिन सहकारी खेती उस से सफल नहीं होगी । इस लिये घावश्यकता इस बात की है कि हम देखें कि सहकारी खेती की सफल बनाने के लिये मिनिस्ट्री गांवों के घन्दर बाबब्रों की पल्टनें न भेजने लगे। सहकारिता से कोई विरोध नहीं है। हम यह भी नही चाहते कि उन लोगों को काम न मिले. इन को काम मिलना चाहिये इस वास्ते कि वह काम करने लायक है। लेकिन जो लोग इस काम को करने के लायक नही है, वह इस काम को प्रसफल बनाना बाहते है। जिन लोगों की जिन्दगी को गावों की जिन्दगी से कोई सम्बन्ध नहीं है वह महसूस करते हैं कि हम उन लोगों से ऊँचे हैं। जब तक वे उन से मिलना नहीं चाहेगे, उन में घुसना नही चाहेंगे, उन से साक्षातकार नही करना बाहेंगे तब तक कोई म्रान्दोलन म्राप का सफल नहीं हो सकता । साम्दायिक विकास सडों

के सम्बन्ध में भी यही रहा है कि भगर वह कहीं घसफल रहा है तो इस लिये प्रसफल रहा है कि को मधीनरी भाप ने रक्ती है वह ठीक नहीं है, उस की भावना यह नहीं है कि वह जनता की सेवा करे, गांवों के घादिमयों की धसली रूप में सेवा वह कर सके, ऐसी भावना उस की नहीं है। इस वास्ते सतरा भाया। इसी तरह से यदि भाप सहकारिता की खेती के भन्दर करते हैं, उस के लिये घाप ऐसे घादिमयों की, बाबुधों की पल्टन भरती करते हैं, जिन का काम होगा लोगों पर निरुषय योपना तो जरूर इस का विरोध होगा । भाज भगर किसान इस के प्रति भपना विरोध प्रकट करते हैं तो यही समझ कर कि सहकारिता के जरिये जो कोम्रापरेटिव सोसा-यटी के रिकस्ट्रार होंगे, जमीन उन की हो जायेगी भीर उन को उन के मातहतों के साथ काम करना होगा, या जो कोभापरेटिव इन्स्पेक्टर होंगे उन के मातहत काम करना होगा । यदि इस प्रकार का वातावरण बनता जायेगा, इस तरह का वायुमंडल बनता जायेगा कि किसान यह सोचने लगे कि सहकारी खेती से उस का मुनाफा होगा, उस के ऊपर कोई चेक नही होगा, उस के काम में कोई बाधा नहीं भायेगी, तो मुझे पूरा विश्वास है कि कोई किसान सहकारिता का विरोध नही करेगा। लेकिन भाज जो बातावरण बना हमा है, जो वायुमंडल बना हुमा है वह साफ इस तरीके का है कि किसान यह सोचते हैं कि हमारे क्रपर बाहर से झाने बाले झादमियों का दबाब है। यह केवल इसी लिये है कि कांग्रेस पार्टी ने जो कहा था उस की हत्या कर के वह देश से प्रपने दस बारह वर्षों के शासन काल में भ्रष्टाचार को दूर नहीं कर सकी, रिश्वत को दूर नहीं कर सकी, फिर्कापरस्ती को दूर नृहीं कर सकी । ऐसी हालत में किस तरह से यह कहा जा सकता है कि वह इस उद्देश्य को सफल बनायेगी । झाज जो झाप मशीनरी बहुं। रक्षने का रहे हैं उस में कुनवापरस्ती होगी, पक्षपात होगा, भ्रष्टाचार होगा । यह सोच कर किसान शायद इस में घायें नहीं । इस लिये

धगर धाप को सहकारी खेती को सफल बनाना है तो धाप को नवा वातावरण पैदा करना होगा, नई भूमि बनानी होगी, धौर नये लोग पैदा करने होंगे जिन के धन्दर उत्साह हो, जोश हो ।

भी ब॰ स॰ मूर्ति: नये लोग पैका करने होंगे ?

भी प्राच राज्य सिंह: हां, नये लोग । लेकिन मैं कहंगा कि भाप के हाथों से वह हो नहीं सकता । कांग्रेस पार्टी के हाबों से नये लोग पैदा नहीं हो सकते क्योंकि भाप ने इस सब काम को संसफल बना दिया है। जो भी काम भाप भपने हाथ में लेते है उस में भाप का उद्देश्य होता है कि देश को एक नारा दो, द्नियां की और अपने देश की जनता को बहकाओं कि हम यह करना चाहरे हैं। समाजवाद का नारा धाप ने लगाया । धाज हिन्द्स्तान में कोई राजनीतिक पार्टी नहीं है जो समाजवाद के नारे बिना जी सकती हो। भाप कहते हैं कि भाप सोशलिस्ट सोसायटी बनाना चाहते है लेकिन प्राप गांवीं व शहरीं की बीच की खाई चौडी करना चाहते हैं। एक तरफ नर्क बने भौर दूसरी तरफ स्वर्ग नष्ट होता जाये. घगर घाप इस तरह से कोम्रापरेटिव खेरी करना चाहरे हैं मगर भाप इस तरह से छोटे-छोटे भावमियों को इकटा करना चाहते हैं तो गांवों के लोग जरूर सोचेंगे कि हमारी जमीन चली जा रही है । गांवों में जो थोड़े से बड़े घावमी होंगे, पैसे वाले भादनी होंगे. जिन के पास ज्यादा पैका होगा, वह सेती पर कब्जा कर लेंगे। वह बाबुधों को भपने पास रखेंगे भीर गलत हिसाब रखेंगे भीर इस प्रकार से सारे का सारा मामला गडबड हो जायेगा ।

इसलिये मेरा निवेदन है कि यदि आप को सहकारी खेती करनी है तो जरा अपनी तरफ भी देखिये, अपने दिल को भी टटोलिये और सोविये कि केवल इस नाम पर कि आप कड़ श्री कज राज सिंह]

प्रवल बहुमत यहां पर है भीर भाप की सारे देश में सरकारें बनी हुई है चाप समझने लगें कि सारा देश घाप के साथ है, तो इस से काम नही चलेगा । जो भी काम आप करना चाहेगे वह चलने वाले वही होगे। प्राज लोगो की कहने की हिम्मत होती है, मै जानना हू कि वह गलत तरीके से बात करते हैं, कि गैलप पोल ले लो---किस बात का गैलप पोल घाप चाहते हैं ? माज टाइम्स प्राफ इंडिया ने भीर वर्गीज साहब ने कह दिया तो उस से काम थोडे ही चल सकता है। टाइम्स स.फ इंडिया भीर वर्गीज साहब गांवो से धपना सम्बन्ध नही रख सकते भीर न इस तरह से गाव वाले भपना बोट दे सकते हैं। उन का गावों से सम्बन्ध हो ही नहीं सकता । मैं जानता हु कि गावो में क्या होता है 4 भगर भाप भावनात्मक रूप से सहकारिता चलाना चाहते हैं तो वहा उस का विरोध नही हो सकता । ग्राज गावो में विरोध इस का केवल इस लिये होता है कि माज काग्रेस में बही लोग जाते हैं (जन को भ्रष्ट माना जाता है, जिन को पक्षपातपूर्ण माना जाता है, जिन को माना जाता है कि वे देश को बरबाद करने वाले है, जो देश के भ्रमीरो भौर गरीबो के बीच की खाई को भीर बढाना चाहते हैं। इसलिये भगर कायेस पार्टी किसी ऐसी चीज की तजवीज करती है तो उस का विरोध जनता करती है। भीर वही कारण है कि भाज जनता द्याप की सहकारी खेती का विरोध कर रही है। यही कारण है कि ब्राज जनता मैं इस के लिये भाप जोश पैदा नहीं कर पाते है। जिन को देश नही प्यारा है, जिन को समाजवाद नही प्यारा है, जिन का देश की जनता से कोई सम्बन्ध नही है, जिन के निहित स्वार्थ है, वह किसानो की मीटिंग कर के कहना चाहते हैं कि किसान सहकारी खेती का विरोध करना चाहते है। इस लिये भाज जरूरत इस बात की है कि हम इस की जड़ में जायें, इस के मूल में जाये भीर देखे कि हमें किस -बात की जरूरत है। धगर हम इस में घागे जाना -बाहते हैं तो हम को चाहिये कि हम कोमापरेटिव मुवर्मेंट के सारे के सारे डांचे को बदलें, यहा से बाबुगिरी की सत्म करें, भक्तरों को सत्म करें। धाज जो हमारे प्रकसर है वह विना पैट कोट पहने गांवो में नहीं जा सकते । जब वे लोग देहातो में जाते हैं तो किसान सोवते है कि साहब पाया हुणा है। प्राज हमारे देश में साहवो की सच्या बढ़ती जाती है। हर एक अफसर बाहे वह कोम्रापरेटिव का सफसर हो या इन्स्पेक्टर हो, चाहता है कि उस का चपरासी उसे साहब कहे। जब तक वह साहब नहीं कहेगा, तब तक उन लोगों का काम नहीं चलेगा । भगर भाप साहबी जेहनियत से गावों में सहकारी खेती को चलाना चाहते हैं, सामुदायिक विकास चलाना चाहते है, तो वह कभी सफल नही होगा । इसी लिये सामु-दायिक विकास पर इतना रुपया खर्च करने के बावज्द में कहना चाहता हू कि वह सफल नहीं हो रहा है। उस से १ या २ फीसदी द्मादिमयो को फायदा हो सकता है, लेकिन १ या २ फीसदी भादमी हिन्दुस्तान की जनता नही है, १ या २ फीसदी भादमियो से पूरा देश नही बनता है। पूरे देश को बनाने के लिंग भ्राप को सारी जनता में उत्साह पैदा करन होगा। वह ग्राप के लोग कर नही पाते है भौर यही कारण है कि जो हमारी रिपोर्ट भाती है वह भी कहती है कि लोगो में जोश नही है, उत्साह कम है। भाज भी हमारे बी० डी० मो० जा कर बात करते हैं कि हम भाकडे मैनिपूलेट करते हैं, पूठे प्राकड़े बनाते हैं कि इतना काम होना चाहिये था, भीर इतना श्रमदान हमा। उन्होने कहा कि जो श्रमदान हमा वह १ लाख र० का हुआ। यह १ लाख र० का काम कैसे हमा[?] उस की कीमत बढ़ा कर बतलाई षाती है, काम के भाकडे तो कस होते हैं लेकिन उन की कीमत ज्यादा बताई जाती है। इस तरह से भाप का कोई मान्दोलन चल नहीं सकता है। हमारे मित्र श्री बह्य प्रकाश ने कहा कि सन् १९३० के नमक ब्रान्दोलन में देश में जिस तरह से जोश था, सन् १६४२ में E1423

जब कि हम ने "भारत छोडो" का नारा लगाया था. उस से जितना जोश भाया था. सम्भवतः उसी तरह का जोश इस नारे में भी मा सकता है। मैं जानता ह कि इस तरह के नारों से जोश द्या सकता है, लेकिन यह मत भूल जाइये कि सन् १६३० में भीर सन् १६४२ में म्रापकी जो शक्स थी वह शक्ल भ्राज सन् १९५९ में नहीं है। ग्राज श्रापकी शक्त सराव हो चुकी है। घापको हिन्द्स्तान की जनता जैसे कि वह भापको सन् १६३१ भीर सन् १६४२ में देखती थी घाज नही देखती है। भाज तो हिन्दुस्तान की जनता यह मानती है कि भाप जनता के पोषक न बन कर उसके खून चूमने वाले बन गये हैं भौर उसको सताने वाले बन गये है भौर भाषके शासन में भ्रष्टा-चार का बोलबाला है। प्रशासन को जनता की भलाई के हेत कार्य करना चाहिये भीर याद रखिये कि जब तक भ्राप भ्रपने कर्मचारियो में इस भावना को उदय न करेगे और इस प्रशासनिक ढाचे में प्राम्ल चूल परिवर्तन न करेगे तब तक सफलता द्यापसे कोसी दूर रहेगी। लेकिन मुझे दू ख के साथ यह कहने पर बाध्य होना पडता है कि ब्राज ब्रापकी नीयत इस ढाचे को बदलने की नहीं है क्योंकि अगर वह नीयत होती तो सामुदायिक विकास मत्रालय भीर सहकार मत्रालय में हमे वहा ढर्रा जैसे कि अन्य मिनिस्ट्रीज में दुष्टिगोचर होताहै सेन्नेट्रीज, भडर सेक्ट्रीज, डिप्टी सेक्ट्रीज, परसनल प्रसि-स्टेट्स भीर टलांफोन भादि का जोरशोर यहा नही दिखाई देता। लेकिन मधे हिप्टी मिनिस्टर साहब से कुछ उम्मीद बधतो है कि सम्भवत वह उस ढाचे से भपने को बाहर रखेगे क्योकि जहा तक मैं समझता हु उन्होने शायद कोठी में जाना सभी तक नही चाहा है लेकिन सगर उन्होने भी कोठी में ट्रान्सफर कर लिया तो तब तो उनसे भी कुछ उम्मीद नही की जा सकती कारण वह भी उसी ढाचे में शामिल हो जाते हैं।

देश में कम्युनिटी डेबलपमेंट मौर कोमापरेदान का काम तभी सफल हो सकता है जब कि हम देश में एक नया वातावरण पैदा करे. प्रशासनिक ढाचे में परिवर्तन करे और कर्मचारियो के मन में सच्ची सेवा की भावना जागत करे।

for Grants

मैं चाहता हू कि सहकारी खेती जल्दी से जल्दी सफल हो । मैं चाहता ह कि साम्दायिक विकास का काम ज्यादा से ज्यादा विस्तृत हो । वर्तमान हालत में तो सामुदायिक विकास का काम फेल हो चुका है और मैं यह भविष्य-वाणी करने को तैयार हु कि मौजूदा शक्ल के कायम रहते सहकारी खेती का काम कभी भी सफल नही होगा । महकारी खेनी के बिना देश का उत्पादन नहीं बढ़ सकता भीर जब तक हमारी जोतें ग्राधिक जोतें नही बनेंगी तब तक उत्पादन की दिशा में देश प्रगति नही कर सकेगा । ग्राधिक जोतें बनाने के लिये हमें लोगो को इकट्टा करना पडेगा लेकिन जिस तरह से हिन्द्स्तान के प्रधान मत्री किमानो को इकट्रा करना चाहते हैं ताह वे इकट्टा न होगे। उन्होने जो ५०० एकड की बात कही है मुझे यह कहने के लिये क्षमा किया जाय कि वास्तविकता से परे है। उन्होने सारे देश का भ्रमण किया है, विदेशों का भ्रमण किया है भीर म्रानन्द-भवन में रगरेलिया भी की है लेकिन जहा तक कि भारतीय खेतीबाडी का सम्बन्ध है उसमे उनका कोई सम्बन्ध नही रहा है भौर इसीलिये जब वे ५०० एकड की बात करने है तो मुझे तो उस से कोई भाश्चर्य नहीं होता । ५०० एकड की बात करने से काम नही चलेगा । १०, २० धौर ३० किसानो की कोग्रापरेटिव सामाइटिया बनाई जा सकती है। जो किसान खुशी के ऐसी छोटी-छोटी सहकारी समितिया बनाना चाहे वे बनाये और उन के जरिये काम हो । हमें यह सावधानी बर्तनी होगी कि कही उन सहकारी समितियो में पार्टीबन्दी पैदा न हो जाय भीर एक को गिराया जाय भीर एक को उठाया जाय । इसलिये यह जरूरी हो जाता है कि कोम्रापरेटिय सेनी को बढ़ाने

कि बजराज सिंही

के लिये कान्तिकारी परिवर्तनों को लाना पढ़ेगा और तमी देश का भला हो सकेगा और देश में खाबाल का उत्पादन बढ़ सकेगा । मैं साथ ही सरकार को भी कहूंगा कि बह कोमापरेटिव लेती को बागे बढ़ाये लेकिन वह तब तक आगे नहीं बढ़ेगी जब तक कि बाप सीलिंग लगा कर जिन लोगों के पास फालतू जमीन है उन से वह खमीन ले कर उन लोगों को खमीन नहीं देंगे जिन के कि पास कोई जमीन नहीं है।

भी पहाडिया (सवाई माथोपुर--रक्षित-धनुसुचित जातियां) : उपाध्यक महोदय, आगराधिक किलास मंत्रालय के भएण प्रगति पय पर बढ़ रहे है और हम सब दिशाओं में तरकती कर रहे है। इस का जीता जागता उदाहरण इस के बढ़ते हुए विकास कार्य भौर उस महकमे से है जिस को कि हम ने बहुत बोढे समय पहले एक विकास मंत्रालय के रूप में संगठित किया । कुछ दिन के बाद उस को पंचायतों का मुहकमा दिया गया भौर भाज यह सहकारी महकमा भी इस में शामिल किया गया है। यह बहुत जरूरी था कि इन तीनों का एक कोमार्डिनेशन होता क्योंकि इन के बिना हम गांवों में देखते हैं कि तरह-तरह की एजेंसियां गांवों में एक ही काम के लिये लगी होती है चाहे वह शिक्षा का काम हो भीर चाहे स्वास्थ्य का । भव शिक्षा के सम्बन्ध में हम देखते है कि कोई सरकारी स्कूल है, कोई जिला बोर्ड का स्कूल है तो कोई दूसरा प्राइवेट स्कूल है । यही हालत स्वास्थ्य के क्षेत्र में भी है। ग्रगर इन में ग्रापस में कोमार्डिनेशन भीर कोमापरेशन हो तो मैं समझता हूं कि यह तीनों मुहकमे जो एक साथ जुड गये हैं यह देश की प्रगति में धाधिक योग दे सकेंगे । इस मंत्रालय का कार्य-क्षेत्र दिल्ली, बम्बई, कलकला भीर मद्रास सरीले बड़े नगरों में न हो कर इस देश के हवारों श्रीर लाखों गावों में फैला हुआ है और भारत चूंकि एक कृषि प्रधान देश है गांचों का देश है इसलिये सच्या हिन्दुस्तान

तो यहां के गांवों में ही बसता है। अब उनः गांवों में इस मंत्रालय द्वारा क्या क्या विकास कार्य हो चुके हैं और क्या-क्या होने बाक़ी है और क्या-क्या इस समय हो रहे हैं, इक पर में ज्यादा प्रकाश नहीं डाल्ंगा। मैं बहुत बोड़े समय में पंचायतों के बारे में अपनी राख प्रकट करूंगा और पंचायतों, सहकारिता और विकास के बारे में क्या कुछ क्यां हैं और उन के लिये क्या किया जा सकता है उस के बारे में प्रकाश डाल्गा।

मैं इस से पहले कि धौर कुछ कहूं श्री बलवन्त राय मेहता कमेटी की रिपोर्ट पर धपने विचार जाहिर करना चाहूंगा। बलवन्त राय मेहता कमेटी ने देश के धन्दर सत्ता का विकेन्द्रीकरण करने की बात कही है। गांवों की पंचायतों को धिषक से धिक धिकार मिलें। योजना गांव से बन कर धाये, जिला स्तर से हो कर राज्य स्तर पर जाये धौर राज्य स्तर से केन्द्रीय स्तर पर जाये। मूलभूत सिद्धान्त की बात को बहुत पहले से शुरू होना चाहिये था।

16.43 hrs.

SHRI C. R. PATTABER RAMAN in the Chair]

जितनी जल्दी यह शुरू हो अच्छा है। लेकिन हमें यह देखना पड़ेगा कि क्या बलवन्स राय मेहता कमेटी ने जितनी भी बातें कही है उन सब से हमारी सहमति हो सकती है। अगर वे बातें अच्छी है तो यक्कीनी तौर पर उन से हमारी पूरी सहमति है। लेकिन उस के बारे में कुछ ऐसी बातें हैं जिन को कि मैं पर्ज करना चाहता हूं लेकिन वह मैं बाद में पर्ज करना चाहता हूं लेकिन वह मैं बाद में पर्ज करना चाहता हूं लेकिन वह मैं बाद में पर्ज करना चाहता हूं लेकिन वह मैं बाद में पर्ज करना चाहता हूं लाति हमारी केन्द्रीय सरकार को और प्रान्तीय सरकारों को करनी चाहिये थी उतनी बल्दी हायद नहीं ो पाई है। कुछ कठिनाइयां हो सकती हैं और स्मैबस बमाने और प्रोहास बमाने

में क्या समय लग सकता है लेकिन हम देख रहे हैं कि जिन प्रान्तीय सरकारों को दिस-अस्पी थी वे इस काम में भागे वढ रही है। धानी कुछ दिन पहले मांझ में पालियामेंट के मेम्बरों का एक कैम्प लगा था। वहां के सरकारी भादिमयों से बातचीत करने से पता चलता या कि वह सरकार इस दिशा में आगे बढने को काफ़ी चितित है। मै देखता हं कि इमारे प्रान्त की सरकार प्रयात राजस्यान सरकार ने भी एक प्रोग्राम बनाया है भीर इस बात को तय किया है कि जल्दी अस्दी हमें बलवन्त राय मेहता कमेटी , रिपोर्ट के धनसार सत्ता का विकेन्द्रीकरण करना है। उन्होंने यह बात तय की है और उन का एक प्रोग्राम भी शरू हुआ है। कुछ दिन पहले हम को राजस्थान सरकार से एक पत्र मिला था जिसमें कि तरकारी और गैर-सरकारी कर्मचारियों को जोकि विकास कार्य के घन्दर सहयोग करते जोकि वहां की जान है उन को टेनिंग दी जा रही हैं। मैं झाशा करता हं कि इस तरह की शुरुवात सभी राज्यों में जल्दी से जल्दी होगी क्योंकि जितनी जल्दी हम सरकारी भीर ग़ैर-सरकारी तबके की टेनिंग दे सकेंगे उतनी ही जल्दी हम सहकार प्रोग्राम को पूरा कर मकेंगे उतना ही ज्यादा फायदा हमारे देहातियों को होगा भीर उतनी ही ज्यादा तरक्क़ी हम किसान भाइयों, मजदूर भाइयों भीर पिछड़े तबक़े के लोगों की, जिन को कि हरिजन या भादिवासी कहते हैं, कर सकेंगे।

भाज यह सेद का विषय है कि सरकार का भ्यान गांवों की भोर भंभी भी उतना नीं जा रहा है जितना कि उस का भ्यान सहरों की भोर जाता है। हम शहरों में बड़े-बड़े काम करते हैं, बड़ी-बड़ी सड़कों बनाते हैं, कामिन्न, यूनिवरसिटियां भीर स्कूल खोलते हैं भीर बहुत बड़े-बड़े भस्पताल खोलते हैं। मैं उनकी चरूरत से इंकार नहीं करता, देशे को 'उन की चरूरत है भीर वे चरूर खुलने चा'हमें। खेकिंद साथ हो। साथ हमारे उन 45 LSD.—8.

गावों की घोर भी सरकार का ध्यान जाना चाहिये भौर भव समय भा गया है जबकि उस को वह उपेक्षा भाव दूर कर देना चाहिये। देश की घाबादी का ७५ प्रतिशत गांवों में बसता है भौर भविलम्ब सरकार को उन की दशा स्वारने की घोर घ्यान देना चाहिये । हमें उन की शिक्षा, धार्थिक भीर स्वास्थ्य सम्बन्धी चीजों की झोर घ्यान देना चाहिये भौर उनकी हालत को बेहतर बनाना चाहिये। भाज सरकार का व्यान शहरों से हट कर गांवों के उन जबड-साबड रास्तों वाले गांवों की घोर जाना चाहिये घरेर उन पिखाई इलाकों की भवस्था सुधारने की भोर जान बाहिये। धाज हमारे देश के सरकारी कर्म-चारियों को यह बात भलीमांति समझ लेनी चाहिये कि यहां संसद में जो कुछ कार्य-कम रक्का जाता है भौर देश की उन्नति का को यहां पर लक्ष्य निष्यत किया जाता है उस तक हमारे लिये पहुंचना तभी सम्भव ो सकता है जबकि हम गांवों में बसने वाली ७४ प्रतिशत जनता को ऊपर उठायें. उनको ग्राचिक शिक्षा भीर स्वास्थ्य सम्बन्धी सुविधायें प्रदान करें। यह सन्तोष का विषय है कि कड़ सरकारों ने इस तरफ कदम बढाया है भार में चाहता हं कि इसरी सरकारों को भी अल्दी से जल्दी इस दिशा में कदम बढ़ाना चाहिये ।

मैं विकास कमेटी के बारे में बोड़ा घर्ड करना चाहता हूं। उस का चुनाव न हो कर के पंचायतों के द्वारा विकास कमेटी बनेगी, यह प्रच्छी बात है। इस से गांवों में धापस में जो चुनाव सम्बन्धी झगड़ा हो जाया करता है वह नहीं होगा और मैं इस का स्वागत करता हूं। लेकिन मुझे यह देखने को निसता है कि पंचायतों और विकास कमेटियों में हरिजनों की सीटों के रिजरवेशन की बात घापने कही है। बलवन्त राय मेहता कमेटी की रिपोर्ट में ऐसा करने की सिफारिश नहीं की गई है। उन्होंने कोधाप्शन की बात कही है। रिजर्वेशन करने से मेरा मेल इसकिंश्व

Demande

11429

नहीं साता कि गांवों में लोग, भीर सास कर हरिजन, इतने शिक्षित नहीं हैं कि वे घपना सही नुमायन्दा चन कर भेज सकें । मैं यह नहीं कहता कि हम पिछड़े हए हैं, लेकिन हम को शिक्षा से बंजित रक्ला गया है। इसलिये गांवों में शिक्षा का जल्दी से जल्दी प्रचार होना चाहिये भौर हरिजनों को विकास कमेटियों और पंचायतों में कोग्राप्ट करना चाहिये । भगर भापने हरिजनों की सीटों के लिये रिजर्वेशन रखा तो नतीजा यह होगा कि किसी एक खास विरादरी के बादमी न्मायन्दे हो कर मा जायेंगे। मै यह तो नहीं कहता कि इस तरह से इसरी कम्यनिटियां धनरिप्रेडेंटेड रह जायेंगी लेकिन उनके नुमायन्दे इस तरह नही था सकेंगे। सब को बो मौका मिलना चाहिये वह नही मिल वायेगा। मैं किसी खास विरादरी का नहीं लेना चाहता । लेकिन यह होता है कि किसी खास मुहल्ले या गाव में एक खास विरादरी बसी हुई है उस का आदमी आ बायेगा । इसलिये मैं चहता हूं कि रिजरवेशन न रख कर कोग्राप्शन रखा जाये। जिस को विकास कमेटी सब से घच्छा भौर उचित समझे उसे कोधाप्ट कर ले तो ज्यादा ग्रच्छा होगा । इस में कूछ गलती हो सकती है, क्षेकिन यह मेरी व्यक्तिगत राय है।

दूसरी बात यह है कि विलेज लेविल कर्कर को विकास कमेटी का सेकेटरी बनाने की बात कही गई। मैं इस से सहमत नहीं हूं। इवेल्यूएशन रिपोर्ट में बताया गया है कि माज देश में जो पंचायतें बनी हुई हैं उन में ६० प्रतिशत पंचायतों में पंच भौर सरपंच वे व्यक्ति है जिन के पास या तो भूमि है या जो गांचों के सेठ है। तो हालत यह है कि पुराना लैंडलाई भौर पुराना कैपीटलिस्ट वर्ग माज रेचायतों पर कब्जा किय बैन्ना है। धगर विलेज लेविल वर्कर को विकास कमेटी का सेकेटरी बना दिया गया तो उस का परिणाम यह होगा कि वह विकोज लेविल

वर्कर नही रह जायेगा बल्कि वह सरपंच का सेकेटरी बन जायेगा और वह उस को खैसा नचायेगा वैसा वह नाचेगा। तो यह जखरी है कि विलेख लेविल वर्कर को विकास कमेटी के सेकेटरी का दरजा नहीं दिया जाना चाहिये। बल्कि मेरी तो यह राय है कि ची पंचायत का सेकेटरी है और जो कोधापरेटिव सोसायटी का सेकेटरी है उस को ट्रेनिव दी जाये और धगर वह घपना पंचायत का और कोशापरेटिव सोसायटी का काम निष्पक्षता से करता है तो उसको विनेख लेविज वर्कर का दरजा दिया जाये क्योंकि उस को धनेक क्षेत्रो में काम करना पढ़ेगा, और उस को जो प्रनुमव होगा उस से बहुत लाम हो। सकेगा।

साथ ही साथ मैं यह भी निवेदन करना। चाहता ह कि प्रापने जो शिक्षा भौर समाज शिक्षा को मलग-भलग कर रखा है इनको भापको मिला देना चाहिये। जिन बच्ची को माज शिक्षा दी जा रही है वे भी तो कल नाग-रिक बनने वाले हैं। इसलिये मेरा स्थाल है कि शिक्षा भीर सामाजिक शिक्षा को एक कर देना चाहिये भीर जो शिक्षक है उनको समाज शिक्षा की भी ट्रेनिंग दी जानी चाहिये, ताकि वे ग्रपने फालन् समय में गावों में जा कर धयस्क ग्रनपढे लोगो को बतलावें देश में क्या काम हो रहा है। इस काम के लिए उन शिक्षकों को योड़ा बहुत एलाउन्स भी दिया जा सकता है। मेरा सुझाव है कि जितने भी स्कूल है भीर कालिज है भागे से उनमें सामाजिक शिक्षा का विषय कम्पलसरी होना चाहिये। गावों में भी जो स्कल हैं उनमें भी यह विषय कम्पलसरी होना बाहिए। सरकार इस तरफ व्यान दे रही है और जल्दी कर रही है, लेकिन जितनी जल्दी हो सके इस काम को करना चाहिए। घगर शिक्षा श्वीर समाज शिक्षा को साथ मिला दिया जायेगा तो इसमें सर्चा भी बहुत बच जायेगा भीर यह काम सुचारू क्य से हो सकेशा ।

इसिनए सरकार को इस मोर प्यान देना चाडिए।

भापने कहा है कि भगर रेवेन्यू का काम पंचायतों को दे दिया जाये तो भच्छा होगा। मैं नहीं समझता कि इससे कुछ ठीक होगा। हम देखते हैं कि भाज रेवेन्यू का मुहकमा सारे मुहकमों पर कब्जा किये बैठा है। भाज गांवों में वैसे ही पटवारी सबसे बडा भफ्तर माना जाता है। वह जिसको चाहे बेदखल कर सकता है जिसको चाहे जमीन दे सकता है। तो मैं ममझता हू कि इससे लाभ नही होया।

इसी तरह से न्याय पंचायतों का सवाल है। इनको भी मलग बनाना चाहिए। भौर जैसा कि बलवन्त राय मेहता कमेटी की रिपोर्ट में कहा गया है इनके लिए पचो का पैनल होना चाहिये जिसमे से संबंडिवीजनल झाफिसर या कलक्टर जिसे उचित समझ इस काम के लिए जुन ले।

ग्राम सेविकाओं के बारे में ग्रभी एक सदस्या ने कहाकि यह एतराज किया जाता है कि उनकी उम्र कम होती है भौर उनको धनभव नही हीता। उन्होने कहा कि ऐसा समझना ठीक नहीं है। पर मेरी राय में उनकी उम्र छोटी है भीर ज्यादा होनी चाहिए। मै यह नहीं कहता कि वे अपनी ड्यटी नहीं समझती या उनको भनभव नही है। लेकिन मेरा धनभव हैं कि जो बहिनें स्कलो भौर कालिओं से ताजा-ताजा निकल कर प्राती है उनको गावों में काम करने में कठिनाई प्रतीत होती हैं। इसलिये मेरा स्झाव है कि उन्हें पहले इसरे महकमों में काम करने का मौका दिया जाये. उनको शिक्षा के क्षेत्र में, स्वास्थ्य के क्षेत्र में भीर इसरे क्षेत्रों में काम करने का पहले भवसर दिया जाये. उसके बाद जब उनको उन कामो का धनभव प्राप्त हो जाये तो उनको गांबो में काम करने के लिये भेजा षाये तो वह ज्यादा उपयोगी सिद्ध होगी।

भाजकल जिला परिषद् का वेयरमैन कलक्टर होता है। मैं इसे ठीक नही समझता। इसका कारण यह है कि अगर कोई अफसर वेयरमैन बन कर बैठता है तो लोग समझते हैं कि अफसर राज कर रहा है और वे काम में पूरी दिलचस्पी नहीं लेते। अगर किसी नान आफिश्यियल को यह दरजा दिया जाये तो लोगों में ज्यादा दिलचस्पी पैदा हो सकती हैं। इसलिये मेरा सुझाव है कि इस दरजे के लिए किसी नानआफिश्यियल को चुना जाये तो ज्यादा उचित होगा।

जो हम गावो में लोन देने है उसके बारे में मेहता कमेटी की रिपोर्ट में कहा गया है कि हरिजनो को केवल ७ परसेंट लोन मिले । यह बहुत गजब की बात है । गावो में ज्यादा से ज्यादा हाउसिंग का काम हो भीर उसमें हरिजनो को केवल ७ प्रतिशत लोन मिले तो कोई जबने वाली बात नही है ।

मै एक दो बातें कोश्रापरेटिव के बारे में भी भ्रजं करना चाहता हु । सहकारिता के बारे में सदस्यो की भलग-भलग राय है। कुछ समझते है कि इससे लाभ होगा, कुछ सोचते हैं कि इससे लाभ नहीं होगा । वे कहते हैं कि देश की ग्राज की परिस्थितियों में सहकारिता का काम नहीं सफल हो सकता । धापको विदित है कि हमारा देश कृषि प्रधान देश रहा है। भौर यहा पर हजारो वर्ष से सह-कारिता की परम्परा चली घाती है। हम देखते है कि भ्रगर गाव में एक कवा है भीर उससे चार ब्रादमियों को पानी लेना है तो एक दिन एक ग्रादमी के खेत को पानी दे दिया जाता है, दूसरे दिन दूसरे भादमी के खेत को पानी दे दिया जाता है भौर इस तरह सहकारिता के ग्राधार पर सब के खेत सिंच जाते हैं। इसी तरह से घगर खेती में साद डालने का सवाल हीता है तो सब लोगो की गाडिया मिल एक-एक दिन एक भादमी के खेत में खाद डाल देती हैं फिर बारी-बारी से दसरों के खेतों में सब मिल कर बाद डाल

[बी पहाड़िया] वेते हैं 'तो हम देखते हैं कि हमारे देख में सहकारिता की परम्परा तो पुराने समय से चली था रही है। हमें तो धव उसका केवस विकास करना है।

यह शंका प्रकट की गयी है कि जब तक इसमें सरकारों अफसरों का हाय खेगा तब तक यह सफल होना मुश्किल है। मैं मानता हूं कि श्रमी इस काम में सरकारी श्रफसरों का काफी हाय हैं। इसीलिए तो हम एक बम सहकारिता को पूरे रूप में नहीं का रहे हैं। पहले तो हम सेवा सहकारी समितियां बनाना बाहते हैं। इनके बनने से जो लोगों के मन में शंका शौर डर हैं वह दूर हो जायेगा।

दूसरी बात मैं यह निवेदन करना चाहता हूं कि मिकेनाइण्ड फार्रामग के बारे में यहां खंका उठायी गयी है। कुछ सदस्यों का स्थाल हैं कि यह उपयोगी होगी, तो कुछ समझने हैं कि इससे लाभ नहीं होगा। मेरा तो खिदन यह है कि मिकेनाइण्ड फार्रामय करना नितान्त धावध्यक नहीं है। जिन फाम्सं को कोधापरेटिव सोसाइटीज चलायें धगर उनमें मिकेनाइण्ड फार्रामग न करके देशी तरीक से भी खेती की जाये तो भी हम बहुत तरक्की कर सकते हैं। उससे भी पैदाबार बढेगी।

इसके साथ ही साथ मैं एक निवेदन यह करना चाहता हूं कि गावों में उद्योगों को बढ़ावा देने की बात कही जाती है। लेकिन साथ ही साथ मुसे यह भी देखने को मिला कि पंचायतों वे हमारे कुछ उद्योगों पर रोक लगा दी है, उदाहरण के लिए हमारा मुखा मवेशियों को उठाने का काम था। यब पंचायत ने उस पर बैन लगा दी। इसका परिणाम यह होता है कि चमड़े चौर हाइड गांवों में सड़ रहे हैं चौर उनका उचित उपयोग नहीं हो पा रहा है। मैं चाहता हूं कि साम उद्योगों के लिए कोमापरेटिव सोसाइटीच बना कर उनकी मोन दिये जाने चाहियें और जो देश का बन बेकार जा रहा है उसको काम में लाना चाहिए।

इसके साथ-साथ में एक निवेदन यह करना चाहता हूं कि धापने पंचायतों को कर जगाने का अधिकार दे रखा है। उसका परिणाय यह हुआ कि हमारे यहां पंचायत ने आक की वह का ठेका दे रखा है। इसका परिणाम यह हुआ है कि वह काम ठीक से नहीं हो रहा है और माल अधिकाश में उड़ जाता है। इससे नुकसान होता है।

तो मेरा सजेशन यह है कि जो गांवों के शंबे है जनको सहायता दी जानी चाहिए।

(Nagapattinam-Shri Ayyakannu Reserved-Sch. Castes): Mr. Chairman, Sir, it is this Ministry that constantly reminds our rural population a welfare wa have established State in this Country. Ministry that has brought a radical change in the outlook officers and also a change in their attitude towards our village brethren and thereby established an unshakable confidence in the minds of our people and make them feel that they are the real sovereigns of this country.

17 hrs.

Again, Mr. Chairman, it is this Ministry which is constantly endeavouring to build up an ideal country, a country conceived by the father of our nation. As such, I am really thankful to you, Sir, for having given me an opportunity to speak on this most important Demand. As my time is very short, I would like to confine myself to co-operation only.

To my mind, it appears that cooperation is not a novel feature in this country. Even though it is not obviously known to us, the spirit of co-operation, of live and let live, of mutual help, has been in vogue in this country from time immemorial. It has been in existence at least from the time when the village community came into existence. But, whatever it may be, it has been there, and all of us know it. I hope, from 1857, ever since the time when Frederic Nicholson submitted his thesis on cooperation. Since then, lakhs of cooperatives were functioning successfully in this country. But, to my surprise, suddenly some kind of protest is coming now. I think that was probably due to the fact that hitherto the beneficiaries of these societies were largely or mainly from privileged or the rich classes. when the Government has come forward and has conceived a plan to extend these facilities to the havenots, to the impoverished farmers and the poor craftsmen, there is a lot of noise and hubbub, and there has been not only criticism but denunciation. It is not criticism but a great denun-But then one can underciation. stand this kind of denunciation when it affects them; only when it affects them, they make vociferous harangues against the scheme.

Now, I would like to say that it is after all not a new thing. Even in our Constitution, article 43 has laid down as follows:

"The State shall endeavour to secure, by suitable legislation or economic organisation, or in any other way, to all workers, agricultural, industrial or otherwise, work, a living wage, conditions of work ensuring a decent standard of life and full enjoyment of leisure and social and cultural opportunities and, in particular, the State shall endeavour to promote cottage industries on an individual or co-operative basis in rural areas".

What are you going to do to solve this problem and how are you going to fulfil the guarantees given in the Constitution? When it is felt that eo-operation will give a severe shock to the capitalist economy in this sountry, there is lot of protest. That is only my interpretation to the controversy that we are at present facing.

We listened this morning to speech of Shri Masani, Shri Masani said that there is a tinge of Hitlerism in the attitude of our hon. Minister. The very word is painful to everyone of us. Supposing there is a tinge of Hitlerism in the mind and outlook of our Prime Minister. we can imagine what will happen to the other friends? Is it possible for them to go and speak like that? Our Prime Minister is not of that type, He is the embodiment of our culture. He is the very quintessence of our civilization a civilization which preserved individual liberty and freedom of expression during all vicissitudes of her fortune. That is not the case with our friend. He has only taken 'over-advantage' of that quality of our Prime Minister, and the freedom of expression guaranteed in the Constitution.

Now, I am not at all opposed Criticism will always criticism. rectify a man, the mistakes of a man or the misdeeds of a man. I am for criticism. Without criticism no democracy can function properly successfully. So I am for criticism. But when you want to express your view-point and criticise, in your enthusiasm to criticise, it is not at all desirable to cross the border-line of decency. My hon, friend Shri Masani is a learned friend of mine. always great regard for him, and in one sense I have regard for him as a teachers, because I have studied many of his books. One of his books 'our India' has attracted many youngsters like me but when I learn that he has attacked our Prime Minister I am completely delivered of the respect and regard I had for him so far.

In his Presidential Address at the first conference of the All-India Foodgrain Dealers, Mr. Mesani referred to the following remarks of the Prime Minister in regard to the fear expressed that co-operative farming would

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lead to forced labour, collectivization and communism:

"Well, if it leads to that, let it I am not frightened."

But our learned friend, Mr Masani, criticised and attacked the Prime Minister for making these remarks saying:

"It is a pity that such reckless and irresponsible words should fall from the lips of our Prime Minister "

that Mr. This is the compliment Masani has paid to our Prime Minuster We should remember that our Prime Minister is not only the Prime Minister of this country, but he is the captain of the liberation movement, he is the greatest thinker. I am very sorry he is not present here today

So, I request the Ministry not to pay any head to this thoughtless eriticism, but to carry out co-operative farming with double vigour and enthusiasm, which my hon friend, Shri Murthy is having abundantly I am sorry the Minister is not here. he is also a devoted soul and a source of admiration to all the youngsters in this country

Now, what are the salient benefits that are likely to be derived from these co-operative societies? To my mind, co-operative farming is the only way to consolidate all tiny and uneconomic holdings Unless there is consolidation of small holdings, it is totally impossible for you to step up production, because you will not be in a position to improve the method of farming, you will not be in a position to apply scientific skill or invest increased capital in the land. So, for stepping up production, this consolidation is essential

Secondly, it will reduce the cost of production It will also facilitate the poor farmers in getting loans, so that they may easily purchase fertilisers, good seeds etc. It will also ensure to

them a minimum definite income will also benefit the agricultural labourers as well as the landowners As the Prime Minister said, it will also bring about a social cohesion. It will promote the feeling of brotherhood, the community feeling, will also, to a certain extent deliver them from the economic thraldom m which they were held by the capitalist class in this country

Against joint farming, two false allegations are made and I would like to repudiate them by taking some more time The first allegation that it will lead to slave labour

Mr. Chairman: I will advise the hon Member to leave it to the hon Minister to defend, he has not got much time

Shri Ayyakannu: Regarding the allegation that it will lead to forced labour, today all our officers our intelligentsia, attend office from 10 to They work in a team spirit. systematically and scientifically that called forced labour? Again, in Malaya and Ceylon and other countries in the plantations so many labourers have been working as team Can it be called forced labour? If you say it is forced labour, I will just bring to the attention of the hon House the pathetic conditions prevail today I will just take example of a lady who gives birth to a child Even before the completion of one month the poor lady has to go to the field, work in the field in the hot sun from morning seven to six o'clock in the evening Again, poor lady has to go back and cook her food for her people and it will be 11 O'clock before she goes to bed Again she has to wake up at O'clock in the morning That is the prevailing condition It is really pathetic condition When I find this is the condition I venture to say without fear of contradiction it İS better to have forced labour rather than this This will not result forced labour. When we want to give

employment, let us have it Why not we sacrifice the liberty to be idle? Why should we be idle?

Again, a remark was made in this House by Shri Masanı that rt will lead to bloodshed and civil war It is something horrible to think I am really surprised that a learned person like Shri Masani says that a revolution will take place Revolution or civil war or bloodshed, is to so easy to occur? Is it common in history? I have studied Edmund Burke Bertrand Russel and I find that they have never occurred Again, I would refresh the memory of some people by quoting what Edmund Burke has said about bloodshed Edmund Burke has said that "the past should gloomy, the present should be dark and the future should have no hope" Only under those circumstances could revolution or bloodshed take place This is the view of all Philosophers from Plato to Bertrand Russel. It is also the view of all historians from Thucydidaes to Tonyen Bee

The great Rousseau has said whether there is God or not, you create one God So also, whether there is benefit or not, you adopt co-operatives But I have no doubt in mind that this will remove poverty m our country

Shri P. G Deb (Angul) While moving my cut motions I would like to expresss my views on certain problems which, in my opinion, are vital importance for the development Projects and NES of Community blocks in our country I recall day when this scheme was launchedit was the 2nd of October 1952, birthday of Mahatma Gandhi seven years have passed The First Five Year Plan is over after a good amount of expenditure to the extent of Rs 52.04 crores apart from other contributious. For the Second Planperiod the Government have allotted about Rs 200 crores for development work which is now going to be completed in a few years' time

Sir, one would naturally ask: has there been any beneficial brought about in these villages at the cost of so many crores of rupees? The answer will be somewhat halting and otherwise No doubt this development work is a part and parcel Government's whole development programme, on which depends the destinies of our independent India In improving the position of the downtrodden community, which cover an area of 5,80,000 villages of India, the Government have rightly fixed target for covering every village through these development projects But what do we see at the practical field? The community development projects are at present is a great mismanaged werehouse The type of works that we see are without the proper financial control and checking from the Centre, more so at the State level It has given chance to a section of the people to make hay while the sun shines I fail to understand how the Government is going benefit the villager in particular, the way these things are being handled. In the villages we find that there is no enthusiastic feeling amongst people to welcome these schemes The poor men are not yet convinced that this is going to be a good thing for them. If I may say so, the vast electorate the real masters of our country today are blissfully ignorant of and indifferent to what the Government are doing with regard to the development projects. community This is because the whole approach to my mind seems defective

Carl C Taylor, Ford Foundation Consultant on Community Development, has pointed out stating whether community development has become people's programme with Government assistance or the Government's programme with people's assistance This remark is quite justified. Today we have the Government programme thrust on the villages without taking the people's programme into confidence Though the Government has lately realised this, still there seems to be no practical change at all, up

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till today, because the people are still thinking that these schemes are an imposition on them. Sir, I feel that the evolution of upgrading the masses should find the nucleus amongst the poorest of the poor and not from the top. The village level worker is often considered a Government agent. The Social Education Officer and the like are thought of as persons taking round visitors and higher authorities for sight-seeing and entertainments etceters.

The greatest drawback, therefore, has been that most of these officers community development have neither the theoretical knowledge of technical community development methods nor do they have practical experience in local community mobilisation. These are the two important factors in my view. These men should be trained officers, with good administrative experience to sope with the co-ordinated administration. Today the majority of them are fresh from colleges or inexperienced people posted to these jobs. One should not forget that it is these people who hold the pivotal positions in the real administration of the country and hence much will depend on how their minds work. Sir, the key success in an administration is to follow the dictum that "tents are mightier than the pen". More of touring more of spot enquiries and more of checking are essential factors in an organisation like that of community development. This lacking, by far lacking and probably I may be perfectly right when I say

May I take this opportunity to refer here to a very recent statement made by the hon. Prime Minister a few days back while inaugurating the National Shipping Board at Vigyan Bhawan on the 10th April, 1959. He said in the course of his speech that planned advance and planned coerdinated thinking are essential factors for successful implementation

of the planning schemes. I agree with the remarks of the hon. Prime Minister. That applies more so to this community development work. There is lack of co-ordinated administration. as I said before, at each block level. if you mark that very carefully. It is often seen that there is constant clash between the BDOs and the Government authorities. All these defects need to be nipped in the bud and duly rectified if the Government means real work. On the other hand, what do we see? We find-visualise for a moment, if we just think over for a moment—that all over the country the villagers are migrating into urban areas for want of better living. The Census report of the Government speakers for itself. In 1951, the urban population in India was 62 million. In 1958, it was over 70 million. Now, in 1959, I am sure, it has considerably gone up. This shows that there is a continuous flow of people from the village areas to the urban areas. Life in the village has lost its charme This is a fact. If the Government had been achieving their aims and objects through the Community Development and N.E.S. Blocks, why should the villagers migrate to the urban areas, I ask. To obtain proper benefit, therefore, the Government should think of absorbing the rural population in the rural environment itself. This can be done and achieved only by making rural areas attractive. remunerative and progressive, according to the choice of the people, which is the most important factor. Creation of confidence in them is essential. They should not be allowed to disintegrate. They are slowly disintegrating. my opinion.

For all this, what is required is sincerity, and above all the right type of administrative care to satisfy the people? What is the picture that we find in our country? Let us analyse that. While the Government preaches a socialist pattern of society where the village man is the most important factor, we find him

the same old poor man-may not be aid: old and young-the same poor man, backward, neglected, forsaken and exploited to the utmost.

Here. I may say in passing about my own State of Orissa There, m an atmosphere of political which every one knows the common man is thrown to the walls Nobody cares for him. Sir, in my mind, what strikes most is the dominance of political bias over these community development areas. This is I do not my experience in Orissa know about other parts. Many Government servants are forced to lose their individuality for mere political considerations and act up to it This has either directly OT indirectly brought in nepotism, favouritism and above all, disparity in the allocation of works in these development programmes This must be stopped if the Government means real business and the country's benefit at large.

Then, I come to another point When we think of the United States, we find, 15 per cent of the US population is producing enough food for that country But, India despite having a 85 per cent agricultural population, has not become selfsufficient in food up till now require the human quality to be improved Probably because human quality improved in those parts of the world, things are better off and they are doing well. But, we quire the human qualities to be improved. For that, what do we require? Therefore, it has been my opinion and I still hold that there is no long term process of educating the farmers or changing the psychology for the betterment of their life. I may point out that there is the seast propaganda in the villages to cnange the outlook of the peasants There is lack of publicity at the viliage level

To overcome that, I would suggest that there should be continuous distribution of posters, pamphlets, advertisements in bulleting and

regional languages in all the villages of the country This should be one of the most important administrative works and, in my opinion, I hope the non. Minister of Community Deveiopment will think over it and give it the topmost priority If this is done, I believe, it will soon change the outlook of the villagers and give them incentive to venture into new schemes launched by the Government. Today with even all schemes, whatever they are, launched by the Government, the villagers do not have that impetus to go and ask them for give other help carry on.

it may be argued, of course, some officers that the publicity, 25 suggested by me, will mean heavy expenditure and extra time taking on the part of the already officer at the district level Because. Sir, the same thing was said reply to my question in one of the meetings in my State while discussing over these issues I would therefore suggest that Government should evolve special publicity organisations at each district level. under the direct control of the Central Government. The Central Government should have financial administrative control This will infuse enthusiasm into the minds the people and will be helpful m the way of implementation of the Community Development Programmes

We all know, Sir, that by the end of the Second Five-year Plan and the beginning of the Third Five-year Plan the amount of these schemes will increase by 100 per cent would therefore, like to suggest two measures to the Government. First. there should be a separate post Development Commissioner at every district level to cope with the entire Community Development Secondly, in order to develop food production, and to make it a successful venture, Government should take the help of the retired Agricultural officers They should utilise

[Shri P. G. Deb]

experience and knowledge. Otherwise, I feel that this trained manpower is going on waste in time of need . 24

Besides this, I am sure the hon. Minister will bestow his attention to another aspect of the problem, 12mely, the problem of unemployment and under-employment. This prob-1em has been neglected to a very great extent all along. We should minutely attend to the removal of unemployment and under-employment in the block areas. Sir, I expect that, in this direction, proper should be taken by the Government to give employment to as many local people as possible as officers and the like in the different works at blocklevels. This has not been done so far as Orissa is concerned. I hope this point will be taken into consideration.

17:27 hrs.

[Mr. SPEAKER in the Chair]

Lastly, Sir, I would like to conclude by telling this hon. House that by and large, the success of our Community Development Programmes will depend, with what sincerity of purpose the problems are tackled today, and that is, the Government thinking in terms of the next generation and not the next election.

Shri S. N. Mishra: Mr. Speaker. Sir, at the very outset, I perhaps owe a word to the House how I happened to be here in the present context. As the House knows, the hon. Minister for Community Development and Co-operation has been lying ill for some time. He is extremely SOLLA that it has not been possible for him to take part in these important discussions. Sir, presumably because I, in my own humble way, have been taking some interest in this subject of Co-operation and not because man in politics are supposed to be professors of miscellaneous knowledge that the Hon. Minister has

thought it fit to request me to cooperate with the Deputy Minister of Community Development, Shri B. S. Murthy, in dealing with this subject

for Grants

I would be dealing with only one particular aspect of this Ministry under discussion, namely Co-operation. The hon. Prime Minister has considerably lightened my burden by making very important observations while submitting the Demands for Grants for this Ministry. He focussed his attention almost entirely on Cooperation. I am quite sure whatever points remain after I have spoken will be dealt with by my hon. friend, Shri B. S. Murthy when he winds up the debate tomorrow.

This subject of Co-operation has assumed great importance and prominence and I think quite deservedly, during the last few months. Particularly after the Nagpur resolution. there has been a ferment of ideas in this country and the stir of a new enthusiasm and determination implement the programme of reforms and to bring into being new rural society. In the main, the idea of co-operative farming hee been under active controversy some time. We welcome this troversy that has followed in the wake of the Nagpur resolution. But this controversy has also led to some pathological reactions, and this House itself has witnessed to what extent these reactions can go.

The hon, Member belonging to the Socialist Party, Shri Braj Raj Singh, said that people were being allowed in this country to preach against cooperative farming. Our Government do not believe in gagging the mouths of people, however vehemently they might be opposed to the ideas which Government hold that the country wants. And, therefore, he would see the spectacle of persons strutting about the Stage

going from one end of the country to another with a good deal of crusading zeal, and he would find persons like Shri M R Masani alive and kicking

What has amused me most throughout this controversy is that it has got on the nerves of some honourable gentlemen in comfortable positions Those who lie m the lilies of life and write sonnets to the moon have somehow tried to show how their hearts have been overflowing with the milk of human kindness for the sun-burnt peasants It is all very good if all have hearts overbrimming with sympathy and compassion for the poor peasants in the field, but they must remember that these peasants are coldblooded realists and they are going to be taken in by seductive slogans

So, as I said, this controversy has healthy and unhealthy The unhealthy feature is **f**eatures that the real issues relating to cooperative farming are sought to be clouded m a smoke of prejudices. unnecessary politics and sectarian interests It is nothing peculiar this country that you find some persons going about, painting the most lurid picture of the Kalki avctar of collectivisation

You would remember that only a few weeks ago in the State Legislature of Assam. one hon Member dangled the picture of Kalki avatar and the hon Speaker there was immensely interested m that portrait Here, you find the word portrait of the Kalki avatar of collectivisation This is nothing peculiar to this country Even in those countries where cooperative or collective farming was introduced for the first time, there were people who said that there would be collective meals and collective wives, and even then these things went ahead

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): Collective wives?

Shri S. N. Mishra: Yes, collective wives Now, what is being said is that in the wake of co-operative farming, all kinds of compulsions and coercions are going to come And they say that there would be complete negation of the democratic values and liberties for which the country stands I do not quite understand why people in the country and particularly the hon Members m this House should feel diffident about their strength democratic citizens of a great country with a great constitution not quite see why they should feel confident of the political institutions or the traditions of the country Anyhow, they have thought fit raise all kinds of bogeys and ghosts

This is again nothing peculiar in connection with this question of cooperative farming, because if you recall the history of one or two important occasions in our national life you would come to the conclusion that the crucial steps have always been confronted with misgivings and resistance

Please for a moment call back to your mind the national struggle and the method of satyagraha that was adopted Even at that time were people in this country used to advance arguments almost in the same terms as they are advancing at the present moment in the context of co-operative farming They used to say that, in the first instance, satyagraha might not remain satyagraha that non-violence would degenerate into violence And that is what you find being even now They say that this voluntarmess and free choice are going to remain, and this is going to be followed up by collectivisation Then also it was being said that even if satyagraha did not degenerate into violence, it would not succeed against the mighty British imperialism Now

[Shri S. N. Mishra]

again they say, if it remains voluntary, this movement would not succeed. This is a peculiar kind of argument. But on all crucial occasions in our national life there have been doubting Thomases who have tried to produce all kinds of arguments to try to frighten the people away.

Shri B. S. Murthy: You must be glad that there are only doubting Thomases but not denying Peters!

Shri S. N. Mishra: Let us remember another important occasion our national life. When planning was being introduced in this country I remember the same kind of arguments were being advanced against nt. People who are supposed to be very learned and wise and all that said that there was no need for a planned co-operative effort. They used to ask. why not leave econo mic development to the wills decisions of individuals? They used to point out the instances of the economic development of those countries which had got private enterprise They said look at the examples of these countries private enterprise has worked miracles and wonders: why then do you people want introduce planning in this country?

The same kind of thing is being said now: why not have peasant cultivation, family cultivation; why go in for co-operative farming? This reaction is, therefore nothing peculiar to the occasion

To my mind, this co-operative farming is going to determine whether the country is prepared for socialist advance or not. We who belong to the Government or to the Congress Party are absolutely clear in our minds that the country is prepared for a socialist advance, and therefore we are approaching this task with all hope, faith and confidence. We are approaching this task with confidence also because we find wonderful adaptability in the Indian people Nowhere in the history of the world will you find such wonderful adaptability as the Indian people possess. This is the genius of India, and I am quite sure that this genius of India is going to assert itself again in the context of this co-operative revolution, in the context of the establishment of co-operative democracy.

Sir, you will remember that have accomplished the most fundamental revolutions in this country is the most peaceful and cheerful manner. We have absolutely no grievance against any class of people All classes of people in the country have fallen in line with the social objective Therefore, it has aptly said by a journalist that in this country the revolution is spreading like an oil stain,-as smoothly and pervasively as an oil stain I am quite sure that the next social and economic revolution is also going to spread like that.

Coming to the institutions at the village level, you would remember that the Prime Minister has repeatedly stressed that the village panchayat, the village co-operative and the village school constitute the foundation on which the edifice of the India of our dreams is going to be raised. In my opinion, we must not forget that this is the basic trinity of the social and economic development of our country. It is extremely important that we must set the pattern of social and economic life at the village level on sound lines For, if we miss the bus at the village level, we would miss the bus all along Therefore, it is extremely important that we must take care of the roots of our growth and prosperity that lie in the village.

This new programme, as embodied in the Nagpur Resolution and as has also been placed by the National Development Council in many ways similar, has been conceived as a step in that direction. This, as has been pointed out by the Prime Minister

and also by other hon. Members, is a programme for a new rural society on the basis of new organisation of production, new mode of production. Therefore, it is going to produce a new dynamism. When people speak of democracy being in danger, I would like to submit that nothing is going to make democracy vital and vibrant except these village co-operatives, village panchayats and the village schools. If we do not enable people to shoulder economic responsibilities at the village or other levels, please take it from me that we would be confronted with the same problem which a political scientist has described as the problem of anaemia at the extremities and apoplexy at the centre. So if we want to make a democracy a throbbing reality, it is extremely important that we must build up these institutions in the best manner possible.

Demanda

Now I would like to invite the House to look upon co-operative farming in this perspective and also in now going to place before you. I am sorry that many people grow sometimes hysterical in their denunciation of co-operative farming. Shri M. R. Masani is not here and I do not think it is necessary for me to recall his ghost here for my psychological satisfaction. But even so, I think I would be doing less than justice to him if I do not take care of certain points mentioned by him. He has been acting as a spearhead of a particular section of opinion in the country and going about, as he said, from conference to conference with wonderful proselytising zeal. In my humble opinion, he belongs to that class of people who, though dead, would not lie down. I do not say 'dead' in the physical sense of the term; it is obvious that he is very much alive and kicking, and I would give him all my good wishes. But as some young friend was mentioning only a few minutes back, we are missing the Masani of old days. There has been a complete metamorphosis in him. Many a time he has been saying that human nature is human nature and

it is not going to change; the peasants are not going to change. The changes that have occurred in the hon. Member, Mr. Masani, give me hope that peasants are going to change and the change required in peasants is of a much lesser order than the change undergone by the hon. Member.

for Grants

Again, I am reminded of another class of people. Mr. Masani, probably, thinks that he believes in democracy, in the liberal values and all that. I very much wish that were so. In my opinion those people who would neither advocate co-operation or collectivism belong to that group which we might call neither for God nor for the Devil. I do not know how to classify them. But this is a point with which I am confronted just

It was said in the morning to our great amusement and delight: if you feel confident that people are behind co-operative farming, as the Prime Minister said, why not go to the polls? I say that there is no doubt that we must go to the polls whenever there is need for doing so. From morning I have been sitting in this House and listening to the debate with rapt attention and his was the one lone voice against co-operative farming. If he is in a minority of one in this House, it is strange logic to say that he would be in the majority in the country. I find that there is almost near unanimity in this House.

This House is the greatest slice of the national mirror. All the progressive parties seem to be ranged behind—all the sizeable and significant political parties are behind-the cooperative farming idea. I do not speak of what they call the incipient brake party, or hold-up party or the stop-party. Now we are hearing that a brake party is necessary, a hold-up party is necessary and a stop party is necessary. I do not know whether we can do anything with that kind of incipient brake party. But, there is no significant political party in this country which is not behind this cooperative farming idea. So, the Prime

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Minister was completely correct when he said that the country was behind this co-operative farming idea and that co-operative farming does represent the urge and aspirations of the Indian masses. This is not only a rhetorical flourish to say like that, this is a hard reality

Mr Masani quoted one opinion poll I do not know whether it can be called opinion poll or what He quoted a Member of the Press He also happens to be a dear friend of mine and I certainly think him to be one of the brightest men I have come across But I do not know to what extent a whirlwind tour can indicate the opinion in the countryside-with all deference to the hon member who conducted this kind of poll Even if in any particular area the opinion was like that, here was an authentic voice of the Indian peasant, Ch Brahm Prakash I say he is the authentic voice of the Indian peasant and not Mr Masam He said that 1,000 representative peasants collected at a particular place and after 51 hours of discussion, gave fullthroated support to the co-operative farming idea

Having said all that, the House would certainly expect me to tell what is exactly the rationale behind it, the economic rationale, I mean. Many people are opposed to this idea on economic grounds, they also sometimes say it may be theoretically sound but it would not be administratively feasible I am not one of those persons who would accept defeats, if the idea is sound, that it would not be translated into reality But there are people who say like that These people seem to miss how the rural society is being transformed out of all recognition The fabric of the rural society is under severe strain at the present moment Diverse kinds of political, social and economic influences are working and the village is no more the sleepy contented creature it used to be Today it is like a Titan shaking his locks. We have

to take into account this Titan, take cognisance of this Titan, and do something to satisfy the urges and aspirations of the people Under the impact of rapid population growth. and expansion of educational opportunities, under the impact of indusurbanisation. trialisation, psychological demonstration, effects of the new goods and new way of life, the village is being transformed beyond recognition and the urges and aspirations of the village people now demand a new and larger equiliwill this bruum How eaulibrium be created is the question which this House has to grapple with and not to grapple with in a way which gives an impression of casualness Many people say why not leave the peasants as they are? Give them some help, assistance, services and facilities, and allow the peasant farm to remain as it is I do not quite understand this and I do not know whether they have had a taste of the peasant life I come from the peasant stock and I am proud of it What has this peasant farming done in the state of stagnation through which this country has passed all these years? I do concede there are virtues in peasant farming But when the man-land ratio is so unfavourable and the holdings are atomised into tiny smithereens, I do not know how the peasant can make good in the present framework. This some of my hon frients want conveniently to slur over Then, this peasant farming-what has it done particularly in the state of stagnant economy? Please dig up the history of the last 25 30 years You would find that majority of 30 per cent of the agricultural labour came from the peasant families and, if this process is allowed to continue I have no doubt that in the next 25 years or so the percentage would go up from 30 to at least 50 This is a very terrible prospect to contemplate with any measure of equanimity The landless in the village is not an integral part of the community, of the productive life of the village He is not going to remain a spectator all he

time. He has to be integrated into the community and its economic life Unless that is done through a cooperative framework, I do not know how this problem can be solved Then. again, in the context of the peasant economy we have had to depend upon imports of foodgrains for so many years We have had to depend upon the import of foodgrains So, in whatever way you think you would come to the conclusion that we require not a minor increase in agricultural production but an upsurge in agricultural production When people think of these services and facilities, they think m terms of a marginal or small increase But my submission is that the situation admits of nothing less than an upsurge in agricultural production

How can this upsurge be brought about? In my humble opinion there are only two ways of doing it way is to go in the full-blooded capitalistic way Even if you leave aside the social considerations and try to put the clock back, I do not think that this capitalistic way would be desirable from the point of view of industrialisation The capitalistic development in agriculture would require the widening of the technological base and, therefore, greater diversion of scarce capital resources from industrialisation to agriculture This would also lead to unemployment

Then, Sir, there would be the question of retaining all the reactionary institutions; and not only retaining the existing ones but also calling back to life the old ones which were demolished long ago. This is, Sir, something which cannot be done in the late 20th century. Shri Masani has been digging up the geological layers of thought of the 19th century. He wants to replace the 20th century by the 19th century. He is a crusader in favour of the 19th century idea.

Mr. Speaker: The hon Deputy Minister should try to conclude his speech now. Shri S N. Mishra: Sir, I would like to have some more time

Mr. Speaker: I have given him half an hour

Shri S. N. Mishra: Sir, I had submitted that I would be taking not less than 45 minutes

Mr. Speaker: What about his colleague?

Shri S. N. Mishra: He would be taking care of the community development, the important aspects of community development and some residuary points, if necessary, m this connection

Mr Speaker: Non-official Members complain that they get no time and the Ministers—one, two, three—take much of the time Very well, he will have 15 minutes more tomorrow

Shri S. N. Mishra: Sir, if you could give me 10 minutes more today I need not carry over to the next day

Mr. Speaker: Is the House willing to sit for 10 minutes more?

Sardar A. S. Saigal (Janjgir) The time may be extended tomorrow

Shri Thirumala Rao (Kakmada): Sir, he requires some more time, becau c he has to deal with the merits of co-operative farming

Mr Speaker: Why does the hon Member want to help him? He himself wants only 15 minutes. Let us finish it today, because we have to finish the other Demands, otherwise we won't have time to discuss one or two Demands altogether. Therefore, all hon Members are requested to continue in their seats. It is a very interesting debate.

Shri S. N. Mishra: Sir, I was submitting that there were only two ways of domg it, the full-blooded capitalistic way or the co-operative way Now, when we have dismissed the capitalistic way, in my opinion, the co-operative way is the only way in which we can bring about increase in productivity in the village

[Shri S. N. Mishre]

This has been questioned, and this morning also some doubts were expressed that wherever co-operative farming or collective farming has been tried it has not led to any increase in production. On the contrary, the contention was that it has led to a definite fall in production. But, Sir, I have got before me the experiences of foreign countries and the experiences in our country also. My friend, Shri Vasudevan Nair, took some pains to point out the developments in some of the countries. But I would like for the sake of clarity to refresh the memory of the House in respect of two or three countries which have been generally mentioned in this context.

18 hrs.

Mr. Speaker: I have been listening to the speeches of hon. Members and also the speech of the Minister. Evidently, hon. Members are anxious to know the details of co-operative farming. For instance, if all the lands are to come under a particular co-operative society or unit, what is the nature of the system going to be? There are peasant proprietors who are cultivating their own lands and there are too many landless labour classes. Therefore, how the work is to be distributed? If the labourer has got a land ' he can cultivate and use his own labour. Therefore, he need not go in search of employment. That is the first point. Secondly, about the produce, after all the expenditure, how the produce is to be shared?

These are all points which hon. Members would like to get clarification upon, and the doubts or difficulties should be removed. Generally saying, "No, no, this is not the 19th century but the 20th century" and all that may not carry conviction. What are the instances and what are the incidents of such a policy? We will assume that there are a thousand people in the village; only 500 have got land and they cultivate their land. The other 500 are engaged in some

other work, industrial or other. Mow, who is to distribute this work? The man who has got land must be given the opportunity to work upon that land. The balance that remains may not be sufficient. These are all problems which must have been tackled by other countries. How are they going to be tackled? It is not as if it is understood by everybody. We have been seeing here that except perhaps one or two, the others may be wedded to the principle, but the point is, how it works in practice. These are the points which the hon. Minister may explain. That is what I thought was meant by Shri Thirumala Rao. After having listened for nearly half an hour, he said he wants to hear the Minister on co-operative farming. What the hon. Minister has been saying so far does not appear to relate to co-operative farming.

Shri Thirumala Eao: I may explain one thing. There is so much controversy going about day in and day out in all parts of the country, and the Government, as the instrument of power and who sponsored the policy, is expected to know and is expected to have worked out all the details. Every section of the House is in need of proper education about these things.

Mr. Speaker: How does it happen?

Shri S. N. Mishra: They would go on, but may I submit that I was also expected to take care of the points that have been raised during the course of the discussion. 'You seemed to be extremely interested—that was my impression-about the aspect of production, whether it has gone up or gone down. Therefore, I was trying to take care of the points. Otherwise, no Member expressed any desire about the details of co-operative farming. It has fallen to your own goodself to mention that. But no other Member has mentioned it. I am not expected, **HI...**.

Mr. Speaker: Shri Thirumala Rao was the Chairman of the Committee

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then. After having heard the hon. Minister for half an hour, he wants to hear the Minister on co-operative farming. Then, what he has been hearing so long was different.

Sari S. N. Mishra; Shri Thirumala Rao may have his own individual opinion. I have also got some impressions of the House as to how it has been reacting, to what I have been saying all the while. Shri Thirumala Rao is entitled to have his own opinion. But I know how the House has been reacting.

Now, experiences in other countries were referred to. It was said that nowhere had production gone up. I would quote what the Prime Minister of Poland said recently, particularly in respect of increase in production. He said that the results of their work are good and encouraging and on an average, better than the average results of the individual farms.

Another document in respect of Poland mentions that the crops of four cereals amounted in these cooperatives to 17.4 quintals per hectare: that is, 17.6 per cent. more than in individual farms. That is in respect of Poland.

In respect of Yugoslavia also, it has been mentioned in one of the documents which has been recently put out by the Yugoslavian Embassy here, that the Yugoslav people have found that although as compared to 1957, the average yields diminished due to unfavourable weather conditions in 1958, the yields in co-operative and State farms were higher than in 1957 because of the application of modern scientific methods. In the same way, Bulgaria, I have certain figures which indicate that whereas the average yield for the whole country was 657 kilograms, the average yield for cooperative farms was 705 kilograms.

I have mentioned these examples of foreign countries only to correct any possible wrong impression that might be created. I do not want to stress that we should copy their methods or techniques. We will have to develop our own domestic experience through trial and error, and we must have a completely home-spun method and technique. What would interest you most is the experience in our own country. Recently a study was undertaken by Mr. Bimal Shah in Gujerat. Sometime back, when the Finance Minister was speaking, some sceptical references were made regarding cooperative societies in the Bombay State.

for Grants

Dr. M. S. Aney: Is there quorum in the House?

Mr. Speaker: If there is no quorum the bell will be rung.

An Hon. Member: There will be nobody outside.

Shri S. N. Mishra: I can continue tomorrow, because I have had the misfortune of being called at the fag end

Mr. Speaker: Hon Ministers must hear what the others say. So, naturally, they come at the fag end of the debate, though not at the fag end of the day Hon. Ministers belong to a particular party and they must have a sufficient number of Members attending the House. If the Opposition does not attend, possibly they would like to go home; but, the Government must have a sufficient number The hon. Deputy Minister wanted me to stay and I stayed. But I cannot ensure quorum also. All right; the House will stand adjourned till 11 AM. tomorrow.

18.08 hrs.

The Lok Sabha then aajourned till Eleven of the Clock on Wednesday, April 15, 1959/Chaitra 25, 1881 (Saka).